

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 317/2023**

IN THE MATTER OF:

KAPIL DEV & ANR.

...APPLICANT(s)

VERSUS

STATE OF PUNJAB & ORS.

...RESPONDENT(s)

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THROUGH



BHANWAR PAL SINGH JADON
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DATE: 02/12/2024

PLACE: DELHI

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 317/2023

KAPIL DEV & ANR.

...APPLICANT(S)

VERSUS

STATE OF PUNJAB & ORS.

...RESPONDENT

**REPORT OF THE COURT COMMISSIONER IN TERMS OF THE ORDER
DATED 29.08.2024**

MOST RESPECTFULLY SUBMITTED: -

1. That this Hon'ble Tribunal, in the present Original Application is considering the grave issue of unscientific handling of Solid Waste in the District of Ludhiana especially pertaining to the Ludhiana City considering the large-scale violation of Solid Waste Management Rules, 2016 by the Municipal Corporation (hereinafter referred to as **MCL**) Ludhiana.
2. That vide Order dated 29.08.2024, the Hon'ble Tribunal was pleased to appoint the undersigned to verify the facts related to legacy waste, processing of Solid waste, processing of wet waste, and factual claims made by the MC Ludhiana. The relevant paragraph from the said order dated 29.08.2024 is given as under:
"6. Since the conflicting material has come on record, therefore, we deem it proper to appoint Mr. Bhanwar Pal Singh Jadon, Advocate as the Court Commissioner, who will visit the site, ascertain the correct position and will submit a report at least one week before the next date of hearing

by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. A sum of Rs.25,000/- plus actual expenses of visit and stay of the Court Commissioner will be borne by Respondent - PPCB.”

3. It is submitted here that the undersigned has visited the respective sites physically to ascertain the true and correct conditions and position of the matter at hand. It is also submitted that designated officials and the applicant were present at sites on dated 09.10.2024 and 10.10.2024 to assist the undersigned for the execution of the said order dated 29.08.2024 passed by this Hon’ble Tribunal.

- True copy of the spot memo is annexed herein as **ANNEXURE 1**

4. That the observations made by the undersigned were noted carefully along with Geo-tag photographs to assist the Hon’ble Tribunal. That the said observations have been given below in a tabular format along with the name of the respective sites, the observations of the Joint Committee formulated by this Hon’ble Tribunal and the objections raised by the applicant. That the said observations are:

1. SITE 01-NEAR VILLAGE GILL ON BOTH SIDES OF ROAD

(Garbage Is being dumped into Village Pond and roadsides by MCL, Village Panchayat & Private Hoteliers/Marriage Palaces)

| <u>JOINT COMMITTEE REPORT:</u> | <u>OBJECTIONS BY APPLICANT:</u> |
|---|---|
| <i>Land has been identified in Gram Panchayat Gill for dumping garbage and grant of Rs. 2.20 lacs has been received under Swachh Bharat Mission and also stated that work on the ground level has been started from 03/05/2024.</i> | <i>The Joint Committee has submitted false report as no work has been started at the impugned location and garbage in huge quantity is laying at the location. Further, garbage is found to be buried</i> |

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| | <i>at site too. Eight photographs clicked on 25-06-2024 & 28-07-2024 depicting the wrong information submitted by the DC, Ludhiana are produced herewith as Annexure PO-11.</i> |
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OBSERVATIONS MADE BY THE UNDERSIGNED-

It is submitted here that the undersigned visited the site and assessed the true and correct position of the Village Gill. That the observations made are highlighted below:

- i) **Incorrect assessment by the Joint Committee:** It is submitted that the position observed and submitted to the Hon'ble Tribunal by the Joint Committee in their report is completely incorrect and false. It important to note here that no work has been started at the ground level as stated in the report and the garbage is still being dumped on both sides of the road as stated in the Original Application.
- ii) **Village Pond condition:** It was observed at first site that the village pond is completely filed with garbage releasing life threatening toxins around the area. That the objections made by the applicant regarding this site are true and correct and garbage was observed to be dumped and buried at the location especially near the Pond and there were limited patches of water left in that Pond which were in the worst of condition.
 - True copy of photographs is annexed herewith as **ANNEXURE 2**
- iii) **Enquiry by undersigned for Pond Area:** It is germane to mention here that the undersigned made special request and persisted on receiving the document which describes the **area demarcated for the Pond** to make a complete analysis of the total area which has been harmed. It is submitted that the concerned officers provided the

documents which is related to the pond details. According to the revenue record the area of **the pond is 4 Bigha 17 Biswe 13 Biswasian** gair mumkin pond.

- True copy of the Revenue record is annexed herein as **ANNEXURE 3.**

- iv) **Gruesome Environmental Harm:** It was finally observed, assessed, and concluded by the undersigned that the whole area is in the worst condition. That there is a dire need for the concerned authorities to take required steps to ensure that work is done to collect the garbage which is present there in tons of quantity and clean the whole pond area.

SUGGESTION: That the Pond in the area should be restored completely as to maintain the environmental balance and lessen the impact of such hazardous conditions.

2. SITE 02- BLOCK-C, MODEL TOWN EXTENSION

(Garbage is being dumped on daily basis into plot of LIT by MCL and put on fire by migrant labours)

| <u>JOINT COMMITTEE REPORT:</u> | <u>OBJECTIONS BY APPLICANT:</u> |
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| <i>As stated earlier, the site was a temporary garbage collection point. Now the site is closed permanently and the daily collected waste designated for this Site has been shifted to Dugri Compactor Site but it is pertinent to mention here that the Dugri Compactors were installed in 2015. Now this machinery needs to be replaced for which the Work</i> | <i>The Joint committee is trying again and again to mislead the Hon'ble Tribunal to save MCL by submitting false statement whereas now the garbage is being dumped in large quantity at the Site and even the garbage collectors have started dumping the garbage on road sides outside the impugned location. The entire area still contains huge quantity of unsegregated</i> |

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| <p><i>has been started at site and Portable Compactor site will be operational within 3 months i.e. till 30.06.2024. (Photographs are attached)</i></p> | <p><i>garbage being dumped over it regularly and incident of burning of garbage are very common at this place and now the garbage in huge quantity including demolition waste has spread in around 4 acres of land out of which around ONE Acre land is greenbelt. The petitioner has visited the location many times and even updated the Deputy Commissioner as well as Municipal Commissioner of Ludhiana but both remained silent on the issue. Six Photographs clicked on 12-07-2024 depicting garbage dumped at this Point are produced herewith as Annexure PO-12.</i></p> |
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OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here that the undersigned visited the site and assessed the true and correct position of the BLOCK-C, MODEL TOWN EXTENSION. That the observations made are highlighted below:

- i) **Incorrect assessment by the Joint Committee:** That the facts stated in the Joint Committee Report submitted before this Hon'ble Tribunal are false, misleading and completely incorrect. That there has been no improvement or any other kind of work done in the said area to improve the depleting situation. It is pertinent to mention here that the Compactors are available on site but they are not functional at all and new ones need to be installed as stated

in the report. Also, on the other hand there has been no development in that regard and the non-working Compactor remain on site.

- True copy of photographs is annexed herewith as
ANNEXURE 4

- ii) **Huge quantity of Building Material/Demolition Waste:** That there is huge quantity of building material/demolition waste being dumped in the said area along with other waste materials like **plastic, household garbage, street garbage and other hazardous garbage.**
- iii) **Rack-pickers and Municipality dumped waste:** It is submitted here that during the visit, the undersigned observed rack-pickers near the Compactor who had not separated the waste into proper categories like recyclable, non-recyclable and hazardous waste. It is important to mention here that the rack-pickers were not stopped from throwing the garbage in the area by the concerned authorities. Along with dumping such hazardous waste, in certain situations garbage is being burnt in the backyard of a settled society causing them severe health issues.
- iv) **Garbage dumped right behind the civil societies:** That the garbage was being dumped behind the colonized area which has made it extremely difficult for the residents of those houses to stay. That the condition of the dumping area was pathetic and there is a dire need for the concerned authorities to take action in order to mark certain improvements.
- v) **Representation offered by Residents:** It is humbly submitted before this Hon'ble Tribunal that when the local residents became aware about the arrival of the undersigned, they came out of their homes and requested the undersigned to visit their houses to know details of the situation. That the undersigned also went on the rooftop of

one of those houses and observed how worse the condition of waste dump had become.

- True copy of Representation given by the Welfare Association of Model Town Extension; Ludhiana is annexed herewith as **ANNEXURE 5**

It is submitted that during the visit of the above site, upon the query of the undersigned regarding the nature of the land, the officials from the LUDHIANA IMPROVEMENT TRUST informed that the total area of the land is 3.79 Acres wherein the huge quantity of solid waste material and C&D waste are dumped belongs to LUDHIANA IMPROVEMENT TRUST which was reserved in 1985 for the Green Belt. However, on dated 03.05.2005 the layout plan has been superseded after the due approval and now it is reserved for commercial purpose.

- TRUE COPY OF THE BOTH MAPS PROVIDED BY LUDHIANA IMPROVEMENT TRUST OFFICIALS ARE ANNEXED HEREIN AS **ANNEXURE 5A**

3. SITE 03- MODEL TOWN EXTENTION BLOCK-D ROAD TO ATI CHOWK

(Garbage is being dumped on Road outside Static Compactor by MCL)

| <u>JOINT COMMITTEE REPORT:</u> | <u>OBJECTIONS BY APPLICANT:</u> |
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| <i>It is pertinent to mention here that the Dugri Compactors were installed in 2015. Now this machinery needs to be replaced for which the Work has been started at site and Portable Compactor site will be operational within 3 months i.e. till 30.06.2024. (Photographs are attached) Reply by MC, Ludhiana (Attached at Annexure-2).</i> | <i>The garbage is being handled in unscientific way and transported to primary dump without segregation at site resulting into increase in legacy waste at primary dump.</i> |

OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here that the undersigned visited the site and assessed the true and correct position of the MODEL TOWN EXTENTION BLOCK-D ROAD TO ATI CHOWK. That the observations made are highlighted below:

- i) **Incorrect assessment by the Joint Committee:** That the assessment made by the Joint Committee in its report submitted before this Hon'ble Tribunal is factually incorrect, misleading, and devoid of accuracy. Contrary to the claims made in the report, no significant improvement or remedial measures have been undertaken in the area to address the deteriorating conditions. While the report asserts the presence of functional compactors on-site, it is crucial to highlight that the existing compactors are non-operational and require replacement.
- ii) **Segregation of waste not done:** It is respectfully submitted that during the visit, the undersigned observed rag-pickers near the compactor site who were not segregating waste into recyclable, non-recyclable, and hazardous categories, as required under proper waste management protocols. This failure to separate waste significantly increases the environmental and health risks associated with improper disposal. Moreover, the authorities failed to intervene or ensure compliance with segregation norms, allowing indiscriminate dumping of waste to continue unchecked. It was further observed that, in some instances, hazardous and mixed waste is being openly burned near residential areas, releasing toxic emissions that severely degrade air quality and pose serious health risks to the residents. This lack of oversight and systematic waste management reflects gross negligence by the concerned authorities and has aggravated the ongoing public health and environmental crisis.

- iii) **No compliance or any other work done:** It is very necessary to note here that no compliance has been shown by the concerned authority and continuous harm is being caused to the environment. That the underprivileged rack-pickers have been residing here in the location and breathing such hazardous gases which is continuously causing severe harm to the Environment.

4. SITE 04- JAWAHAR NAGAR CAMP

(Garbage is being dumped on Road outside Static Compactor as Static Compactor has never worked by MCL)

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| <p><u>JOINT COMMITTEE REPORT:</u> <i>Portable Compactor Transfer Station is operational at the Site but during night time, the informal waste collectors and the residents dump waste outside compactor Site. MCL has installed CCTV cameras at the Site which will be operational before 30.06.2024 and MCL has also started monitoring of the Site during night time so that the Challans may be issued to the Violators. (Photographs are attached) Reply by MC, Ludhiana (Attached at Annexure-2)</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>The garbage is being handled in unscientific way and transported to primary dump without segregation at site resulting into increase in legacy waste at primary dump.</i></p> |
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OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here that the undersigned visited the site physically as stated above and assessed the true and correct position of the JAWAHAR NAGAR CAMP. That the observations made are highlighted below:

- i) **Correct assessment by Joint Committee:** It is submitted here that the Joint Committee submitted the true and correct report of the site in question. That at the time of visit **no waste was found at the site.**
- ii) **Steps to resolve the issue:** That the issue of garbage dumping on this site has been resolved by-
 - Making the Portable Compactor operational for processing the waste materials.
 - Installing CCTV cameras to monitor the situation regularly.
 - Way of issuing challans which has been sought to improve the condition pertaining to waste management.
- iii) **No objections by Applicant:** it is conclusively submitted here that no objections have been raised further by the applicant with regard to this site.

5. SITE 05- NEAR SUFFIAN CHOWK

(Garbage in bulk is dumped on roadside as Static Compactor has not been procured at building constructed by MCL)

| <u>JOINT COMMITTEE REPORT:</u> | <u>OBJECTIONS BY APPLICANT:</u> |
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| <i>The Portable Compactor Transfer Station is currently operational w.e.f. 20.02.2024. Now, the waste is handled through Compactors and hook loaders as per SWM Rules. (Photographs are attached) Reply by MC, Ludhiana (Attached at Annexure-2)</i> | <i>The garbage is being handled in unscientific way and transported to primary dump without segregation at site resulting into increase in legacy waste at primary dump.</i> |

OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here that the undersigned visited the site and assessed the true and correct position of the NEAR SUFFIAN CHOWK. That the observations made are highlighted below:

- i) **Partially correct Report by Joint Committee:** It is submitted here that the report of the Joint Committee is partially true and correct. That the Portable Compactor Transfer Station is operational and it is handling the waste material but without segregation of that waste material.
- ii) **Rack-pickers seen at the time of visit:** That the rack-pickers from around this area were seen and conversed with at the time of visit. It is submitted here that as per observation made by the undersigned, **the garbage was not completely segregated into various categories mentioned above in the report which was not as per the rules prescribed.**

- True copy of photographs is annexed herewith as **ANNEXURE 6**

6. SITE 06- BUDHA NALLAH NEAR GAUSHALA FUNERAL GROUND

(Garbage in bulk is dumped daily by MCL)

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| <p><u>JOINT COMMITTEE REPORT:</u> <i>It is submitted that this was a Secondary Collection Point and has been closed permanently. Waste is no longer collected or disposed-off at this point. Reply by MC, Ludhiana (Attached at Annexure-2)</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>There is no Static Compactor sight near this site. The location of dumping might have been changed to some other place as the report doesn't reflect scientific way of collecting the garbage from its nearby locality.</i></p> |
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OBSERVATIONS MADE BY UNDERSIGNED-

I.) Correct assessment by Joint Committee: It is submitted here that the Joint Committee submitted the true and correct report of the site in question. That at the time of visit no waste was found at the site.

II.) The condition is completely under control at this site and no further objections have been raised by the applicant.

7. SITE 07- FOCAL POINT ROAD OPPOSITE VISHWANATH MANDIR

(Major Garbage dump on roadside & set on fire in routine by workers of MCL)

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| <p><u>JOINT COMMITTEE REPORT:</u> <i>The civil work has been completed at 100 Feet Road Site for installation of Portable Compactors and Hook Loaders. The Site will be operationalised within 3 months i.e., 30.06.2024. (Photographs are attached).</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>The Joint Committee has submitted false report as Garbage is still being dumped daily at this location. One Photographs clicked on 04-07-2024 is produced herewith as Annexure PO-13.</i></p> |
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OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here that the undersigned visited the site and assessed the true and correct position of the FOCAL POINT ROAD OPPOSITE VISHWANATH MANDIR. That the observations made are highlighted below:

- i) **Incorrect assessment in the Report of Joint Committee:** It is important to mention here that the report submitted by the Joint Committee constituted by this Hon’ble Tribunal was false and completely untrue with regard to this site. That false commitments were made in the report as no work has been observed by the undersigned.
- ii) **Compactor non-operational:** It is submitted here with utmost truthfulness by the undersigned that **the Portable Compactor was found to be non-operational during the visit to the site.** That when question was raised by the undersigned regarding the non-working of the said

Compactor, it was informed by the authorities that some technical error has occurred and the same issue has been raised and it will be resolved soon but no documentation was provided to back the same reasoning.

iii) **Burning of garbage observed:** It is submitted here that during the surprise visit by the undersigned, **burning of garbage in the open area was observed and the concerned authorities blamed the citizens of the locality and on the other hand citizens stated that it was the initiative of the authorities to burn the garbage.**

- True copy of photographs is annexed herewith as **ANNEXURE 7**

8. SITE 08- MAIN G.T. ROAD OPPOSITE WHOLESALE VEGETABLE MARKET

(Garbage in bulk is dumped daily in open plot by MCL)

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| <p><u>JOINT COMMITTEE REPORT:</u> <i>It is submitted that to construct the portable compactor transfer station inside the wholesale vegetable market, the civil work is in progress and the work order to supply the machinery has been issued to the Contractor. The Portable Compactor Transfer Station shall be operationalised by 30.06.2024. (Photographs are attached)</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>The Joint Committee has submitted false report as Garbage is still being dumped daily at this location which is now has further spread in around MORE THAN ONE ACRE of land. Two Photographs clicked on 24-07-2024 are produced herewith as Annexure PO-14.</i></p> |
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OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here that the undersigned visited the site physically as stated above and assessed the true and correct

position of the MAIN G.T. ROAD OPPOSITE WHOLESAL VEGETABLE MARKET. That the observations made are highlighted below:

- i) **Incorrect assessment by the Joint Committee:** That the assessment made by the Joint Committee in its report submitted before this Hon’ble Tribunal is factually incorrect, misleading, and lacks accuracy. Contrary to the claims in the report, no significant improvement or remedial measures have been initiated in the area to address the worsening conditions. While the report suggests the presence of functional compactors on-site, it is imperative to clarify that the existing compactors are non-operational. As a result, the waste management situation in the area continues to deteriorate progressively, aggravating environmental and public health concerns with each passing day.
- ii) **Garbage lying in open environment:** It is submitted here that the garbage in the whole area is lying right in the open without any action being taken to remove the same and improve the situation. That there are colonies near the same waste dump site and local residents have been exposed to hazardous gases and toxicants.
 - True copy of photographs is annexed herewith as **ANNEXURE 8**

9. SITE 09- SUFFIAN CHOWK

(Garbage in bulk is dumped daily on roadsides by MCL)

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| <p><u>JOINT COMMITTEE REPORT:</u> <i>The Portable Compactor Transfer Station at Cheerna Chowk is currently operational w.e.f. 20.02.2024. Now, the</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>The location has been cleaned and garbage is being dumped here.</i></p> |
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| <i>waste is handled through Compactors and hook loaders as per SWM Rules. (Photographs are attached)</i> | |
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OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here observations made at this site are similar to **SITE NO.-05** mentioned in this report above.

10. SITE 10- NEAR BUDHA NALLAH, BAJWA NAGAR

(Garbage in bulk dumped daily in front of shops on road by MCL)

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| <p><u>JOINT COMMITTEE REPORT:</u> <i>The Portable Compactor Transfer Station at Bajwa Nagar Portable Compactor Site is currently operational w.e.f. 16.03.20:24. Now, the waste is handled through Compactors and hook loaders as per SWM Rules. (Photographs are attached) Reply by MC, Ludhiana (Attached at Annexure-2)</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>The Joint Committee has submitted false report as Garbage is still being dumped daily at this location. Two Photographs clicked on 22-05-2024 & 30-06-2024 respectively are produced herewith as Annexure PO-15.</i></p> |
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OBSERVATIONS MADE BY UNDERSIGNED-

The condition is completely under control at this site and no further objections have been raised by the applicant.

11. SITE 11- ON 200' BYEPASS NEAR RAILWAY LINES

(Garbage dumped on routine basis by colonies coming under GLADA)

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| <u>JOINT COMMITTEE REPORT:</u> | <u>OBJECTIONS BY APPLICANT:</u> |
|---------------------------------------|--|

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| <i>'The Site was cleared as soon as it was noticed'- reply by GLADA.</i> | <i>The Joint Committee has submitted wrong reply as the garbage is dumped regularly at this location. Four Photographs clicked on 19-08-2024 are produced herewith as Annexure PO-16.</i> |
|--|---|

OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here that the undersigned visited the site and assessed the true and correct position of the ON 200' BYEPASS NEAR RAILWAY LINES. That the observations made are highlighted below:

- i) **Incorrect assessment by the Joint Committee:** That the position sought and mentioned by the Joint Committee in their report was completely false and misleading. It was observed by the undersigned that garbage in huge quantity was being dumped on either side of the bypass road. That the open area on both sides has been converted into a dumping ground for throwing away waste material of every kind. That no remedial actions are being taken. **It is submitted here that the garbage was removed only from few sites along with road.**
- ii) **Multiple types of waste found:** It is submitted here that multiple types of waste material were found in this area including both hazardous and organic waste. The trees which being cut or felled around the area were also being dumped here and various harmful materials were dumped too leaving the whole area release life-threatening gases and toxicants.
 - True copy of photographs is annexed herewith as **ANNEXURE 9**

12. SITE 12- SHAHEED BHAGAT SINGH NAGAR, PAKHOWAL ROAD, LUDHIANA

(Garbage is dumped daily and not shifted. Put on fire on routine basis by LIT workers)

| <u>JOINT COMMITTEE REPORT:</u> | <u>OBJECTIONS BY APPLICANT:</u> |
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| <i>This Secondary Collection Point has already been closed permanently and the collection of sites has been shifted to Portable Compactor Transfer station at Lodhi Club Road. But during night time, the informal waste collectors and the residents dump waste at SBS Nagar old Site. The area falls under Ludhiana Improvement Trust Scheme.</i> | <i>The garbage is being dumped at this location and put on fire on routine basis AND PUT ON FIRE. Two Photographs clicked on 05-08-2024 depicting dumping of Garbage and Smoke coming from burning of garbage are produced herewith as Annexure PO-17.</i> |

OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here that the undersigned visited the site physically as stated above and assessed the true and correct position of the SHAHEED BHAGAT SINGH NAGAR, PAKHOWAL ROAD, LUDHIANA. That the observations made are highlighted below:

- i) It is submitted here that the position asserted by the Joint Committee regarding this site in question is partially correct **as very recent clearing of the waste material has been done in the area.** That this waste material was present at the site for a very long period and the even after clearing it from the huge plot in the area similar waste is remaining in the side shrubs and wild bushes on the boundary of that plot.
 - True copy of the Photographs is annexed herewith as **ANNEXURE 10.**

13. SITE 13- NEAR LAKKAR WALA PUL (OLD KACHERI AREA)

(Garbage in bulk is dumped outside building of Static Compactor as it has not been procured & installed by MCL)

| <u>JOINT COMMITTEE REPORT:</u> | <u>OBJECTIONS BY APPLICANT:</u> |
|--|--|
| <i>Open Collection Point at this site has been permanently closed. Portable Compactor is to be installed</i> | <i>One of the worst locations of Ludhiana as despite installation of Static Compactor, the garbage is being dumped in open land adjoining to the Static Compactor. Four Photographs clicked 12-07-2024 are produce herewith as Annexure PO-18.</i> |

OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here that the undersigned visited the site physically as stated above and assessed the true and correct position of the NEAR LAKKAR WALA PUL (OLD KACHERI AREA). That the observations made are highlighted below:

- i) **Incorrect assessment by the Joint Committee:** That the condition of the site as determined by the Joint Committee Report is incorrect and false.
- ii) **Compactor installed but not in use:** It is submitted here that as observed and noted by the undersigned during the inspection, Portable Compactor is present on site but is not in use. That the concerned authorities were questioned for the illegal dumping in open area and reasons were inquired for not using the Compactor.
- iii) **Roadside dumping and burning of waste:** It is submitted that the garbage in huge quantities is being dumped outside the boundary wall of the Portable Compactor as seen in the pictures attached. It is also important to be noted here that the waste materials so thrown around the

area of the Compactor is also burnt regularly in huge quantities. It was observed that on regular basis the waste was burnt under the bridge due to that reason the whole roof of the bridge was completely black.

- True copy of the Photographs is annexed herewith as **ANNEXURE 11.**

14. SITE 14- INNER ROADS AT BAHADUR K ROAD

(Garbage dumped in many open plots as door-to-door collection is not being done by MCL)

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| <p><u>JOINT COMMITTEE REPORT:</u> <i>To avoid dumping of Garbage in the open plots the Municipal Corporation has started door to door garbage collection drive and deployed e-rickshaw and on the other hand challans issued to the violators. Besides this, M.C. Ludhiana has started construction of portable compactor transfer station. Portable Compactor Transfer Station shall be operationalized within 3 months i.e., 30.06.2024. (Photographs are attached).</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>The Static Compactors have not been installed and garbage can be seen dumped in huge quantity within the Mandi premises as well as at inner roads from Bahadur Ke Road. Further, the garbage is dumped at open plot as detailed at point No. 8 above.</i></p> |
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OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here that the undersigned visited the site physically as stated above and assessed the true and correct position of the INNER ROADS AT BAHADUR K ROAD. That the observations made are highlighted below:

- i) **Incorrect position asserted by the Joint Committee:** It is submitted here that the position asserted by the Joint Committee is untrue and erroneous completely. It is also to

be noted here that affirmations made by the Joint Committee are misleading the Hon'ble Tribunal. It is submitted that huge garbage was dumped in the open land of mandi premises.

- ii) **Progress in the installation of Compactor:** That the civil work of compactor site has been completed. However, No development and progress with regard to any Compactor. That this particular site is vast in area with waste material spread all over the place which is highly damaging and hazardous.
- iii) **Residents pleaded for help:** It is submitted here with utmost humility that the residents of the site in question approached the undersigned during the visit after they saw officials gathered there. That they explained the whole situation in detail to the undersigned mentioning how the concerned authorities were not taking adequate steps to improve the premises and get rid of the intoxicated waste. that the residents also asked the undersigned to represent and accept their representation before this Hon'ble Tribunal to improve the worsening conditions of the site.
 - True copy of the Photographs and the representation given by the residents are annexed herewith as **ANNEXURE 12**

15. SITE 15- CHURPUR ROAD

(Garbage dumped in many open plots as door-to-door collection is not being done by MCL & GLADA)

| | |
|---|--|
| <p><u>JOINT COMMITTEE REPORT:</u> <i>There is no specific site mentioned on Churpur Road. Hence nearby villages of Churpur.</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>The GLADA & MCL have deliberately not highlighted that there are large number of colonies which have developed along Churpur</i></p> |
|---|--|

| | |
|--|--|
| | <p><i>Road in active connivance with corrupt officials of GLADA & MCL. However, despite the facts, GLADA as well as MCL, both have kept silent and even the Joint Committee has failed to visit the location and relied upon the reply given by DDPO, Ludhiana. There is no Static Compactor installed near this locality and Garbage can be easily seen dumped in open plots in the locality majorly coming under GLADA. It is pertinent to humbly submit here that GLADA has not procured any vehicles to lift and shift domestic garbage from residential localities coming under it.</i></p> |
|--|--|

OBSERVATIONS MADE BY UNDERSIGNED-

The condition is completely under control at this site and no further objections have been raised by the applicant.

16. SITE 16- GARBAGE DUMPED ON BANK OF BUDHA NALLAH NEAR BACHAN SINGH MARG

(Garbage dumped in many open plots as door-to-door collection is not being done by MCL & GLADA)

| | |
|---|--|
| <p><u>JOINT COMMITTEE REPORT:</u> <i>After a thorough inspection done by the officials along with field staff it was observed that no garbage dump is present around Budha Dariya</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>The construction demolition was removed by the department but the heaps of demolition waste as well as</i></p> |
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| | |
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| <p><i>in the reach of Ludhiana Drainage Division. Also, regular inspection is done by staff to monitor and control any pollution activity and, if any, strict action is taken against the violators. In the similar cases, FIR/FIRs have also been lodged against the violators polluting Budha Dariya.</i></p> | <p><i>garbage is again being dumped here regularly.</i></p> |
|---|---|

OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here that the undersigned visited the site physically as stated above and assessed the true and correct position of the BANK OF BUDHA NALLAH NEAR BACHAN SINGH MARG . That the observations made are highlighted below:

- i) **Incorrect assessment by Joint Committee:** It is respectfully submitted that the assessment done by the Joint Committee and analysis report submitted based on that assessment is completely false and untrue. That there is no removal of waste done on the site. That waste material in huge quantity was present at the site and it was observed that each day more and more waste materials are getting dumped.
- ii) **Authorities blaming each-other:** It is submitted that when the undersigned was inspecting the site, the concerned authorities namely Greater Ludhiana Area Development Authority (hereinafter referred to as **GLADA**) and Municipal Corporation were putting the blame of dumping waste material in such huge quantity on each-other. That the two authorities when asked as to who was dumping waste material at the site continuously, the GLADA stated that Municipal Corporation was dumping the waste on a daily

basis and on the other hand Municipal Corporation blamed GLADA for dumping huge quantity of Concrete Waste at the site particularly on one side on the road. It is important to note here that such assertions made by both the authorities induces uncertainty with regard to their legitimacy and reasoning of such statements.

- iii) **Concrete Waste in large quantity:** That the whole site consists of concrete waste in large quantity which has been dumped after developmental activities have taken place around the area in question. That such concrete waste has added more and more harm to the site and worsened the situation and increasing the amount of waste spread in the area.
- iv) **One of the WORST Site in question:** It is pertinent to mention here that as inspected and analysed by the undersigned, it can be concluded that this site in question is the worst among all the other sites. That during the visit of this site it was hard to even breath properly in this area and stand here for a longer time. That this site even has burnt waste material spread in the area and such burning of garbage is a daily practice at the site releasing very harmful toxicants and life-threatening gases. It is submitted before this Hon'ble Tribunal that this is one such site which needs to be improved by taking certain actions as per the direction provided, so that no more harm is caused.

17. **SITE 17- AT LEISURE VALLEY BLOCK C, BRS NAGAR, LUDHIANA**
(Organic waste put on fire in bulk many times and MCL & LIT are blaming each other but has caused major damage to Environment)

| | |
|--|---|
| <p><u>JOINT COMMITTEE REPORT:</u> <i>After receiving the concerned complaint, strict instructions were issued to both the contractor as well as the labourers to not burn the collected waste under any circumstances. Since then, no such complaints have come to our notice. Also, the concerned area has now been transferred to Municipal Corporation, Ludhiana and is now under our jurisdiction and now every effort is being made to avoid any untoward incident including fires.</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>The Organic & other Waste is still being put on fire at this location. One Photograph clicked on 13-08-2024 is produced herewith as Annexure PO-19.</i></p> |
|--|---|

OBSERVATIONS MADE BY UNDERSIGNED-

The condition is completely under control at this site and no further objections have been raised by the applicant.

18. SITE 18- IN AND OUTSIDE TWO NEARBY PARKS OF BLOCKING, NEAR CITY CENTRE, SBS NAGAR, LUDHIANA

(Organic waste put on fire many times by sweepers engaged by LIT)

| | |
|--|---|
| <p><u>JOINT COMMITTEE REPORT:</u> <i>As per report</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>Organic Waste is still being put on fire outside this park i.e., along roadside of site of City Centre.</i></p> |
|--|---|

OBSERVATIONS MADE BY UNDERSIGNED-

The condition is completely under control at this site and no further objections have been raised by the applicant.

19. **SITE 19- AT CIVIL SURGEON OFFICE, CIVIL LINES LUDHIANA**
(Organic waste put on fire by the staff but no action taken by MCL)

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|---|---|
| <u>JOINT COMMITTEE REPORT:</u> <i>As per report</i> | <u>OBJECTIONS BY APPLICANT:</u> <i>No objection</i> |
|---|---|

OBSERVATIONS MADE BY UNDERSIGNED-

The condition is completely under control at this site and no further objections have been raised by the applicant.

20. **SITE 20- MODEL TOWN NEAR BARISTA CHOWK**
(Organic waste put on fire by sweepers of MCL)

| | |
|---|---|
| <u>JOINT COMMITTEE REPORT:</u> <i>As per report</i> | <u>OBJECTIONS BY APPLICANT:</u> <i>No further incident of fire to organic waste</i> |
|---|---|

OBSERVATIONS MADE BY UNDERSIGNED-

The condition is completely under control at this site and no further objections have been raised by the applicant.

21. **SITE 21- NEAR MGM SCHOOL, DUGRI**
(Organic waste put on fire by the sweeper engaged by vegetable market but no action taken by MCL/PPCB)

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| <u>JOINT COMMITTEE REPORT:</u> <i>As per report</i> | <u>OBJECTIONS BY APPLICANT:</u> <i>The Sweepers of contractor engaged by MCL are still burning the garbage at site. Two Photograph clicked on 04-</i> |
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| | <i>08-2024 is produced herewith as Annexure PO-20</i> |
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OBSERVATIONS MADE BY UNDERSIGNED-

The condition is completely under control at this site and no further objections have been raised by the applicant.

22. SITE 22- FIRE TO ORGANIC WASTE IN PARK OPPOSITE JAIN MANDIR, 200' ROAD

Fire to organic waste in Park Opposite Jain Mandir, 200' Road but no action taken by PPCB, GLADA)

| | |
|---|---|
| <u>JOINT COMMITTEE REPORT:</u> <i>As per report</i> | <u>OBJECTIONS BY APPLICANT:</u> <i>GLADA has not provided any provision to decompose the organic waste in scientific manner. The incident of burning of organic waste can only be stopped when the waste is handled properly from time to time.</i> |
|---|---|

OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here observations made at this site are similar to **SITE NO.-16** mentioned in this report above.

23. SITE 23- DC OFFICE, LUDHIANA

(Organic waste put on fire many times at DC Office, Ludhiana)

| | |
|---|---|
| <u>JOINT COMMITTEE REPORT:</u> <i>As per report</i> | <u>OBJECTIONS BY APPLICANT:</u> <i>The Applicant No. 1 himself informed the District Magistrate regarding the incidents of burning of Organic Waste within DC Office premises on 15-03-2023 & news pertaining to same was</i> |
|---|---|

| | |
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| | <p><i>published by One leading newspaper Dainik Savera on 16-03-2023 but in the report, the Joint committee has submitted that no incident of putting organic waste has been notice in DAC Complex. One Photograph & news published by Dainik Savera depicting burning of Organic Waste at DAC has been produced herewith as Annexure PO-8 by the Petitioners.</i></p> |
|--|--|

OBSERVATIONS MADE BY UNDERSIGNED-

The condition is completely under control at this site and no further objections have been raised by the applicant.

24. SITE 24- BAJWA NAGAR, GT ROAD ETC.

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| <p><u>JOINT COMMITTEE REPORT:</u> <i>As per report</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>The situation at Bajwa Nagar, GT Road is still the same. Further, the Garbage dump from Sidhwan Canal has been shifted and the Garbage is now being dumped in huge quantity at Plot Model Town Extension Road mentioned at Point No. 2 resulting into miserable & unhygienic condition for nearby locality.</i></p> |
|---|--|

OBSERVATIONS MADE BY UNDERSIGNED-

The condition is completely under control at this site and no further objections have been raised by the applicant.

25. SITE 25- NON-UTILIZATION OF RESOURCES

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| <u>JOINT COMMITTEE REPORT:</u> <i>As per report</i> | <u>OBJECTIONS BY APPLICANT:</u> <i>The E-Rickshaws have been engaged for collection of garbage but status of complete fleet is not known.</i> |
|--|--|

OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here that the undersigned visited the site physically as stated above and assessed the true and correct position of the NON-UTILIZATION OF RESOURCES. That the observations made are highlighted below:

- i) **Informal Sector involved:** That with regard to this particular serial number of the order of this Hon'ble Tribunal dated 29.08.2024 it has been asserted that e-rickshaws for picking up the waste material have been engaged. It is submitted that during the visit the undersigned requested the officials of MCL to provide the complete details **with respect to Solid waste management, total quantity of generation, processing machinery deployed for transportation, waste collector, safai sevak etc.** it is further submitted that the above information was given by the officials in writing which discloses that 93% door to door collection is being done by informal sector by deploying 2080 rehras and 350 E-rickshaws.

- True copy of the complete details of solid waste management, compactors, machines deployed for transportation is annexed herein as **ANNEXURE 13**

26. SITE 26- SHAHEED BHAGAT SINGH NAGAR, LUDHIANA.

| | |
|---|---|
| <p><u>JOINT COMMITTEE REPORT:</u> <i>No such incident has come to our notice. But still judging the seriousness of the issue strict instructions have been issued to both the contractor as well as the labourers to not burn the collected waste under any circumstances. Reply by Improvement Trust, Ludhiana. (Attached at Annexure-5)</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>The garbage is being dumped at this location and put on fire on routine basis AND PUT ON FIRE. Two Photographs clicked on 05-08-2024 depicting dumping of Garbage and Smoke coming from burning of garbage are produced herewith as Annexure PO-17 as produced above.</i></p> |
|---|---|

OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here observations made at this site are similar to **SITE NO.-12** mentioned in this report above.

27. SITE 27- GIASPURA AND OLD PRIMARY DUMP SITE AT HARNBRAN ROAD.

| | |
|--|---|
| <p><u>JOINT COMMITTEE REPORT:</u> <i>The civil work has been completed at Giaspura Point for establishment of portable compactor transfer station and it shall be operationalised by 30.06.2024 and the waste from this open dumpsite will be shifted to Jamalpur Site. The DPR for bioremediation of legacy waste at Jainpur, Hambran Road is under preparation. Reply by MC,</i></p> | <p><u>OBJECTIONS BY APPLICANT:</u> <i>The action of Municipal Corporation is only in papers for bioremediation of legacy waste. No DPR for legacy waste is found to be uploaded on MCL website or published in public domain till date. Around 1200 MT of waste is produced every day and MCL has planned to bio-remediate only 200 MT of garbage daily which means, around 1000 MT of fresh garbage will add</i></p> |
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|-----------------------------------|--|
| Ludhian. (Attached at Annexure-2) | to Tajpur Road Primary dump and the old Hambran Road primary dump seems to be not in picture till date. The leaching through garbage dump is causing severe damage to ground water table and unhygienic conditions for surrounding areas due to flies and mosquitos breeding at this location. |
|-----------------------------------|--|

OBSERVATIONS MADE BY UNDERSIGNED-

It is submitted here that the undersigned visited the site physically as stated above and assessed the true and correct position of the GIASPURA AND OLD PRLRNARY DUMP SITE AT HARNBRAN ROAD. That the observations made are highlighted below:

- i) **Incorrect position asserted by Joint Committee:** It is submitted before this Hon'ble Tribunal that the development and installation of a Portable Compactor is not complete until the day of site visit done by the undersigned. That on a shed has been raised and developed to install the Portable Compactor and a boundary wall has been built around the same but the Compactor has not been installed yet. **That the area within the boundary wall of the shed prepared has been cleaned and garbage inside has been cleared but right adjacent to that boundary, waste material in huge quantity is present and spread over a large area covering the whole site with waste material.**
- ii) **Government Residencies present in the area:** That there are multi-story buildings developed by the local authorities in the site in question including a water reservoir which are

surrounded by the waste material. That concrete waste is also present in this site along with hazardous and harmful waste materials.

- iii) **Camps of Below Poverty Line (BPL) observed:** It is important to mention here that camps of people belonging to BPL category are observed at this location. **That this location consists of very hazardous waste dumps pertaining to putrid smell and toxic fumes making it difficult to even visit and stand there for a few minutes as experienced by the undersigned. Whereas, people under BPL category are living at this location including children, women and old persons makes them vulnerable and susceptible to life-threatening diseases.** That their health is becoming worse day-by-day and there is a dire need to take steps to improve this condition and make changes for the betterment of the residents of this site and District of Ludhiana at large.
- iv) **WORST Site visited by undersigned:** It is germane to mention here that this was the worst site visited by the undersigned in the whole district and observed the conditions present there were worsening day-by-day. That no remedial actions are being taken for improving the situation and the concerned authorities are trying to mislead the Hon'ble Tribunal about taking any steps as such but everything asserted by the Joint Committee is only present in papers and documents and no ground level work asserted by them was observed by the undersigned.
- True copy of photographs is annexed herein as
ANNEXURE 14

5. It is submitted that as analysed and described above about the sites in question with details about the observation made during the visit by the undersigned, it can be concluded after observing and analysing the present condition of solid waste management in the District Ludhiana is getting worse. That there is a dire need for the concerned authorities to take remedial steps for improving the situation and cleaning the sites for a healthier environment.

6. That following suggestion are made on behalf of the undersigned in order to assist the Hon'ble Tribunal for adjudicating on the matter:
 - a) **Implementation of Comprehensive Waste Segregation Policies:**
 - Establish mandatory waste segregation at the source for households, businesses, and industrial units into recyclable, non-recyclable, and hazardous categories.
 - Deploy trained personnel or automated systems at collection points to ensure waste is properly segregated before processing.
 - b) **Upgradation of Waste Management Infrastructure:**
 - Expedite the installation of portable compactors and ensure that existing ones are repaired and made operational immediately.
 - Develop additional primary and secondary waste transfer stations equipped with modern technology to manage the daily waste load effectively.
 - Regularly monitor compactor sites to ensure functionality and compliance with operational standards.
 - c) **Expansion of Bioremediation Efforts:**
 - Increase the scale of bioremediation to match the daily waste generation of 1031 metric tons.
 - Develop and implement a detailed project report (DPR) for legacy waste management, with a specific focus on the Tajpur Road and Hambran Road primary dump sites.
 - Publicly share the DPR to enhance transparency and encourage public participation in oversight.

d) Community-Centric Solutions:

- Launch awareness campaigns for residents regarding the importance of waste segregation and proper disposal methods.
- Provide incentives for communities and localities that adopt sustainable waste management practices.
- Involve local NGOs and resident welfare associations to monitor and report non-compliance.

e) Strict Regulation and Monitoring:

- Install CCTV cameras at all waste management sites to monitor activities such as illegal dumping or burning.
- Impose heavy fines and strict penalties on individuals, businesses, or municipal workers found violating waste management rules.
- Conduct surprise inspections and publish the findings in public reports to hold authorities accountable.

f) Address Burning of Waste:

- Completely prohibit the burning of waste, particularly hazardous and organic materials.
- Introduce penalties for workers or residents involved in burning waste.
- Provide alternative solutions, such as composting for organic waste, to minimize reliance on burning.

g) Dedicated Legacy Waste Management Teams:

- Form special task forces to focus on clearing and remediating legacy waste dumps.
- Employ scientific techniques like bioremediation, capping, or land reclamation to mitigate the environmental impact of existing dumps.

h) Improvement in Door-to-Door Collection:

- Increase the fleet of e-rickshaws and garbage collection vehicles to ensure effective door-to-door waste collection.
- Expand collection services to all colonies and ensure daily pickups to prevent unauthorized dumping in open areas.

i) Transparency and Public Engagement:

- Make all waste management plans, reports, and project statuses publicly accessible via a dedicated website.
- Regularly update residents about progress in waste management through newsletters or public meetings.

j) Collaboration Between Authorities:

- Facilitate coordinated efforts between MCL, GLADA, and other agencies to eliminate blame-shifting and enhance accountability.
- Clearly delineate responsibilities for waste management at specific sites to avoid jurisdictional disputes.

7. It is submitted with utmost humility and regard that the undersigned took serious and sincere note of the order dated 28.09.2024 passed by this Hon'ble Tribunal. That the inspection of all the sites in question in the matter at hand was done with earnestness in a deliberate manner to make truthful, transparent, and honest conclusions about the current situation at the respective sites.

8. It is germane to mention here that all these efforts made by the undersigned to visit the respective sites and make assessments were done to apprise and assist the Hon'ble Tribunal in adjudicating on the matter.

9. That this report is submitted before this Hon'ble Tribunal for kind consideration and perusal.

FILED BY: -



**BHANWAR PAL SINGH JADON
COURT COMMISSIONER**

**NATIONAL GREEN TRIBUNAL, NEW DELHI
BHANWAR09JADON@GMAIL.COM**

**DATE: 02 DEC 2024
PLACE: NEW DELHI**




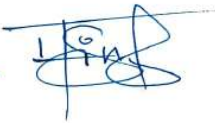





ANNEXURE 1


SPOT MEMO

IN THE MATTER OF:

O.A. No. 317 OF 2023 KAPIL DEV Vs. STATE OF PUNJAB & ORS. PENDING BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

That in compliance of the order dated 29.08.2024 the Court Commissioner Shri Bhanwar Pal Singh Jadon has visited the respective sites physically to ascertain the true and correct position of the sites in question. It is submitted that designated officials from the concerned authorities and the applicants are also present at sites on 09.10.2024 and 10.10.2024 to assist the court commissioner for the execution of the said order dated 29.08.2024 passed by the Hon'ble National Green Tribunal, New Delhi. It is submitted that during the visit the court commissioner has taken photographs and videos of the sites in question. On the basis of the same the comprehensive report will be submitted before the Hon'ble Tribunal. The signature of the concerned authorities and applicant are under.

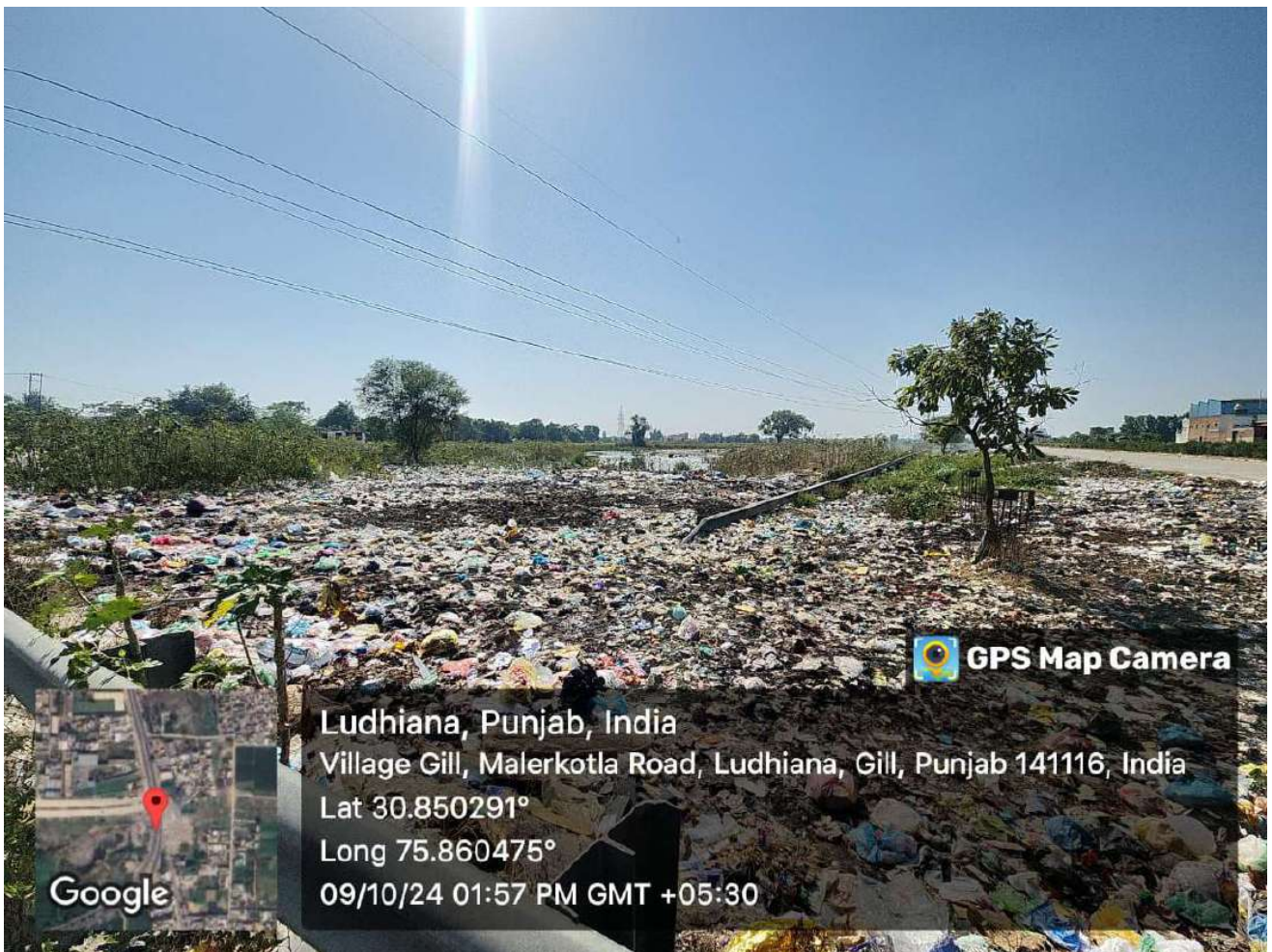
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|---|---|---------------|---|
| 1. DR. VIKAL MACHOTA M.O.H. M.C. LUDHIANA. |  | Er. Kapil Dev |  |
| 2. Rajesh Chahal B.D.P.O Ludhiana |  | | |
| 3. Amandeep Singh AEE, Punjab Pollution Control Board |  | | |
| 4. Yashwinder Singh D.E.(PH) NLADA |  10/10/24 | | |
| 5. S.S. Rajsharan |  10/10/24 | | |
| 6. Sanjay S.S. |  CS. | | |
| 7. Ranj Kumar | | | |
| 8. Ashwani Sahota CSO |  | | |
| 9. KIRANDEEP HEER (SDO) Ludhiana Improvement Trust |  | | |


10/10/24
BHANWAR PAL SINGH JADON

ANNEXURE 2





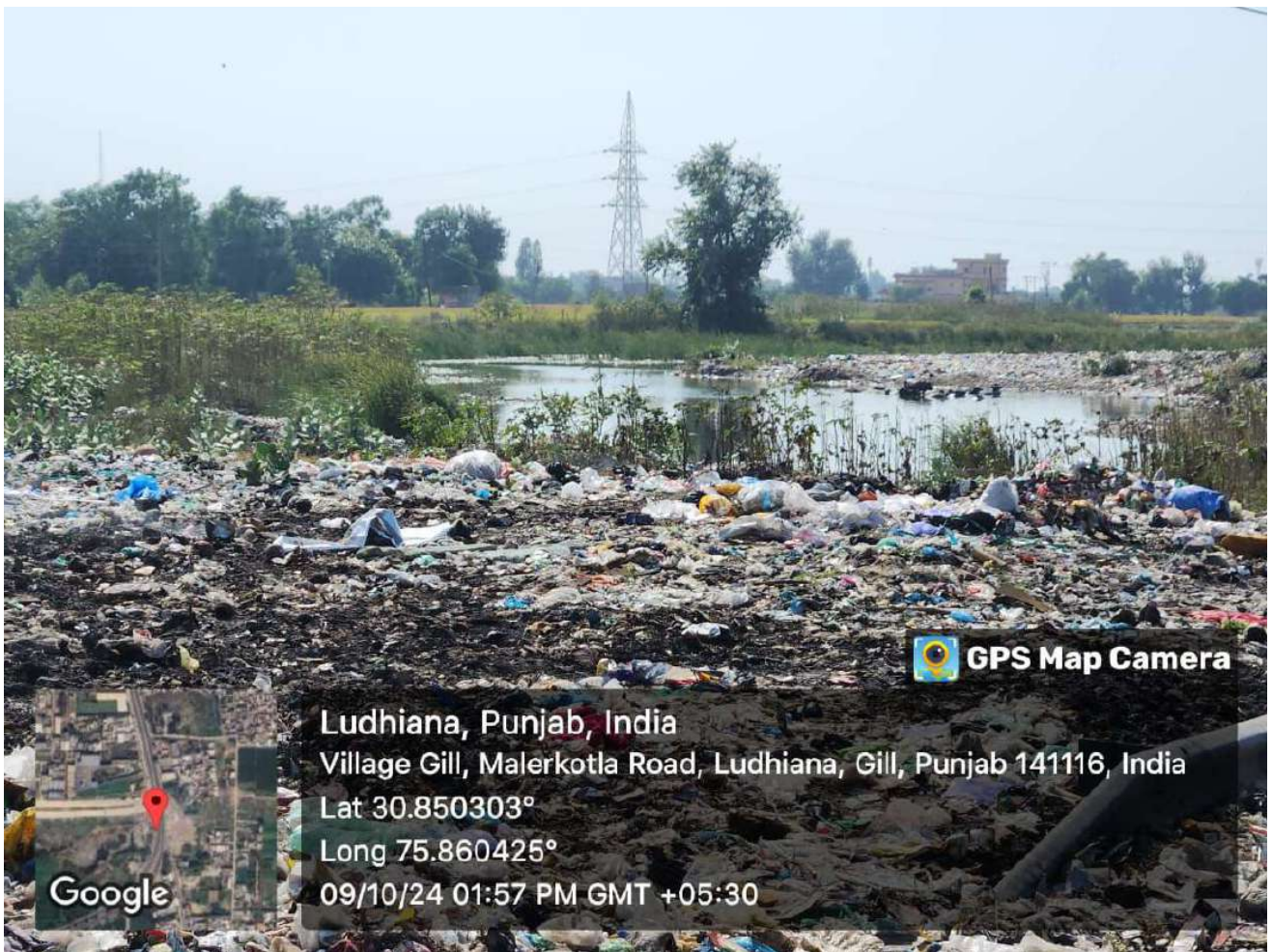




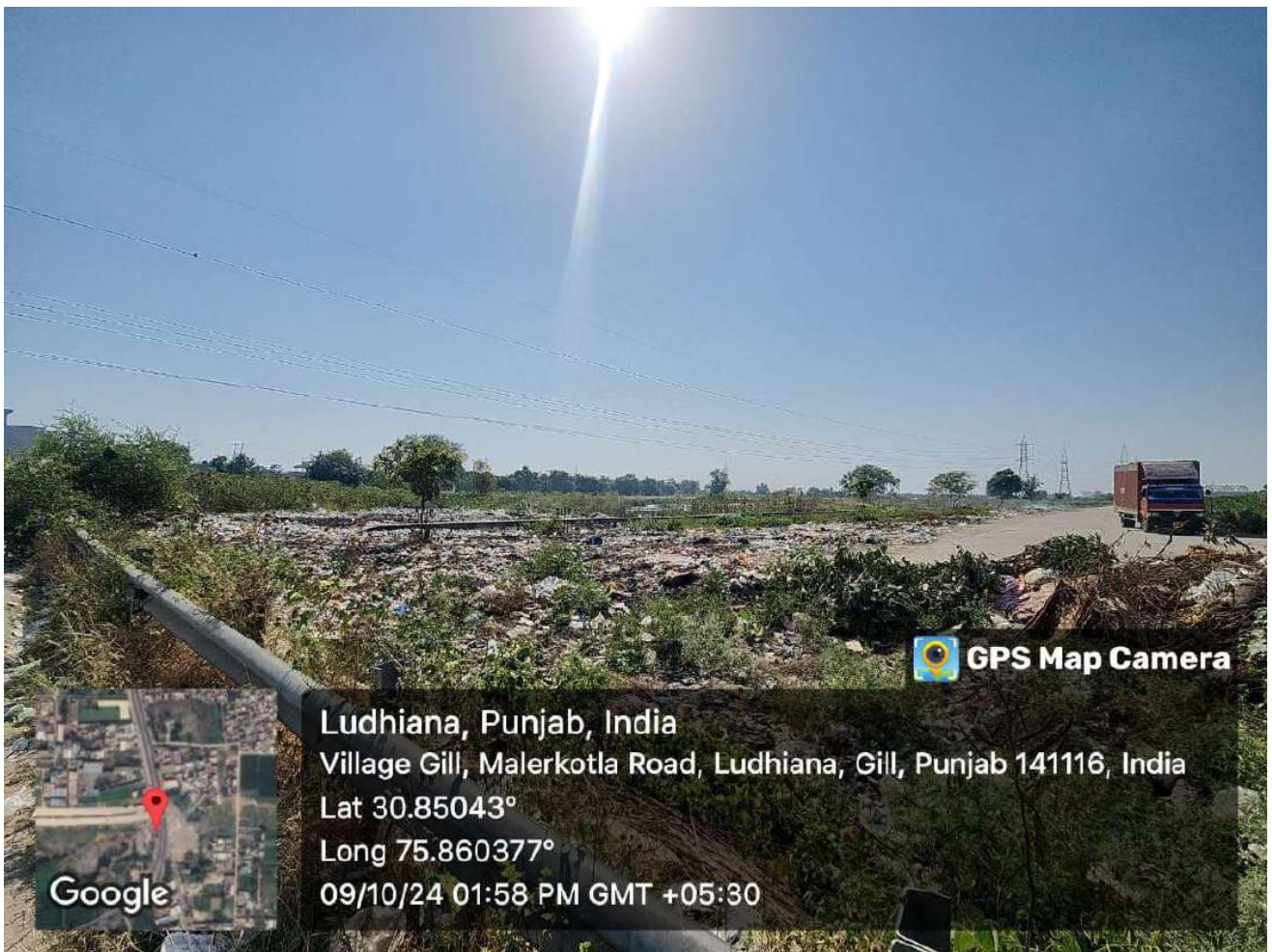
 **GPS Map Camera**

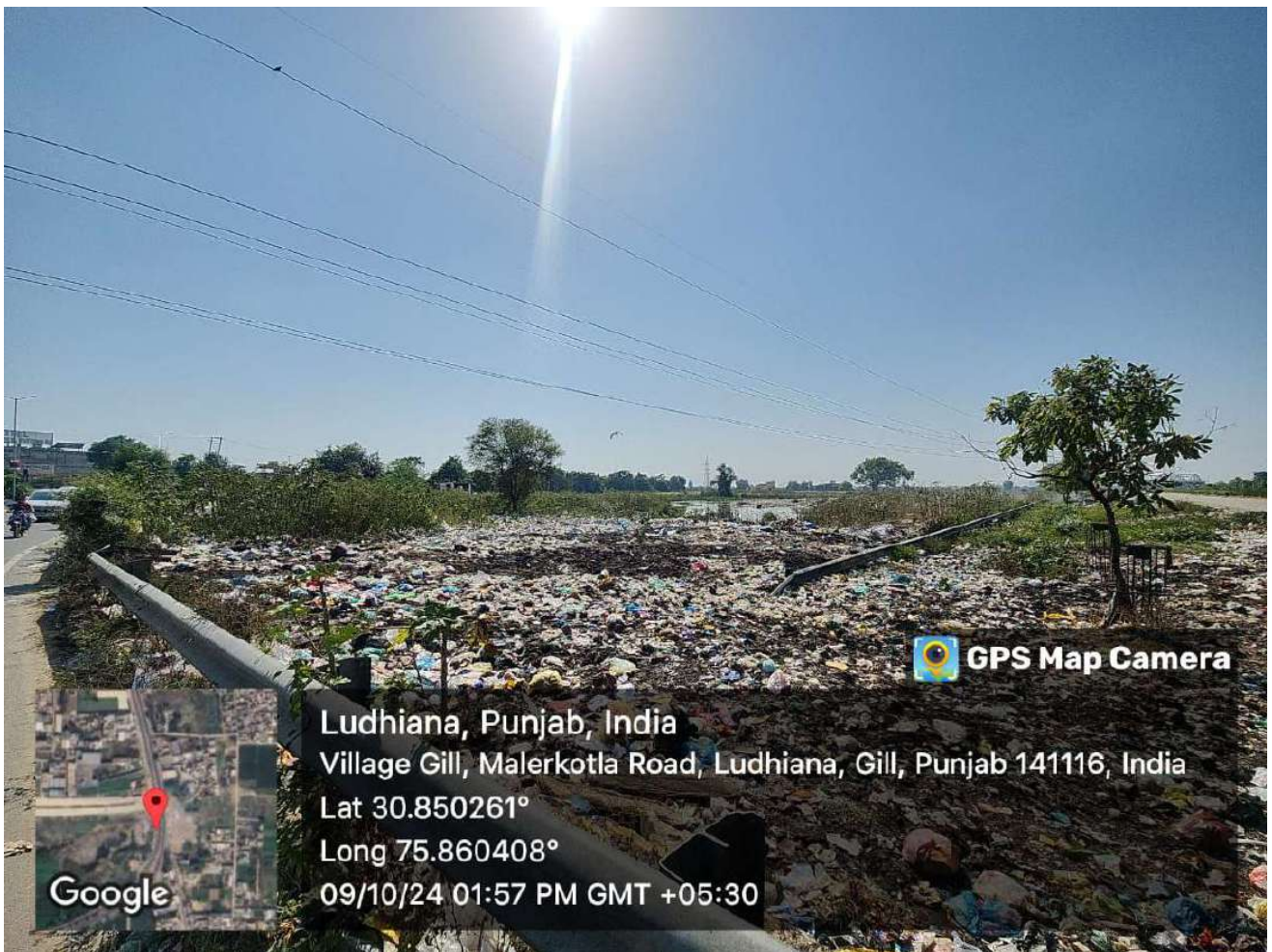
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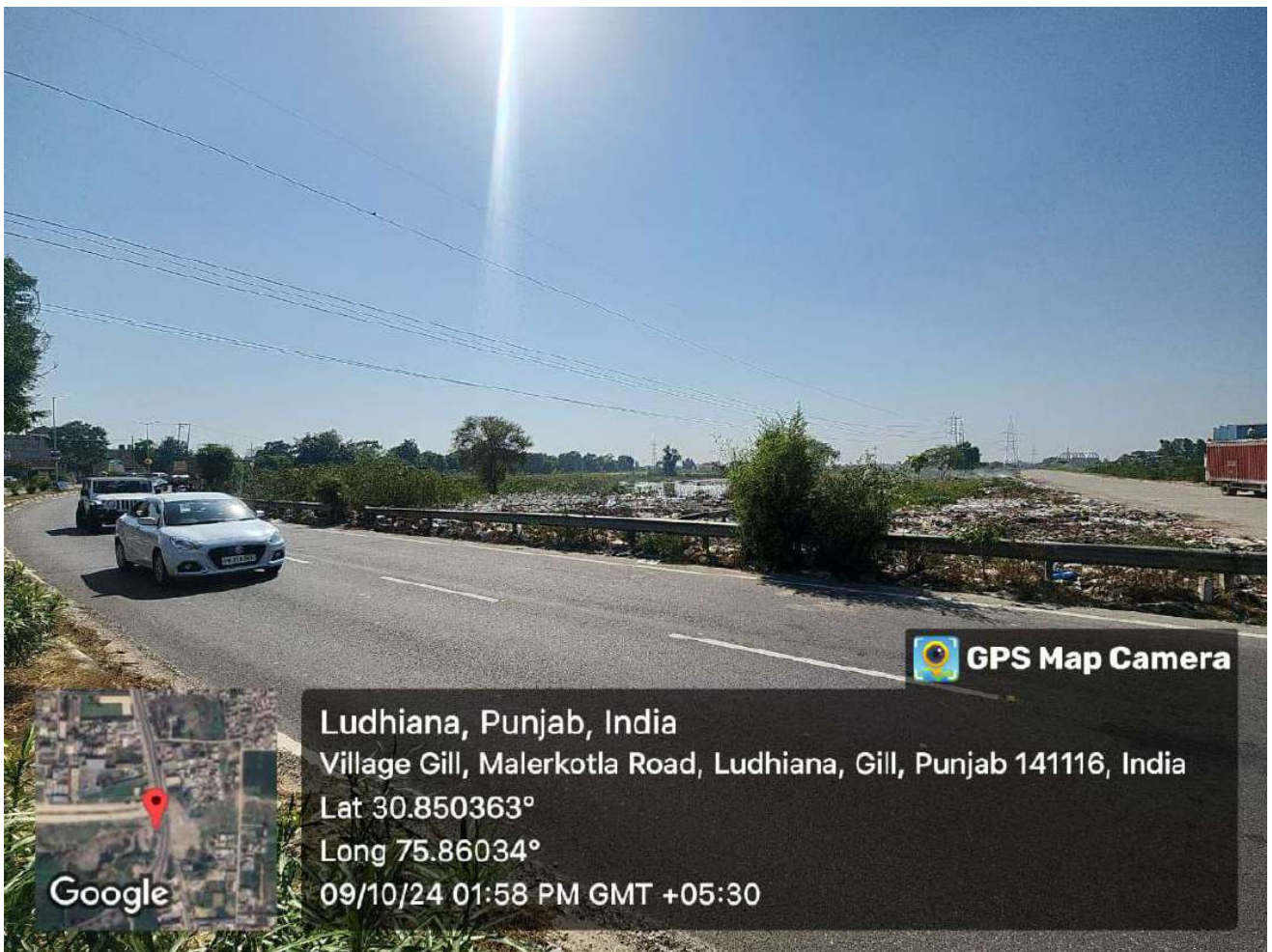


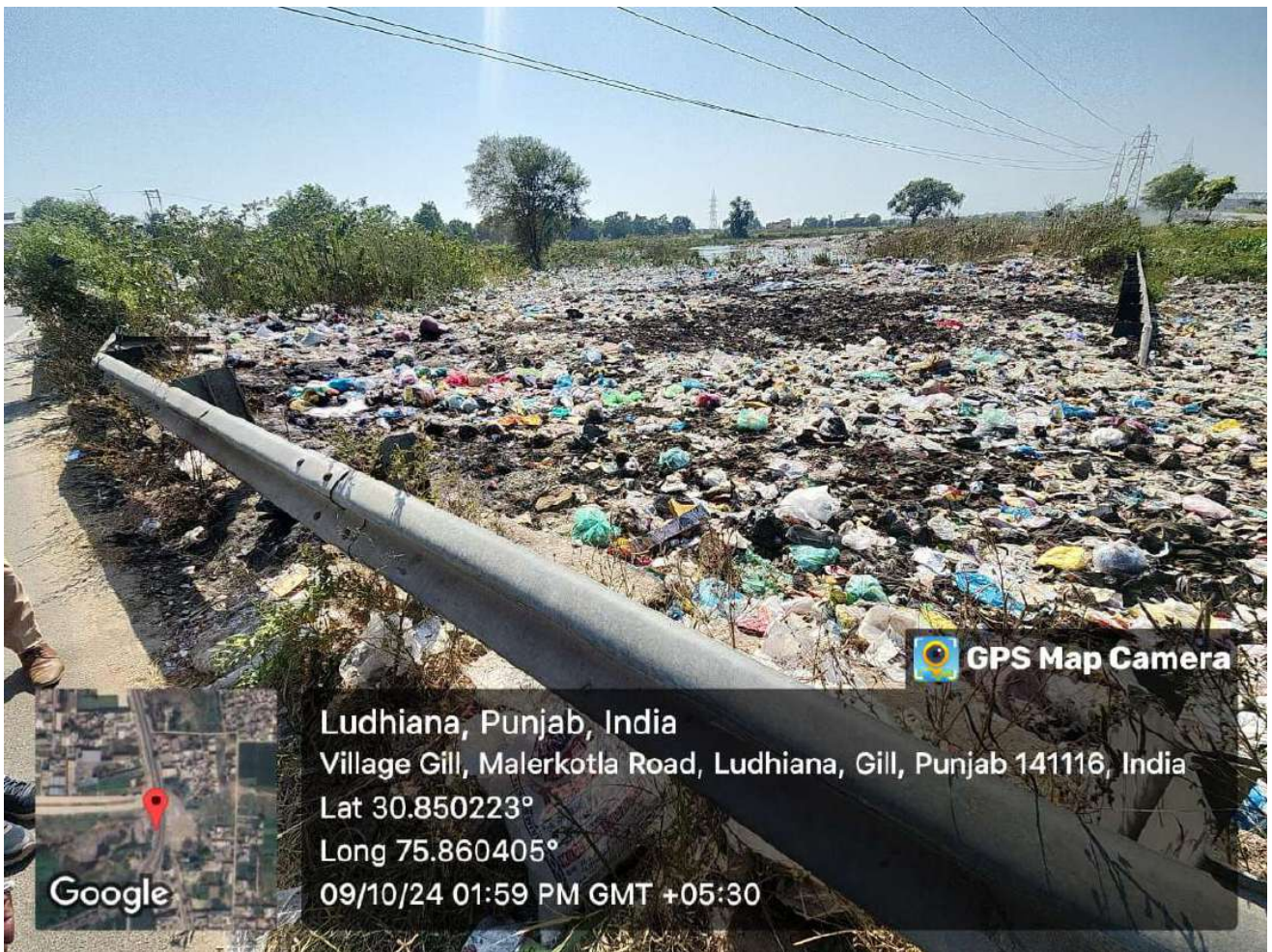














ANNEXURE 3

Gram Panchayat Gill Block Ludhiana-1 District Ludhiana

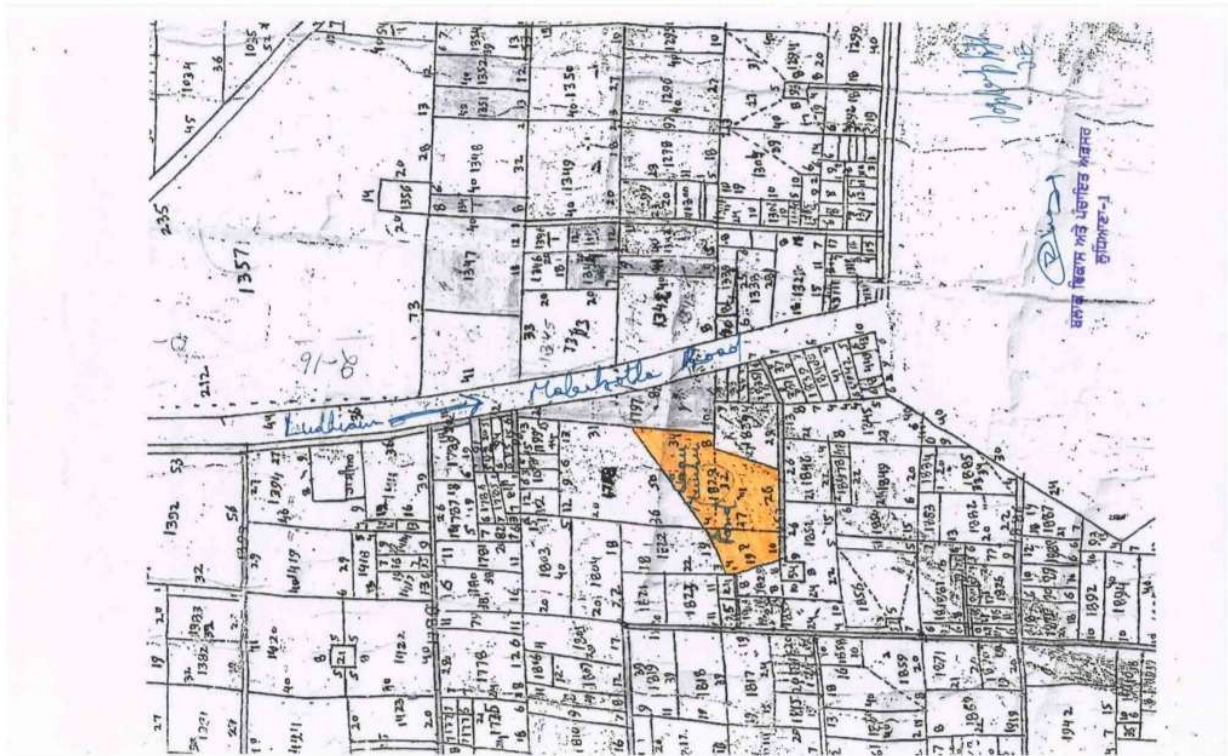
True Translation From Punjabi to English

Patwari Form No. 10 Copy Jamabandi Year 2010-2011 Village Gill-II H.No. 263, Tehsil Ludhiana South District Ludhiana

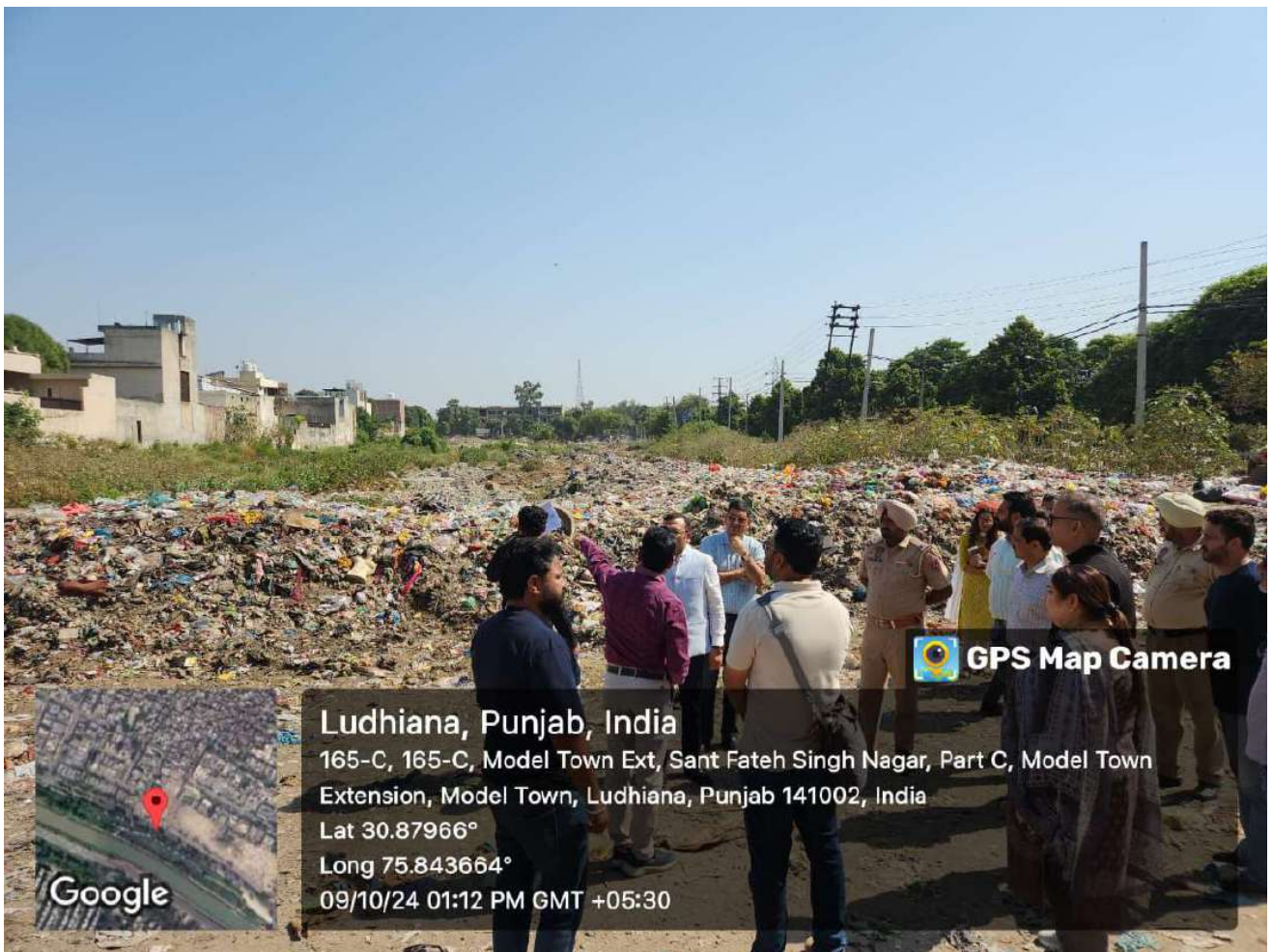
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|-------------------------------|--------------------------------|--------------------------------|------------------------|---------------------|------------------------------------|---------------------------------|--|--|--------------------|-----------------------|---------|
| Khewat No. | Khatni No. | Name of patti Or Area | Name & detail of owner | Name of Cultivator | Well or other Source of Irrigation | Khasra Or Muraba No. & kila No. | Area and Kind of Land | Rent Paid by the Cultivator and Rate of Rent | Share of Ownership | Land Revenue assessed | Remarks |
| 2792 2719 Owners hip | 3530/34 32 Owners hip | Patti Bajashre ownership | Gram Panchayat | Makbooja Malkaan | | 1829 | 4 Bigha 17 Biswe 13 Biswasian Gair mumkin Pond | | | | |


 Block Development And Panchayat Officer

 Ludhiana-1 ਢਗ਼ਾਕ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਅਫ਼ਸਰ
 ਲੁਧਿਆਣਾ-1



ANNEXURE 4



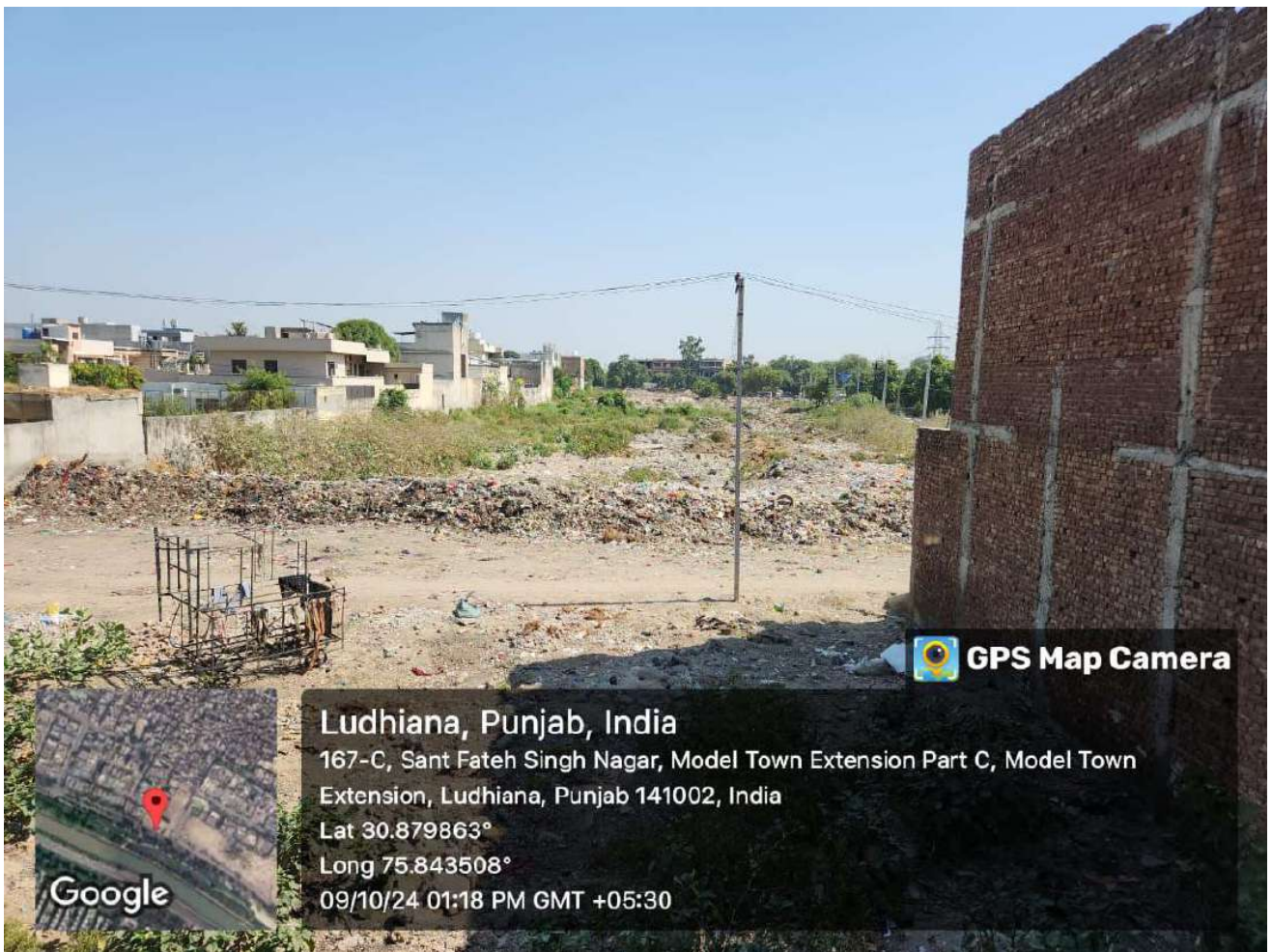




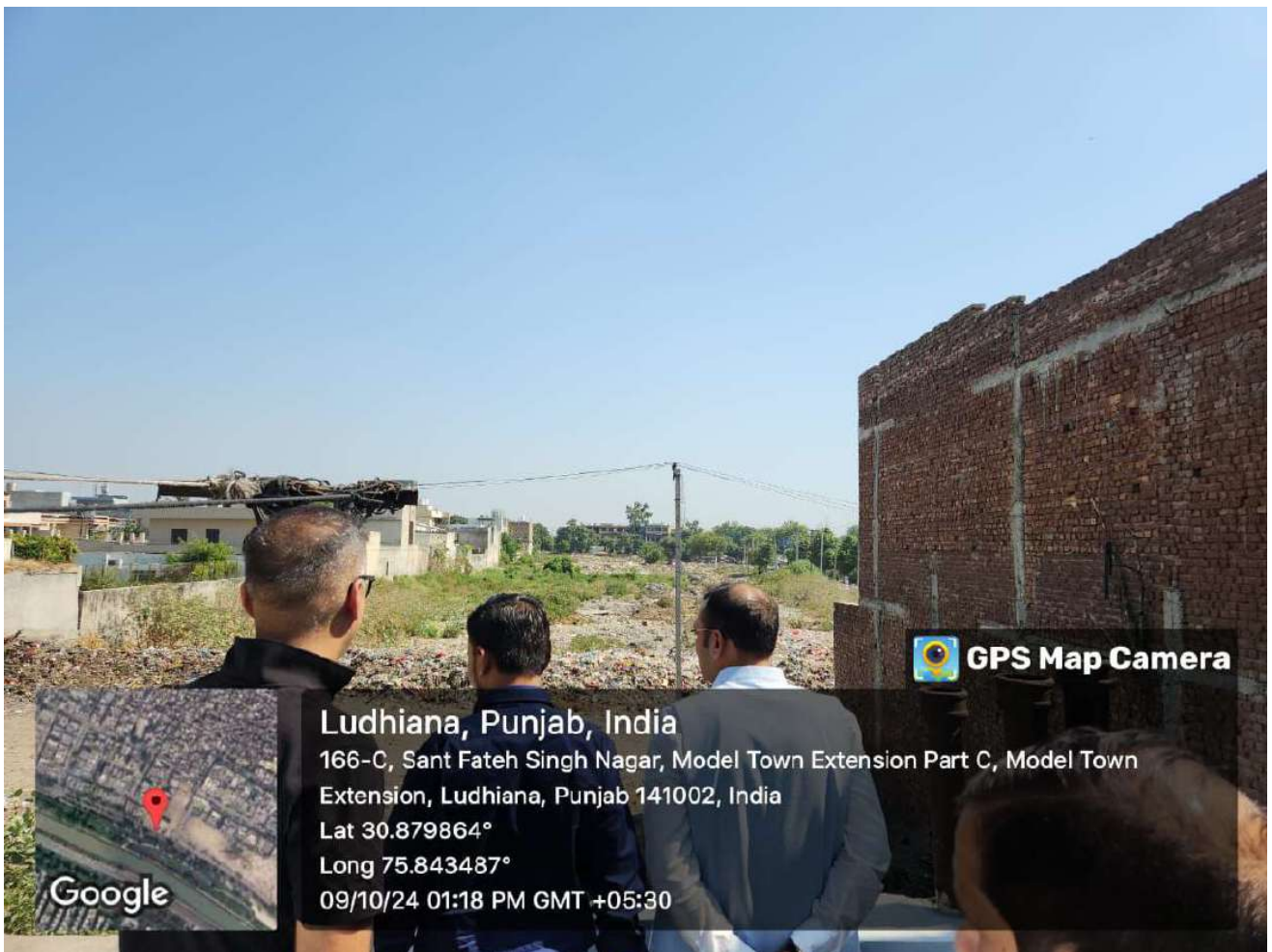
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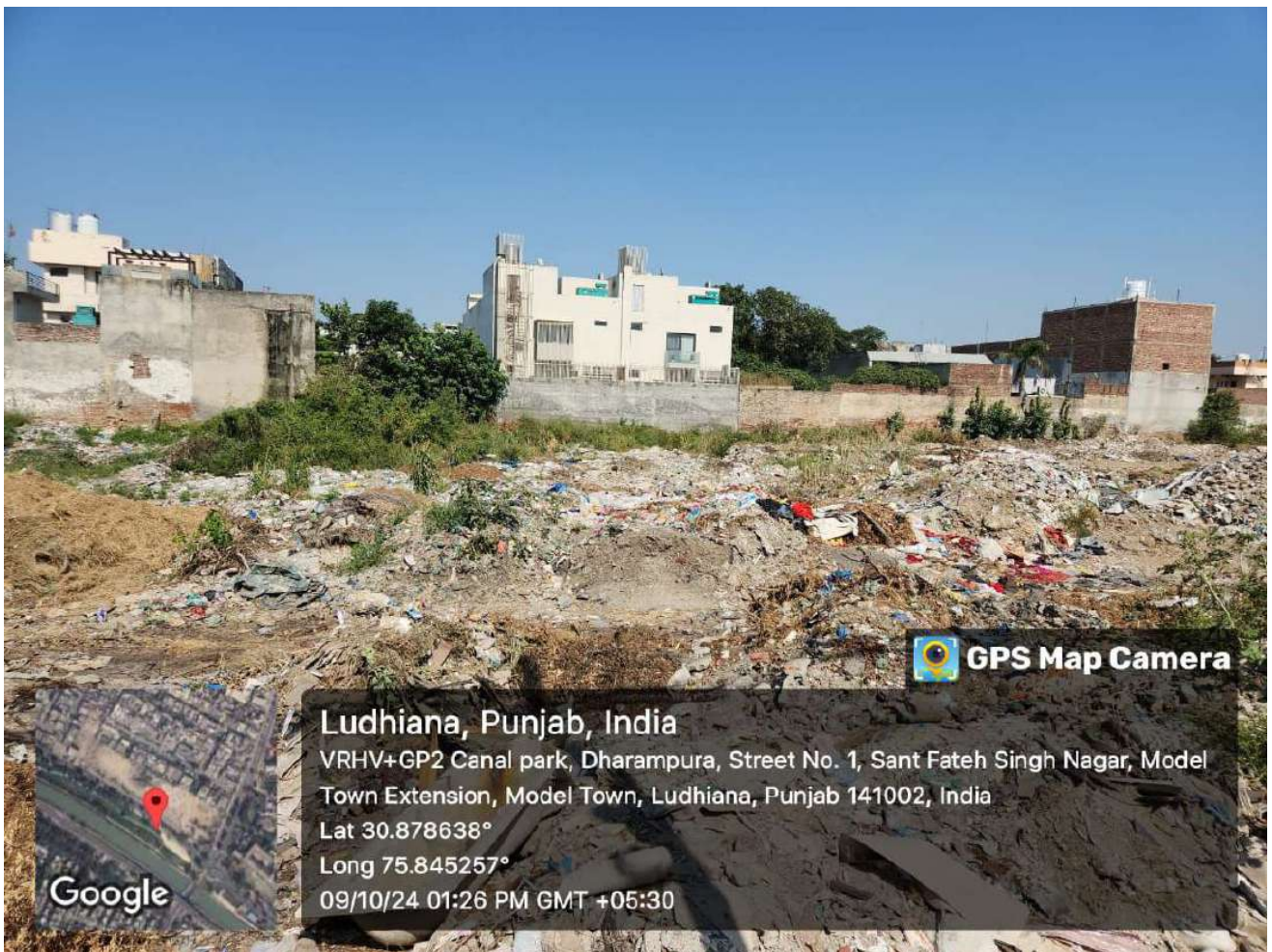


Ludhiana, Punjab, India
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141002, India
Lat 30.879981°
Long 75.843944°
09/10/24 01:13 PM GMT +05:30

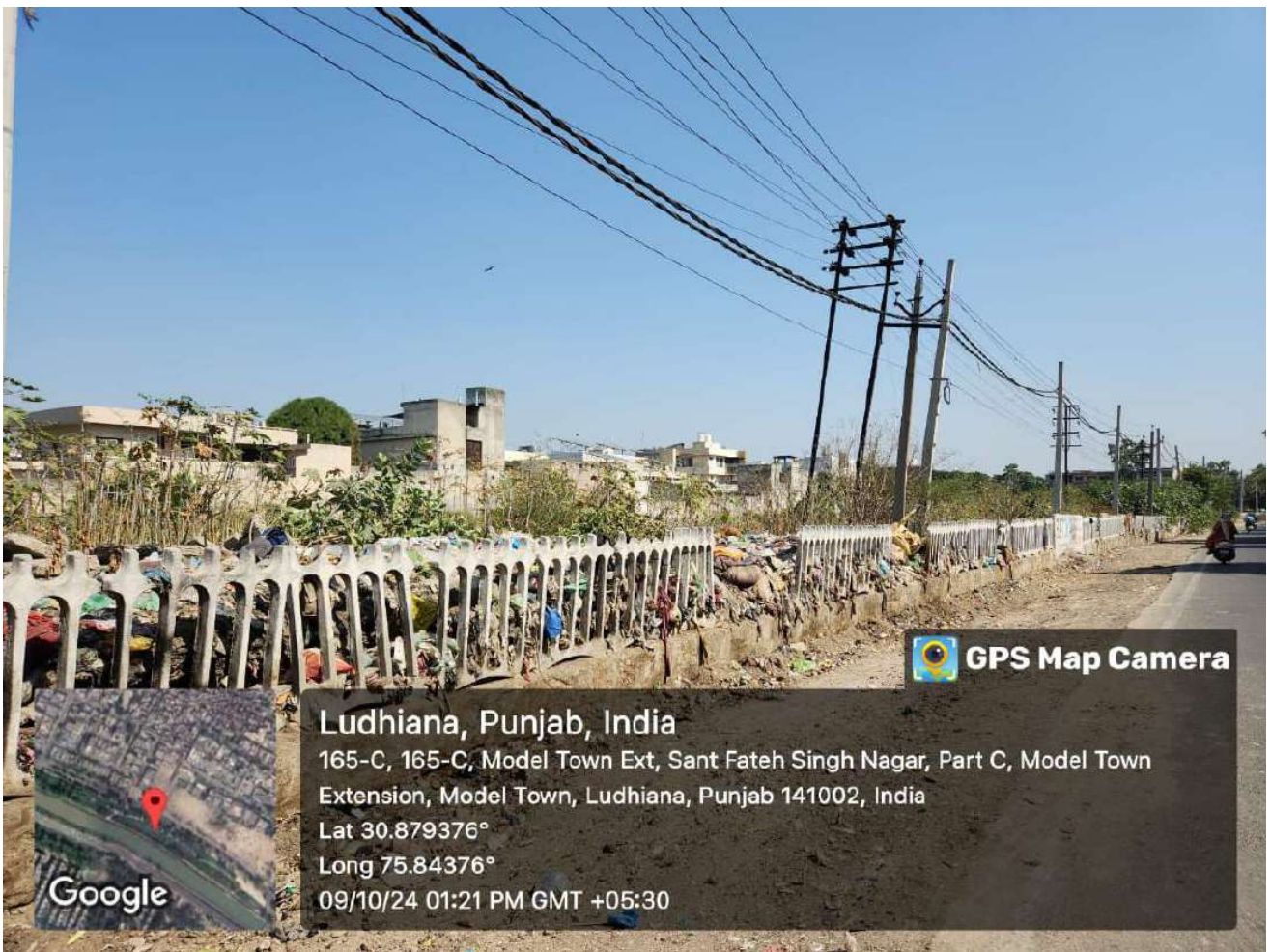


PHOTOS TAKEN FROM THE ROOF OF RESIDENT

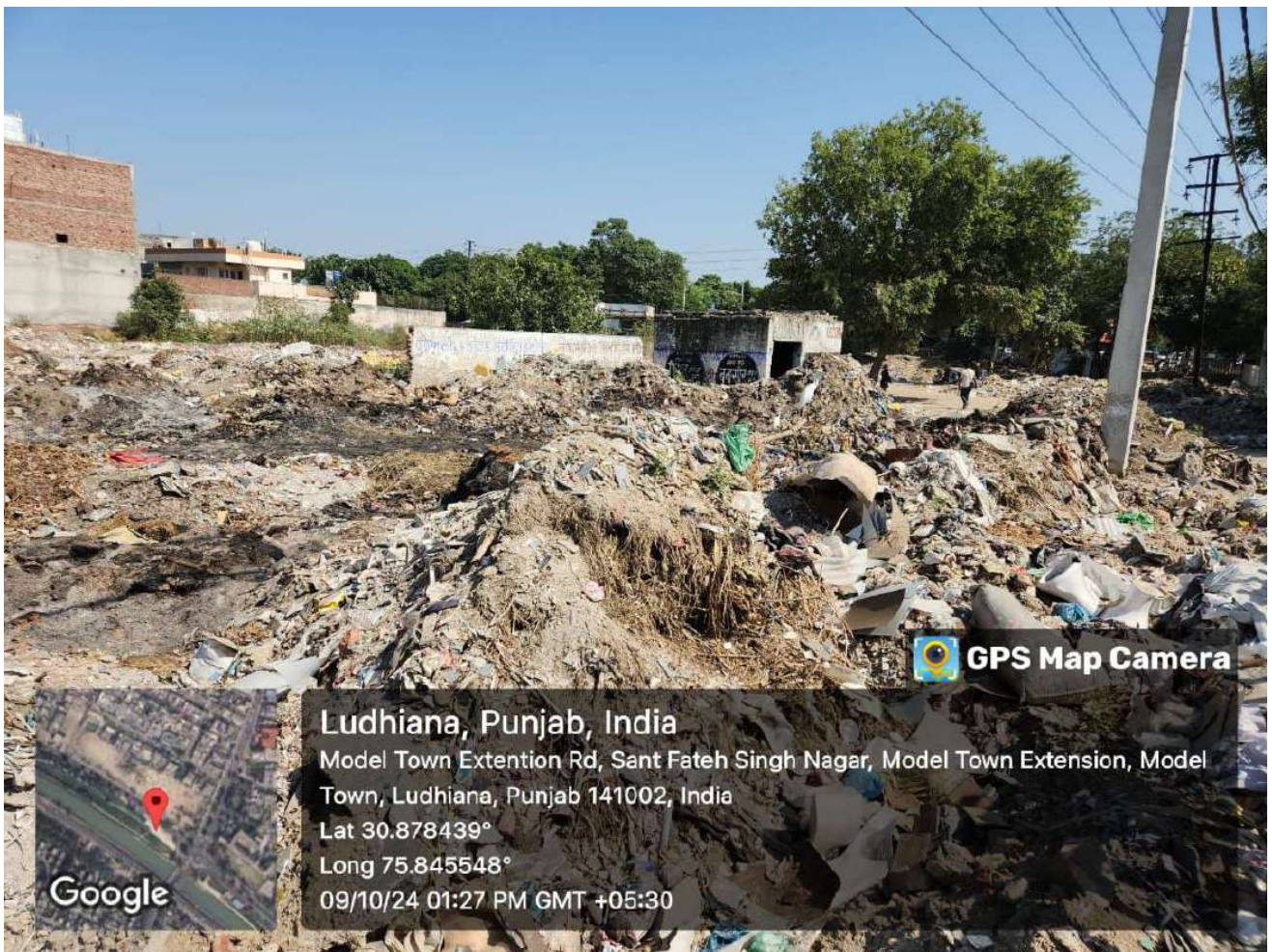


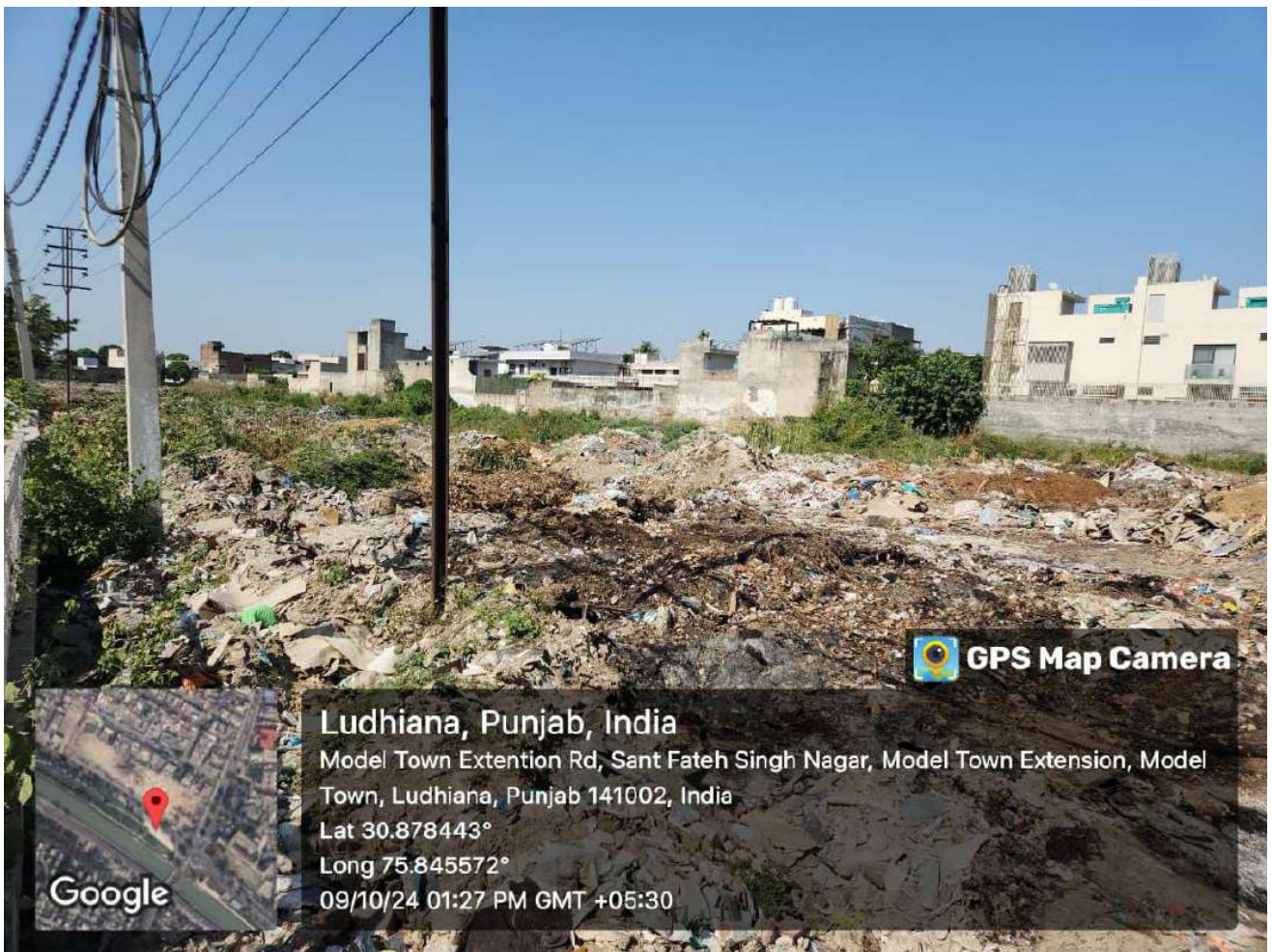


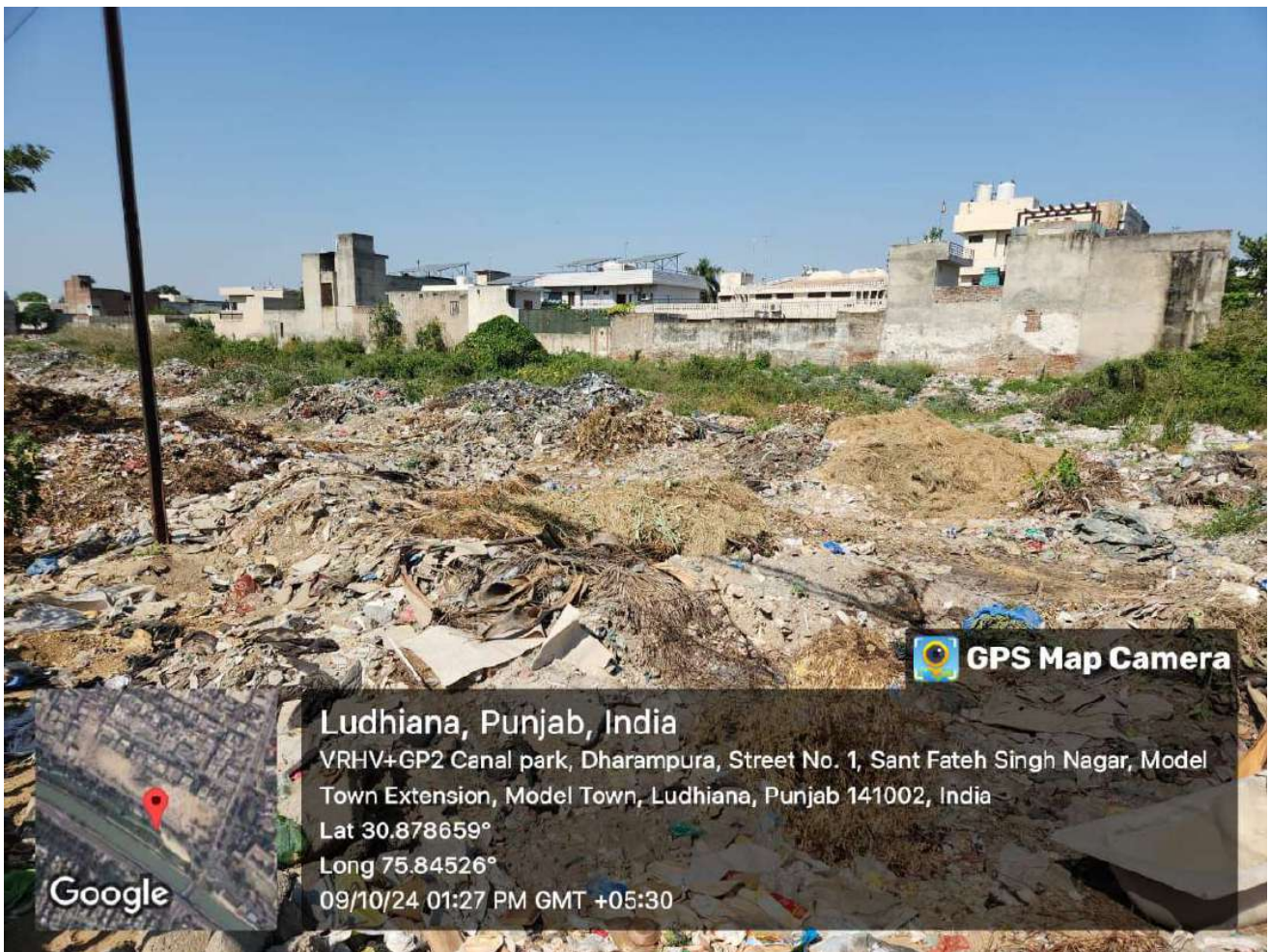


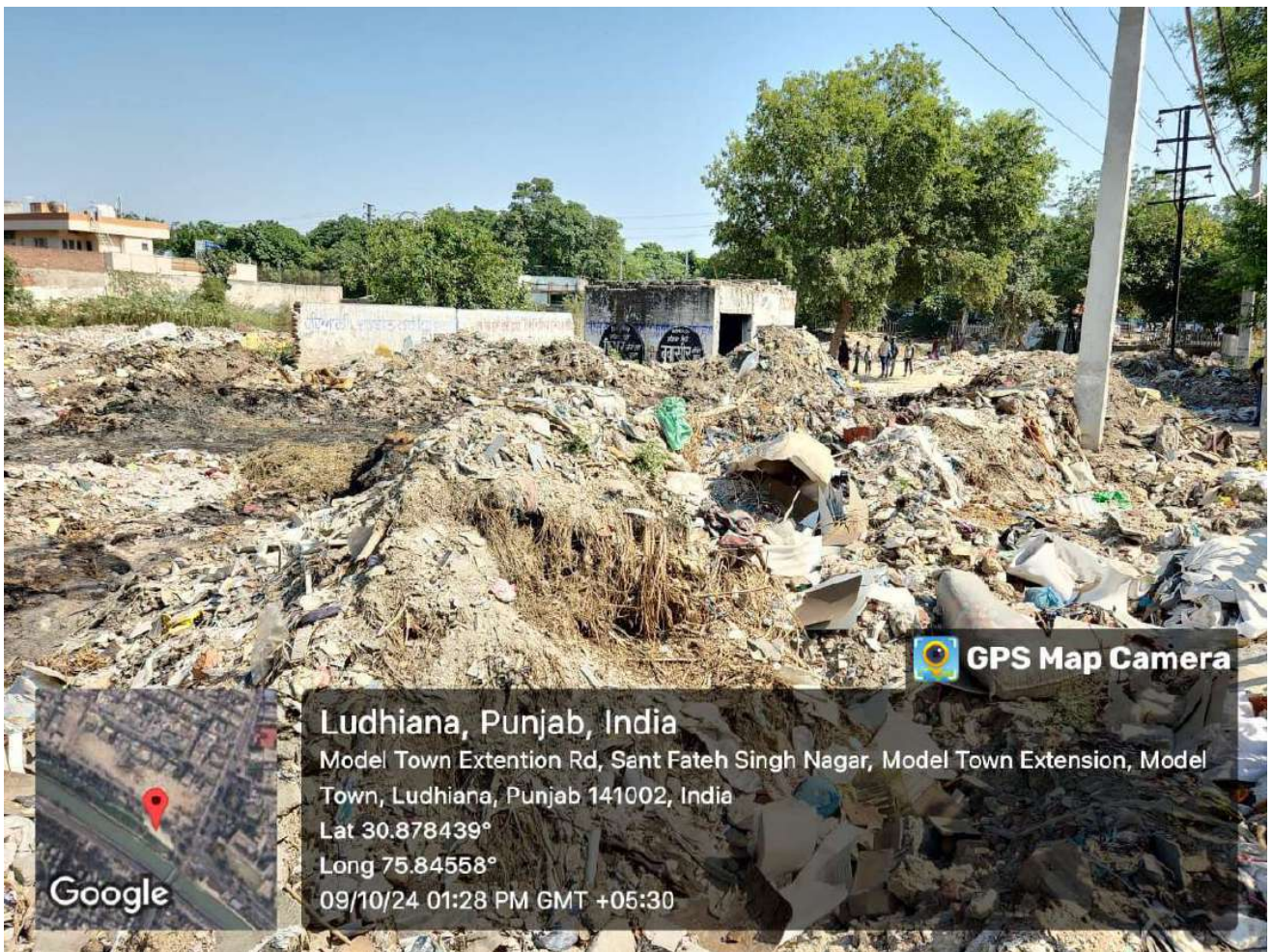














Ludhiana, Punjab, India

Model Town Extention Rd, Sant Fateh Singh Nagar, Model Town Extension, Model Town, Ludhiana, Punjab 141002, India

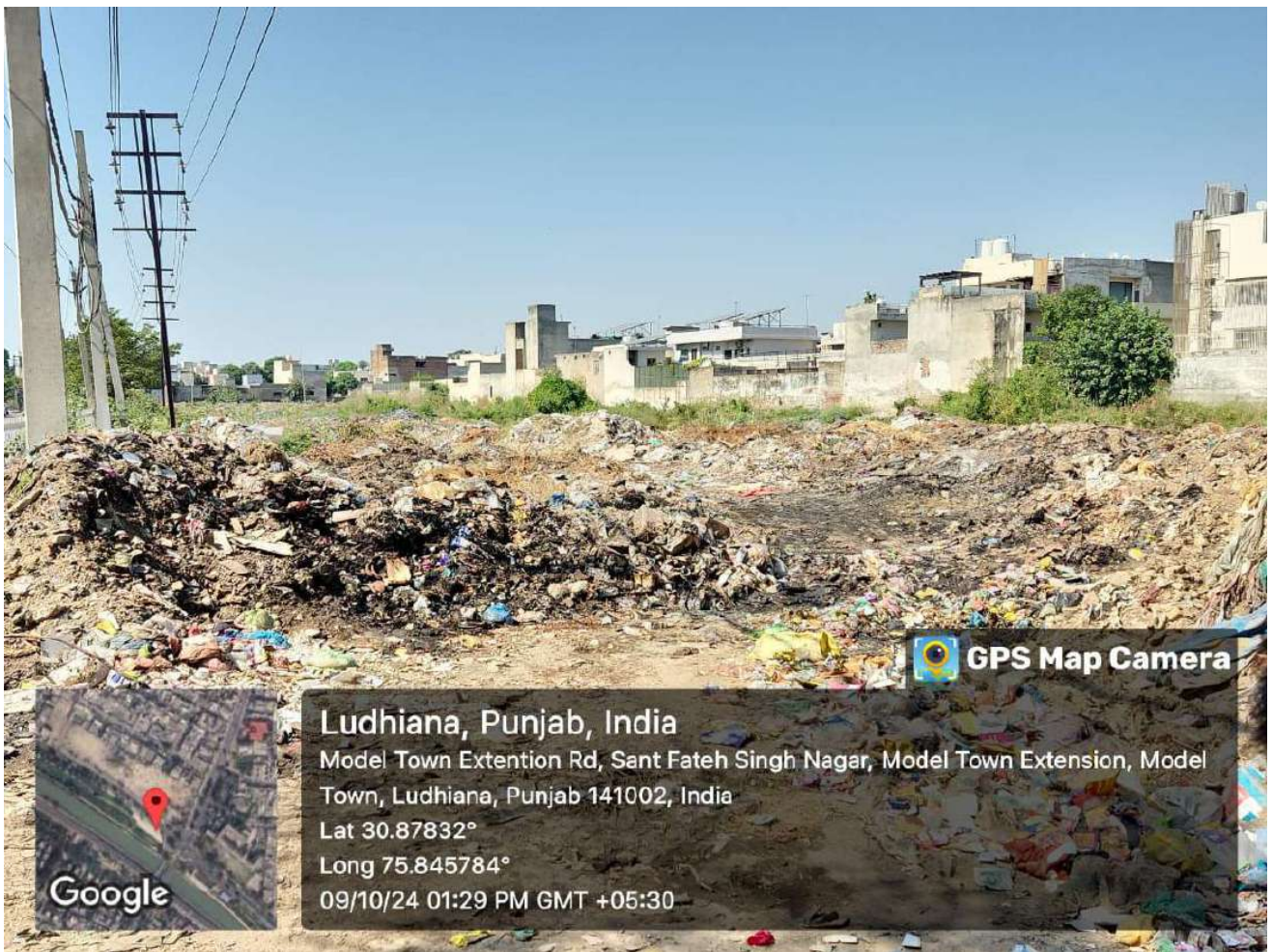
Lat 30.878331°

Long 75.845749°

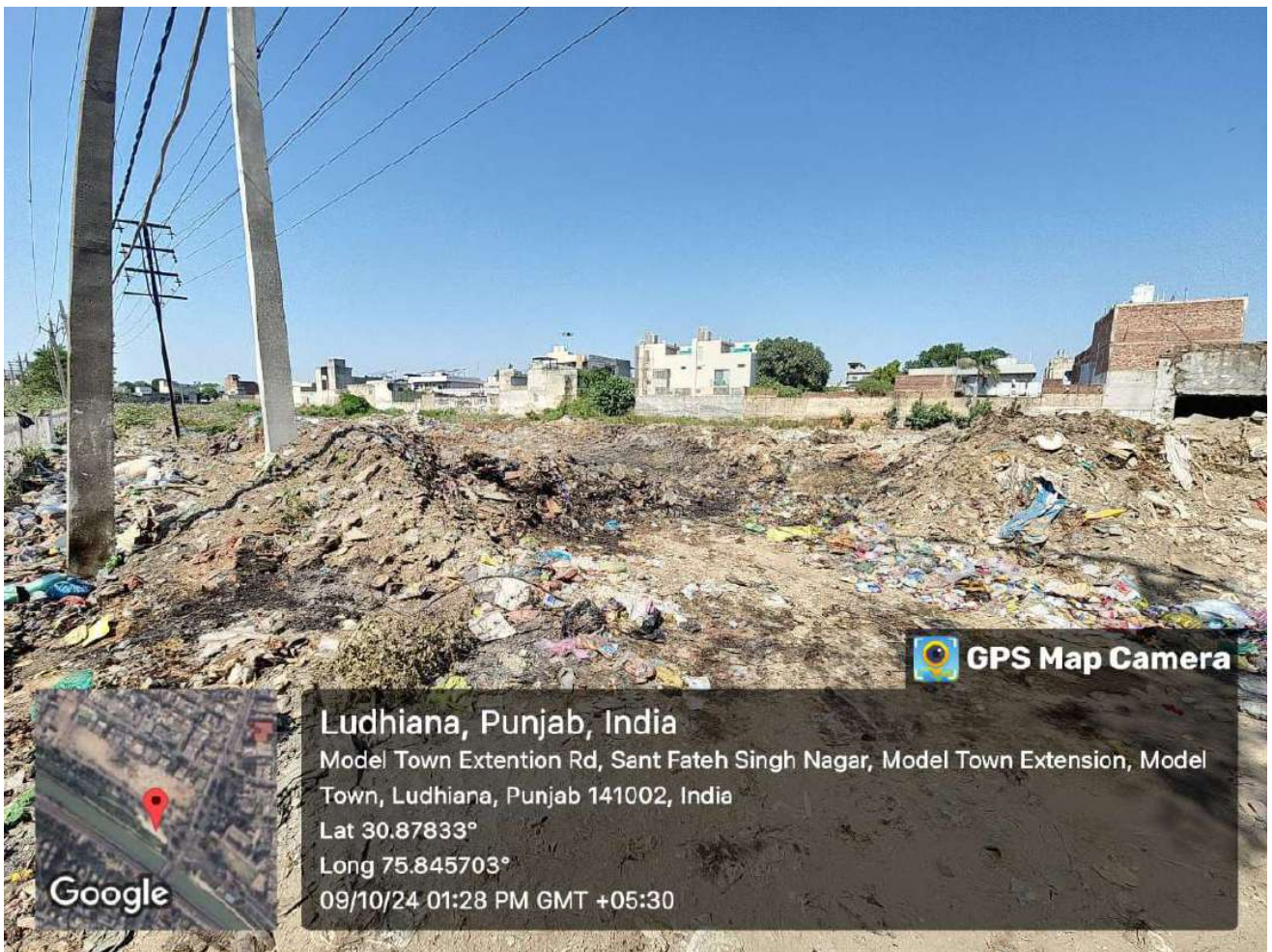
09/10/24 01:29 PM GMT +05:30

Google

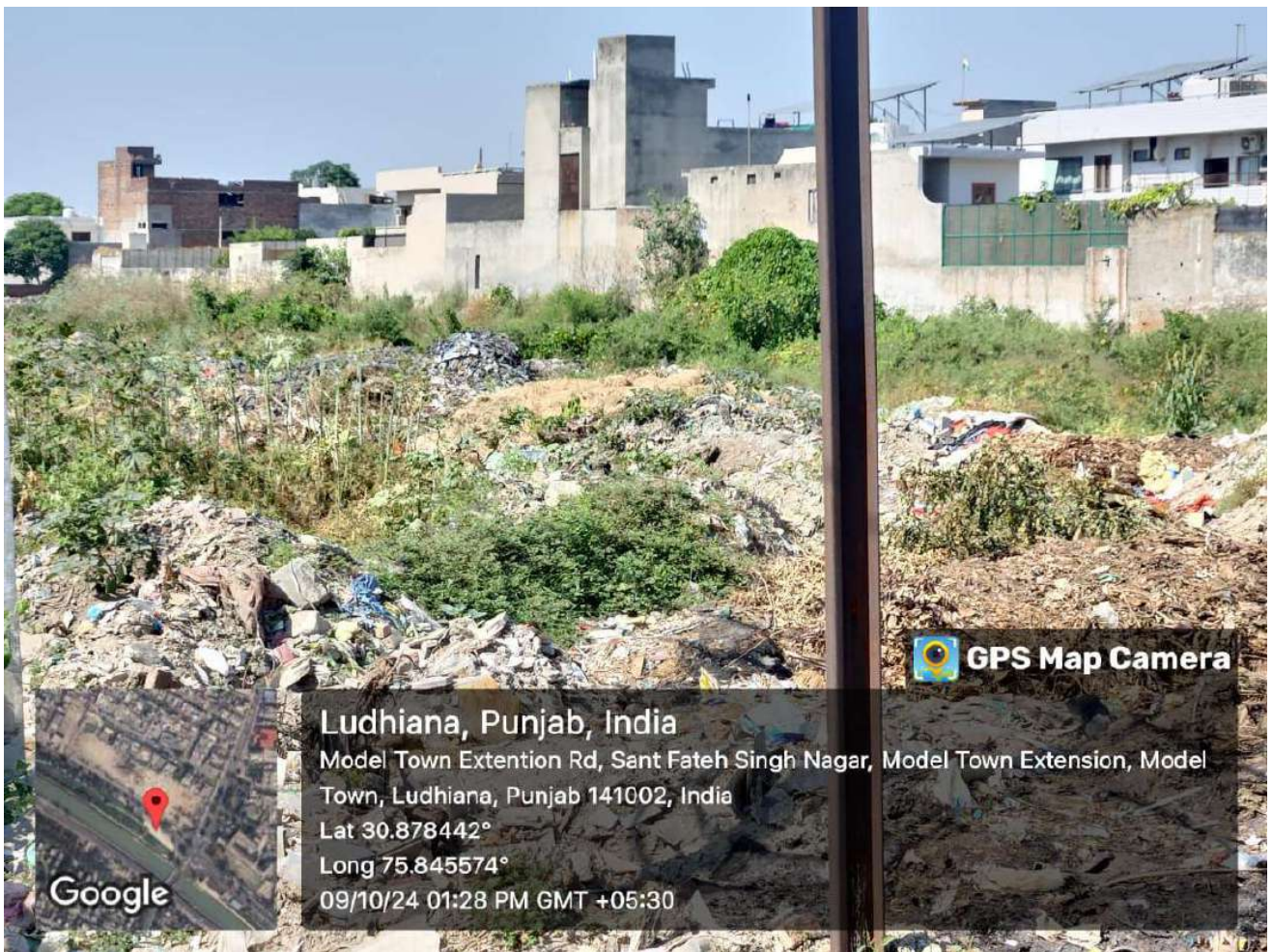
GPS Map Camera













Welfare Association

BLOCK-C, MODEL TOWN EXTN., LUDHIANA-141002
OFFICE : 327-C, MODEL TOWN EXTN., LUDHIANA-141002

PRESIDENT
Surinder Jeet Singh Makkar
239-C, Model Town Extn., LUDHIANA-2
(M) 98141-00251

GEN. SECRETARY
Charan Pal Singh
327-C, Model Town Extn., LUDHIANA-2
(M) 98155-24488

JOINT SECY. & FINANCE SECY.
Rajinder Kumar Malhotra
368-C, Model Town Extn., LUDHIANA-2
(M) 94175-37941

OUR BANKERS : PUNJAB & SIND BANK, DUGRI ROAD, LDH. IFSC CODE : PSIB0000826 A/C NO. : 08261000003491

Ref. No. 2024-2025

Dated 10-10-2024

Sh. BHANWAR PAL SINGH JADON,
COURT COMMISSIONER
(IN.O.A. No. 317 of 2023)

Respected Sir,

We residents of Block C Model Town Extn. are suffering from Huge Garbage dump near our houses. Daily garbage & Solid Demolition waste is dumped here. Garbage is also burned due to which harmful fumes enter our homes day and night. Children cannot go outside the houses due to bad smells.

This pollution can cause cancer and other life hazard diseases. We will be very thankful if these problem will be permanently solved. We hope you will take care of request and take prompt action.

Thanking you once again

yours faithfully,

Anand Kumar
9814001370

Yogendra
9814616742

For WELFARE ASSOCIATION
BLOCK C, MODEL TOWN EXTN., LUDHIANA.

CASHIER

SECRETARY

PRESIDENT

Ashu
ASHU KOSH PRAHAKAR
9888625145

Atul
9872010500







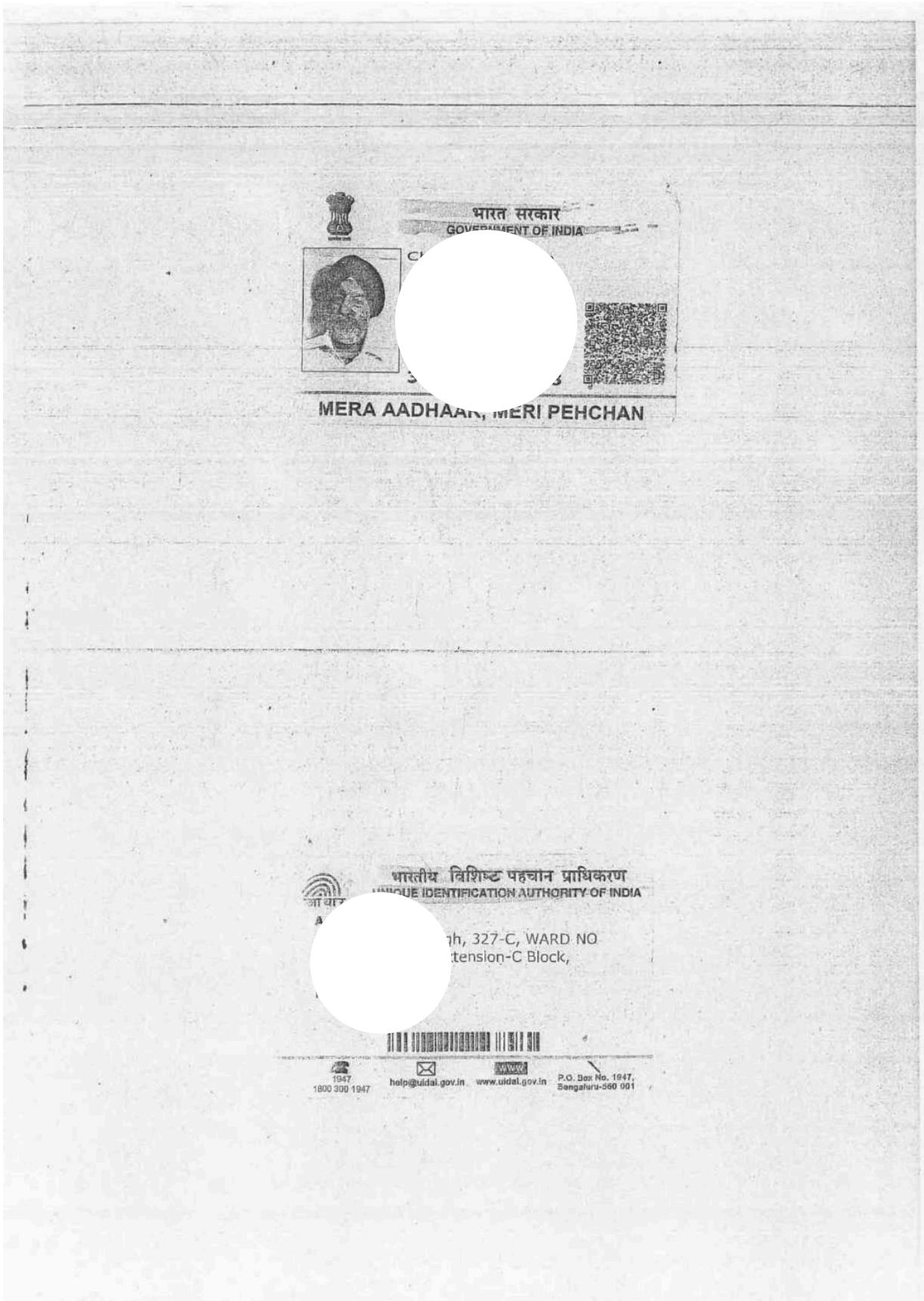








| | |
|---|---|
|   |   |
| <p>भारत सरकार Government of India</p> | <p>सूचना</p> |
| <p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p> | <ul style="list-style-type: none"> ■ आधार पहचान का प्रमाण है, नागरिकता का नहीं। ■ सुरक्षित QR कोड / ऑफलाइन XML / ऑनलाइन ऑथेंटिकेशन से पहचान प्रमाणित करें। ■ यह एक इलेक्ट्रॉनिक प्रक्रिया द्वारा बना हुआ पत्र है। |
| <p>Enrolment No.: 2309/18325/32082</p> | <p>INFORMATION</p> |
| <p>Download To AGAR Date: 23/11/2020 आपका आधार नंबर 5 694 मेरा पहचान</p> | <ul style="list-style-type: none"> ■ Aadhaar is a proof of identity, not of citizenship. ■ Verify identity using Secure QR Code/ Offline XML/ Online Authentication. ■ This is electronically generated letter. <div style="border: 1px solid black; padding: 5px;"> <ul style="list-style-type: none"> ■ आधार देश भर में मान्य है। ■ आधार कई सरकारी और गैर सरकारी सेवाओं को पाना आसान बनाता है। ■ आधार में मोबाइल नंबर और ईमेल ID अपडेट रखें। ■ आधार को अपने स्मार्ट फोन पर रखें, mAadhaar App के साथ। <ul style="list-style-type: none"> ■ Aadhaar is valid throughout the country. ■ Aadhaar helps you avail various Government and non-Government services easily. ■ Keep your mobile number & email ID updated in Aadhaar. ■ Carry Aadhaar in your smart phone – use mAadhaar App. </div> |
| <p>Download Date: 13/08/2021 Nitin D De Issue Date: 23/11/2020 मेरा आधार</p> | <p>Address: S/O: Ram Lu C, BACKSI NAGAR, M (Ludhiana) Punjab - 1 9694 gov.in www.uidai.gov.in</p> |





ਭਾਰਤੀ ਵਿਲੱਖਣ ਪਛਾਣ ਅਥਾਰਿਟੀ
ਭਾਰਤ ਸਰਕਾਰ
 Unique Identification Authority of India
 Government of India

ਦਾਖਿਲੇ ਦੀ ਪਛਾਣ / Enrollment No.: 1211/40503/05307

To
 ਉਪਜੀਤ ਕੌਰ
 Upjeet Kaur
 W/O Jatinderpal Singh
 HOUSE NO. 189- C
 MODEL TOWN EXTN. LUDHIANA
 Model Town (Ludhiana) Ludhiana
 Punjab 141002



ਭਾਰਤੀ ਵਿਲੱਖਣ ਪਛਾਣ ਅਥਾਰਿਟੀ
 ਭਾਰਤ ਸਰਕਾਰ
 Unique Identification Authority of India
 Government of India



ਭਾਰਤ ਸਰਕਾਰ
GOVERNMENT OF INDIA



ਉਪਜੀਤ ਕੌਰ
 Upjeet Kaur




ਆਧਾਰ - ਭਾਰਤੀ ਵਿਲੱਖਣ ਪਛਾਣ ਅਥਾਰਿਟੀ ਦਾ ਅਧਿਕਾਰ





ਭਾਰਤ ਸਰਕਾਰ
GOVERNMENT OF INDIA





ਆਸ਼ੁਤੋਸ਼ ਪ੍ਰਭਾਕਰ
Ashutosh Prabhaker
ਜਨਮ ਦਾ ਸਾਲ / Year of Birth : 1989
ਪੁਰਸ਼ / Male





ਆਧਾਰ - ਸਾਡੀ ਸਾਦਮੀ ਦਾ ਅਧਿਕਾਰ


ਭਾਰਤੀ ਵਿਲੱਖਣ ਪਛਾਣ ਅਥਾਰਿਟੀ
UNIQUE IDENTIFICATION AUTHORITY OF INDIA


ਪਤਾ:
S/O ਸੁਰਿੰਦਰ ਪ੍ਰਭਾਕਰ, ਮਕਾਨ ਨੰ.
190- ਸੀ, ਮਾਡਲ ਟਾਊਨ
ਐਕਸਟੇਨਸ਼ਨ, ਲੁਧਿਆਣਾ, ਪੰਜਾਬ,
141002

Address:
S/O Surinder Prabhaker,
House No. 190- C, Model
Town Extension, Ludhiana,
Punjab, 141002

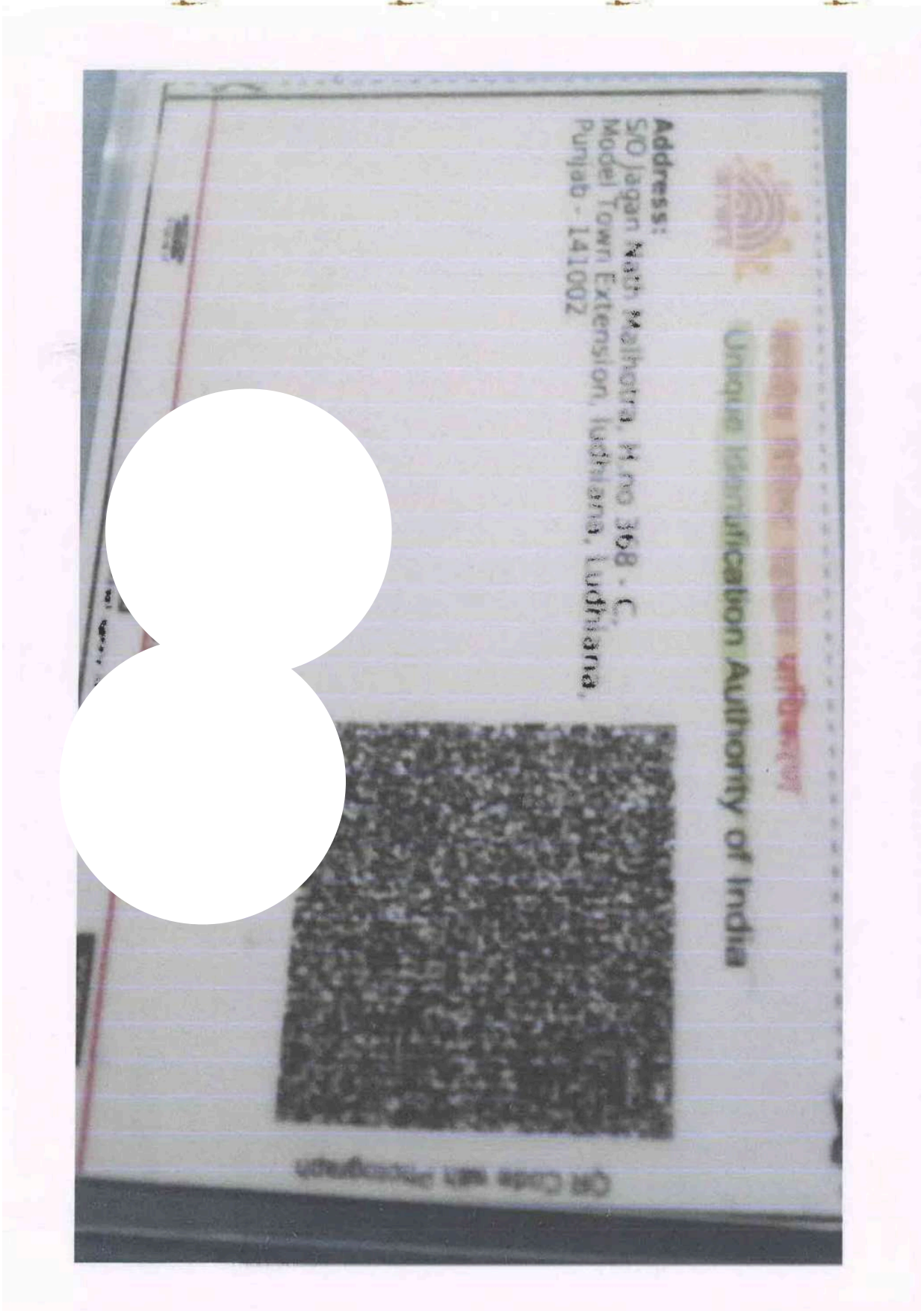

1947
1800 180 1947

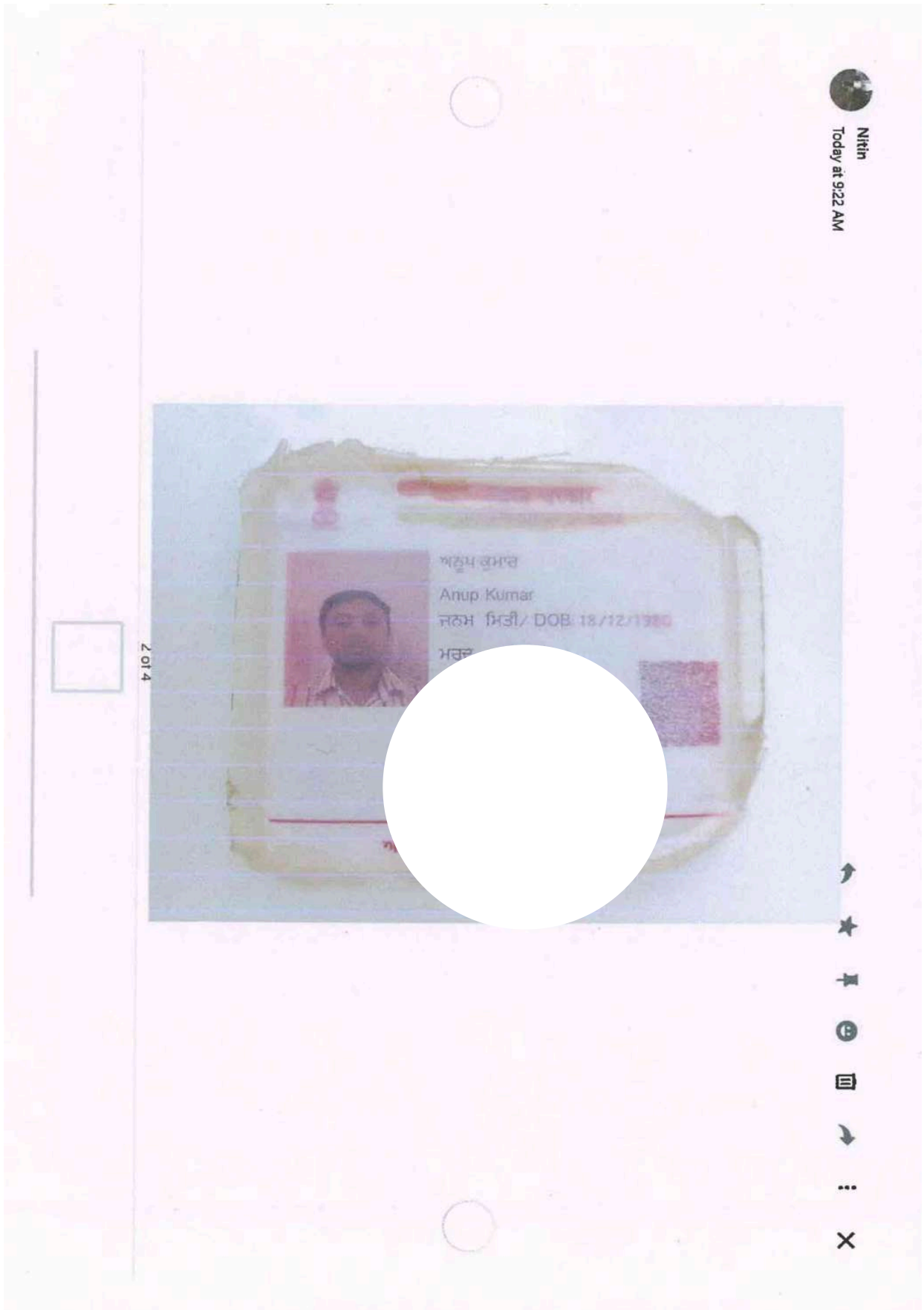

help@uidai.gov.in


www.uidai.gov.in


P.O. Box No. 1947,
Bangalore-560 001

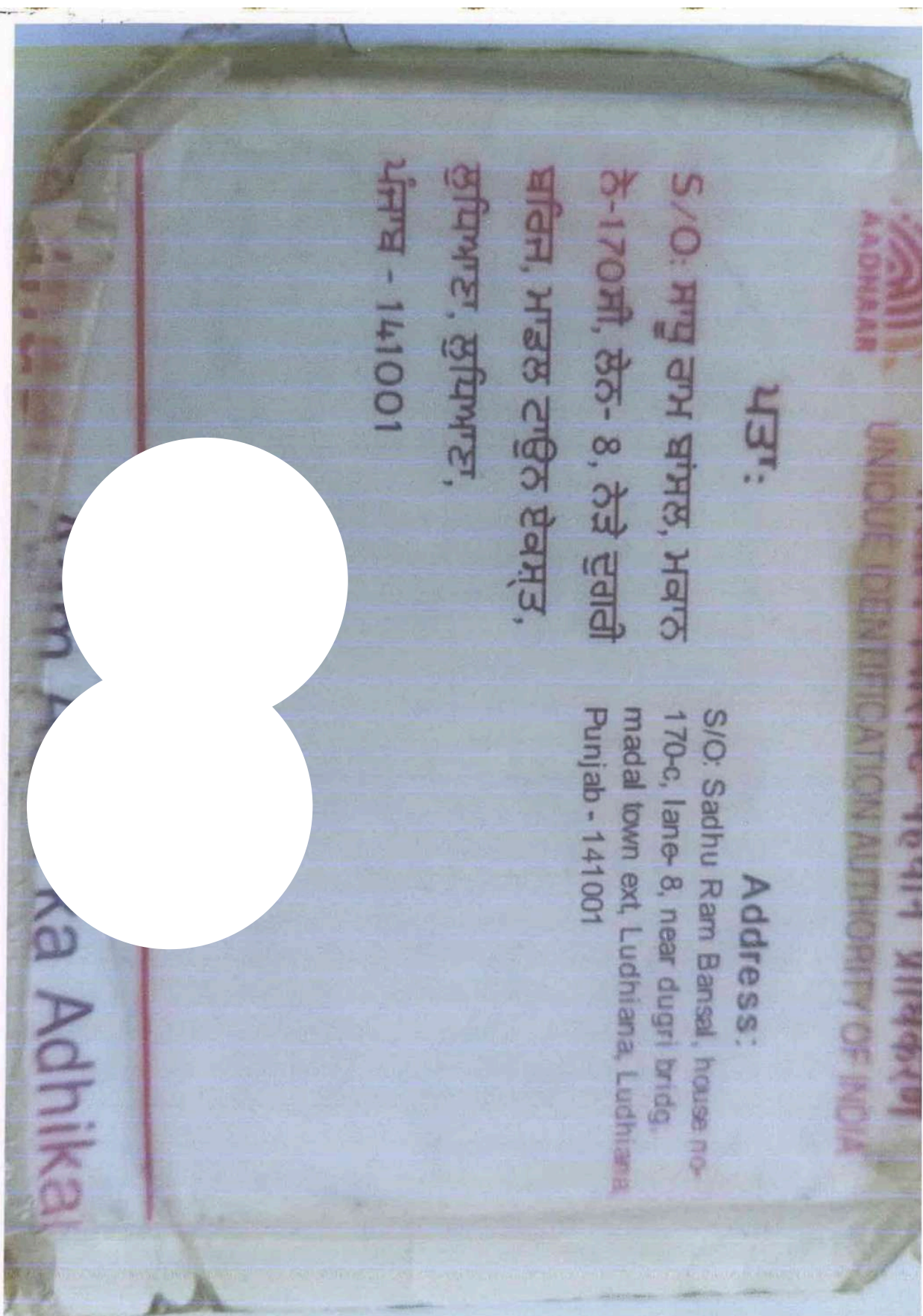






Nitin
Today at 9:22 AM

2 of 4





Dwg No = DTP(L) 5/85. date = 6/3/1985


Ludhiana Improvement Trust OFFICE

AREA = MODEL TOWN EXTENSION PART-III

 = Green Belt

TOTAL AREA = 3.79 Acres

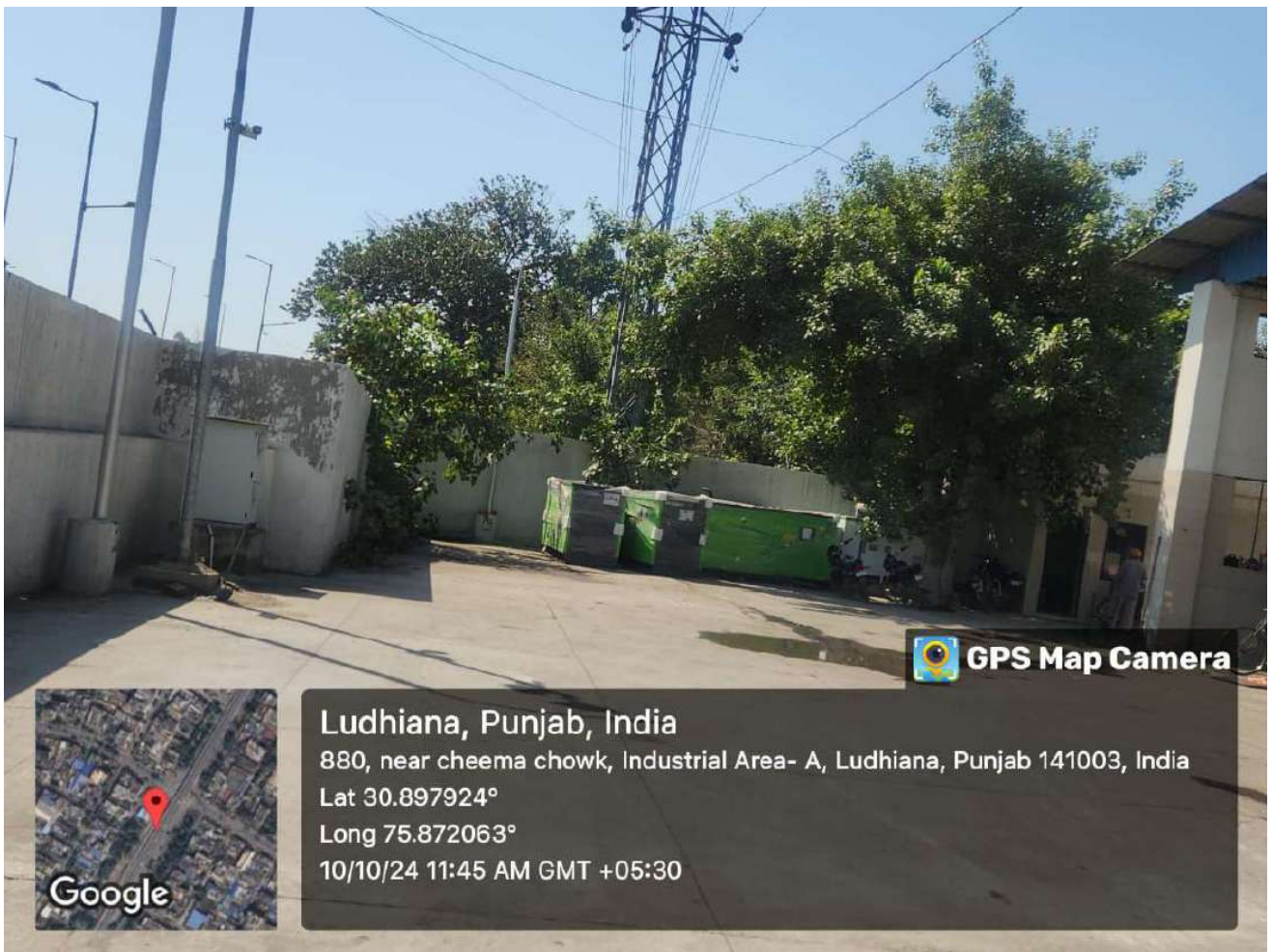



 Assistant Engineer,
 Improvement Trust,
 LUDHIANA.

Assistant Engineer,
 Improvement Trust,
 LUDHIANA.











 **GPS Map Camera**



Ludhiana, Punjab, India

219, Link Rd, Cheema Chowk, Industrial Area- A, Ludhiana, Punjab 141003, India

Lat 30.897926°

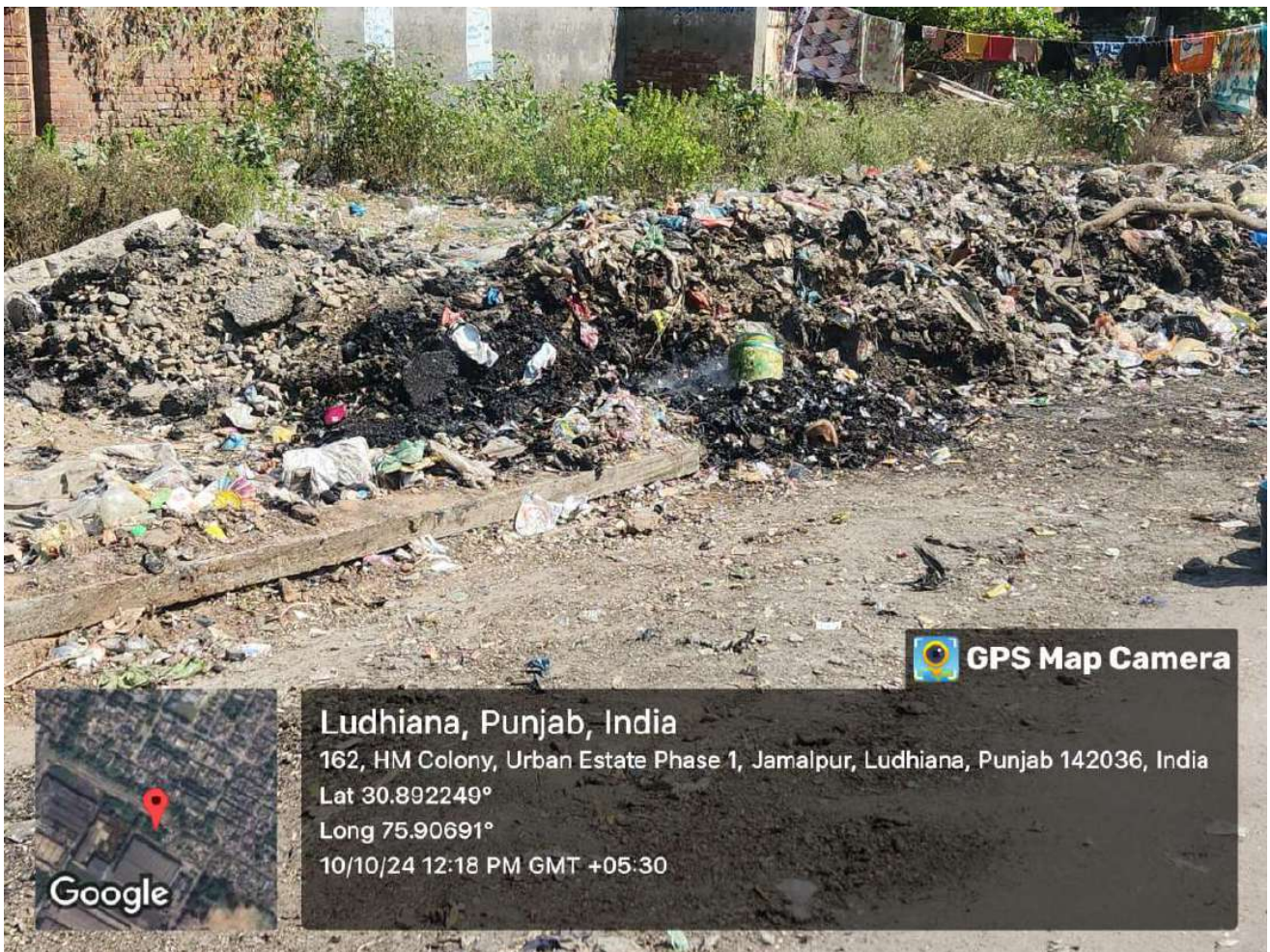
Long 75.871949°

10/10/24 11:46 AM GMT +05:30









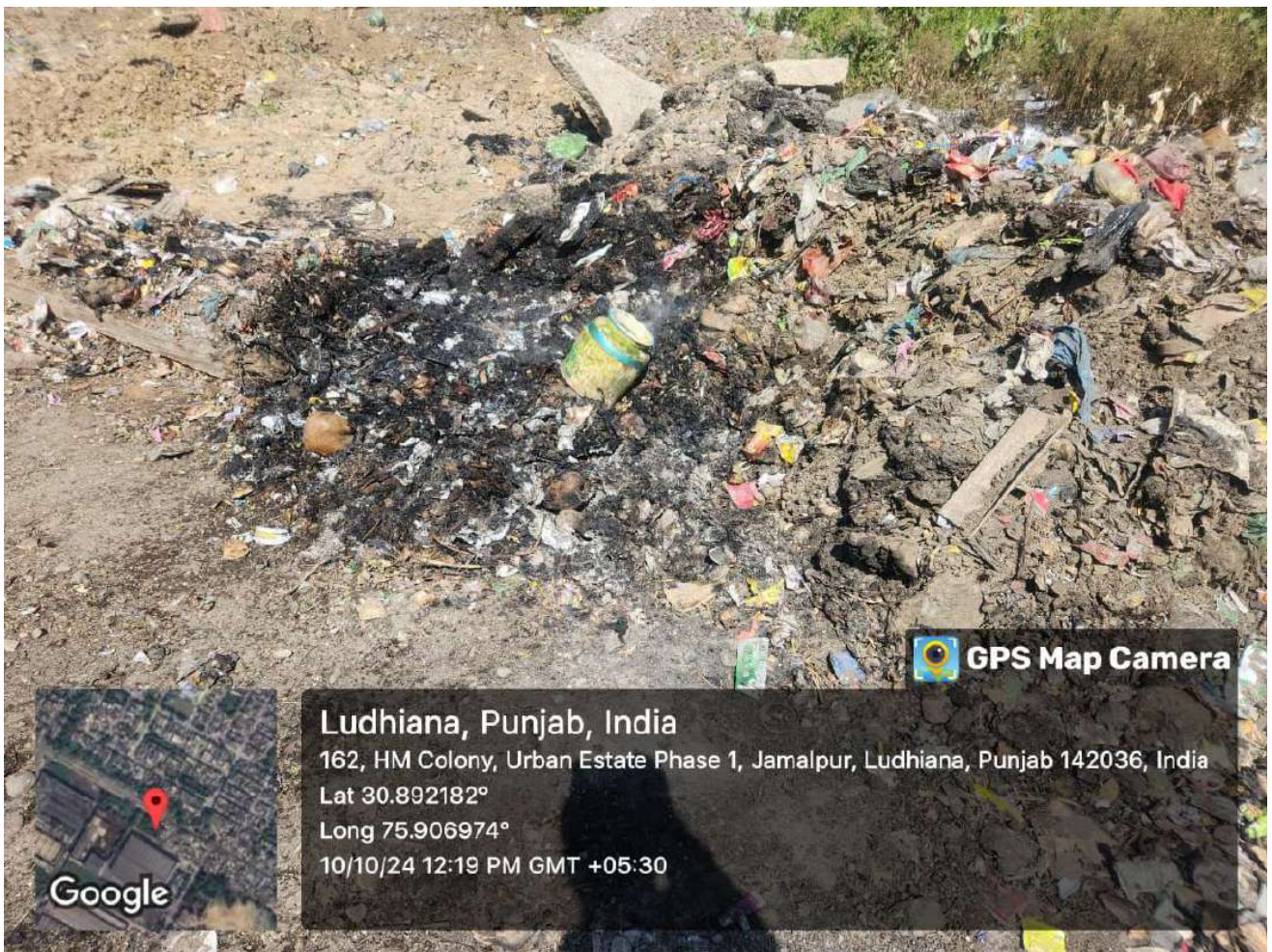


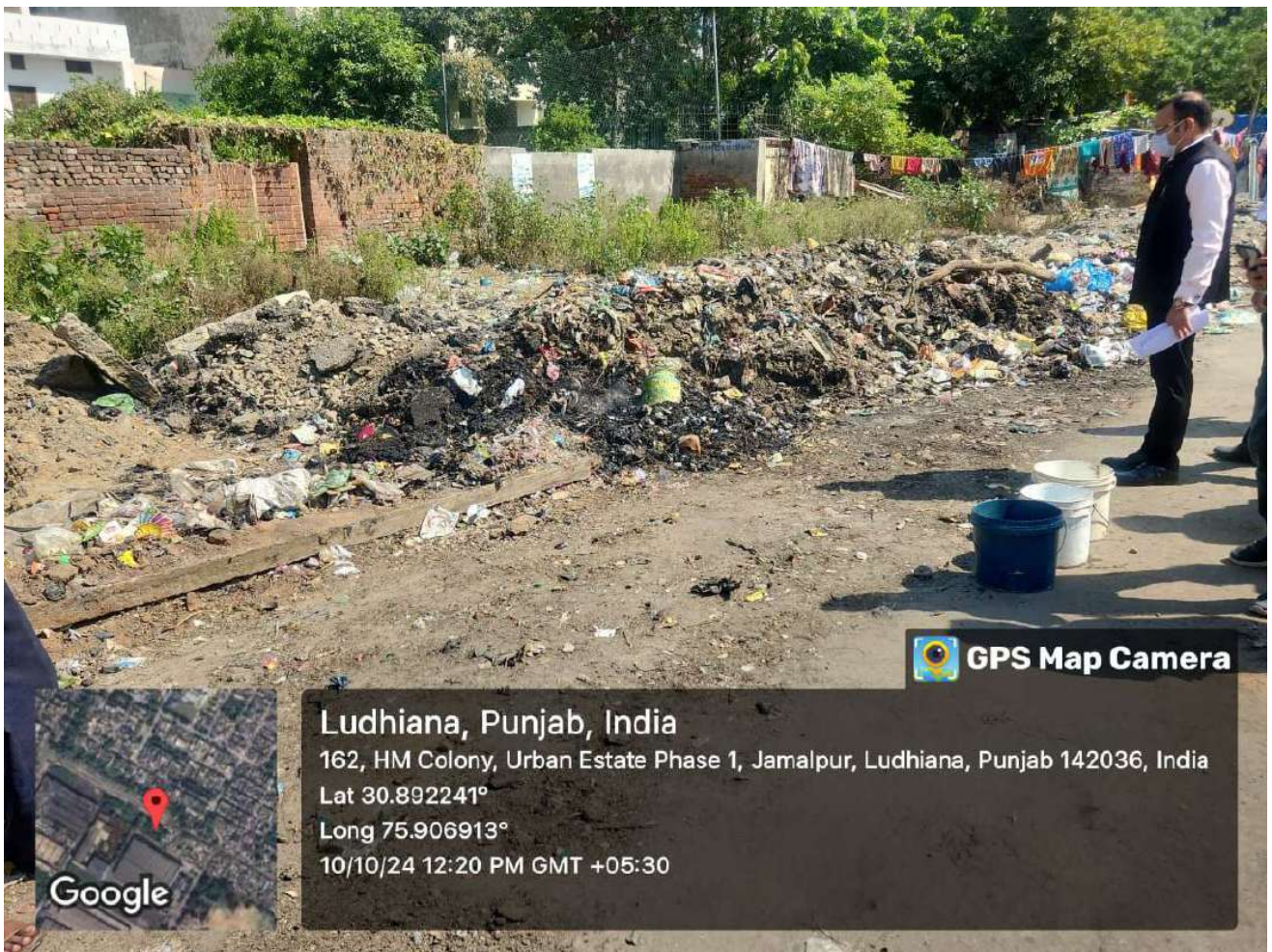


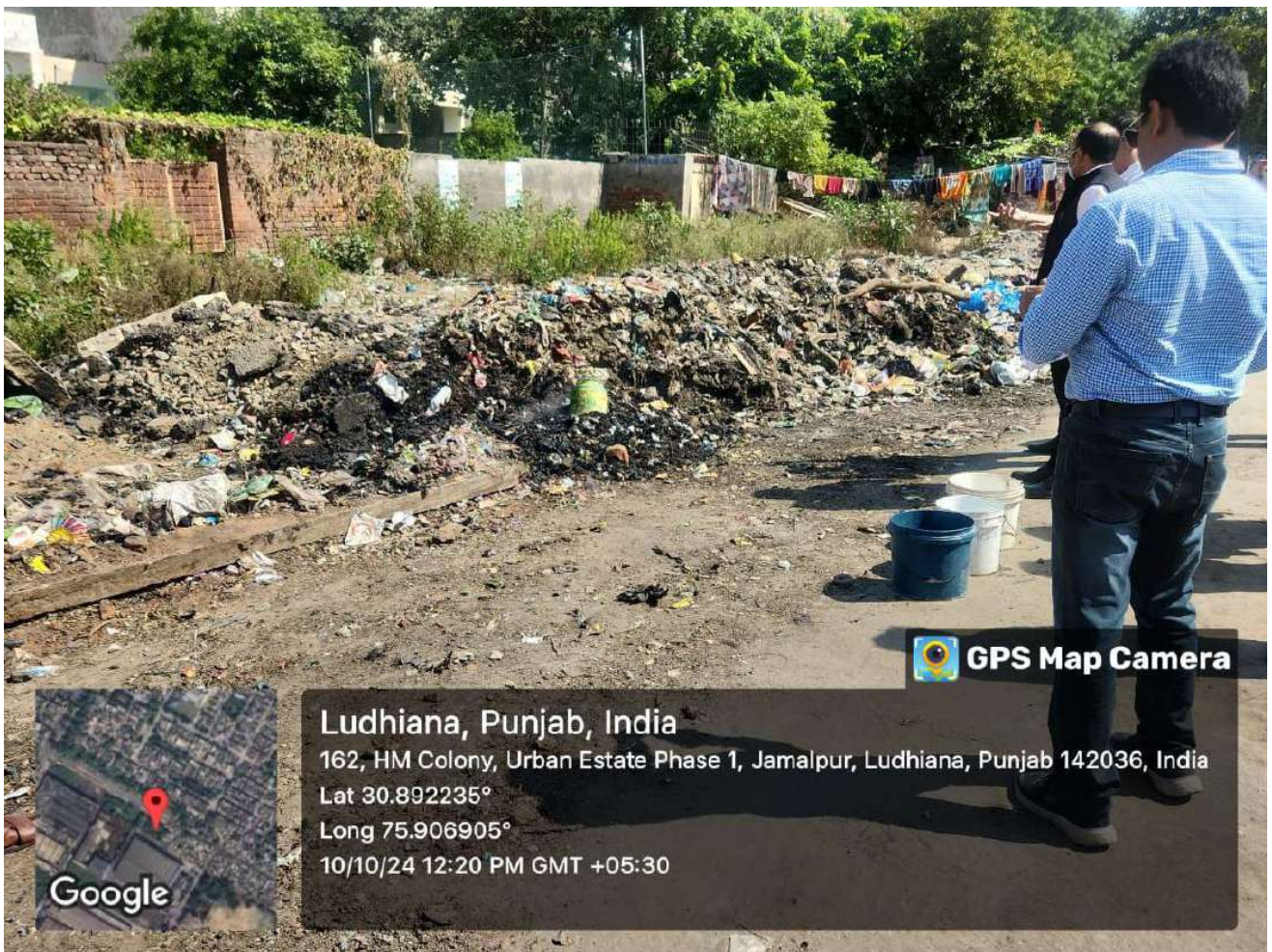
















 **GPS Map Camera**

Ludhiana, Punjab, India

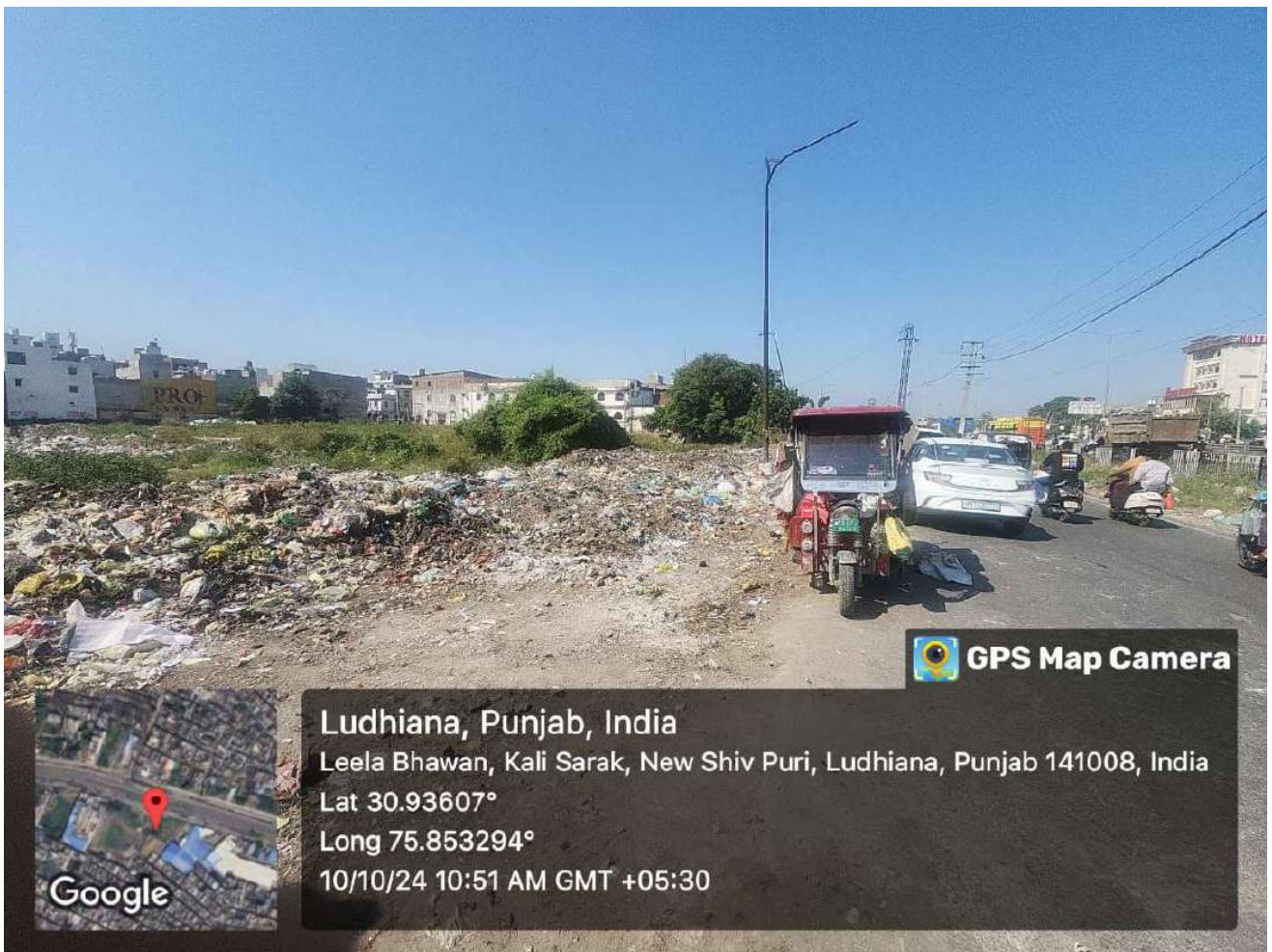
Leela Bhawan, Kali Sarak, New Shiv Puri, Ludhiana, Punjab 141008, India

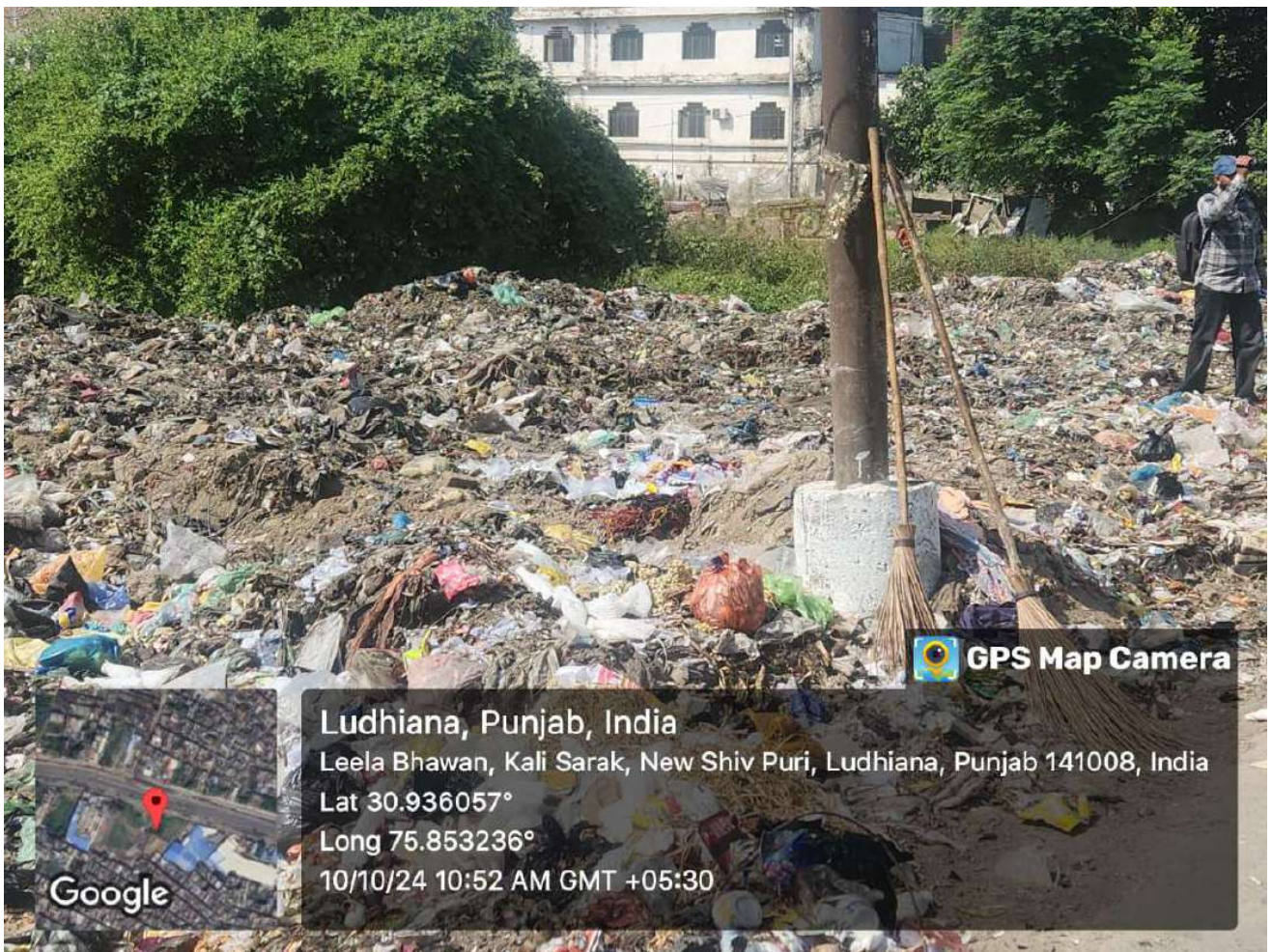
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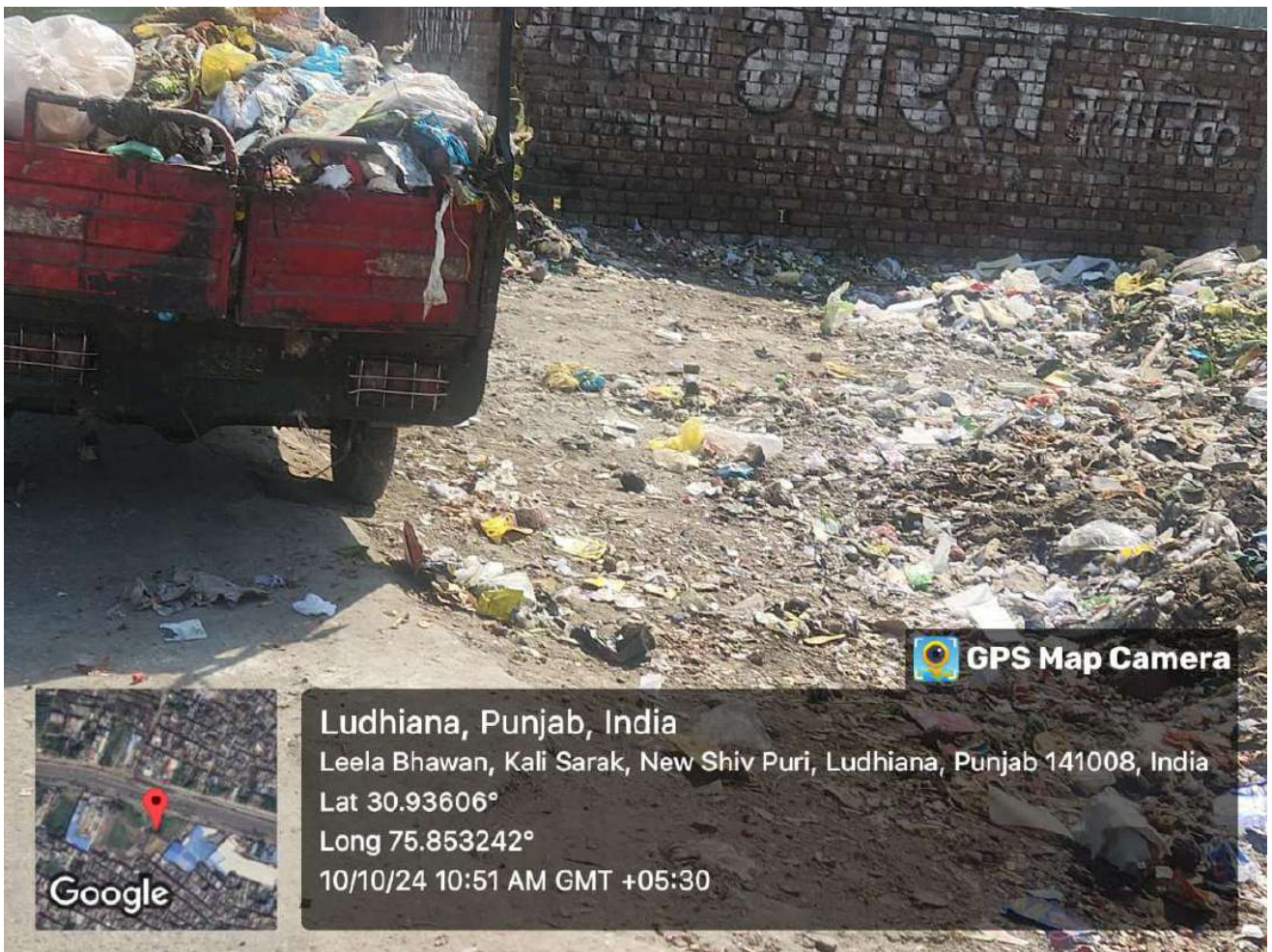
Long 75.853333°

10/10/24 10:52 AM GMT +05:30

Google



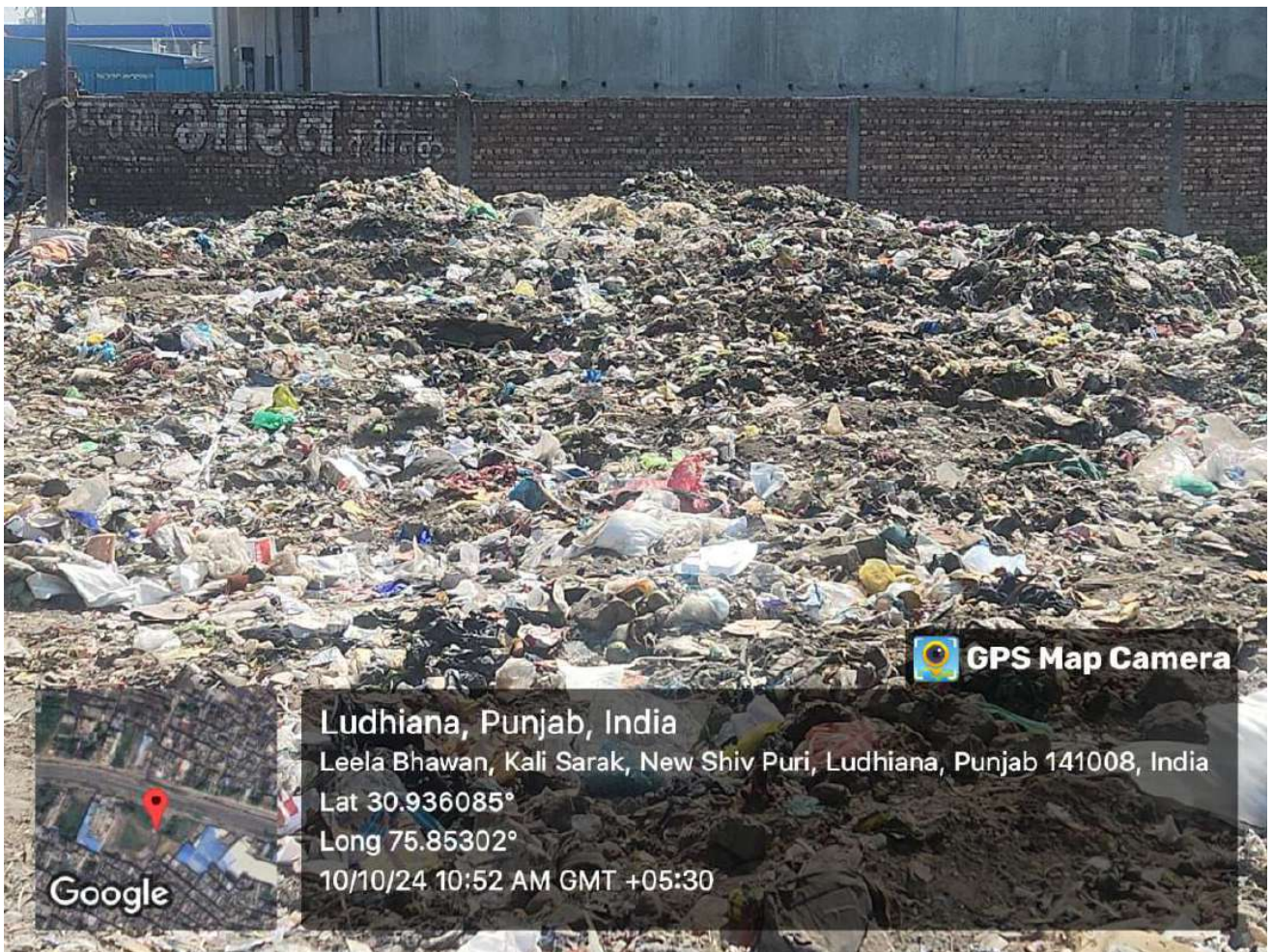


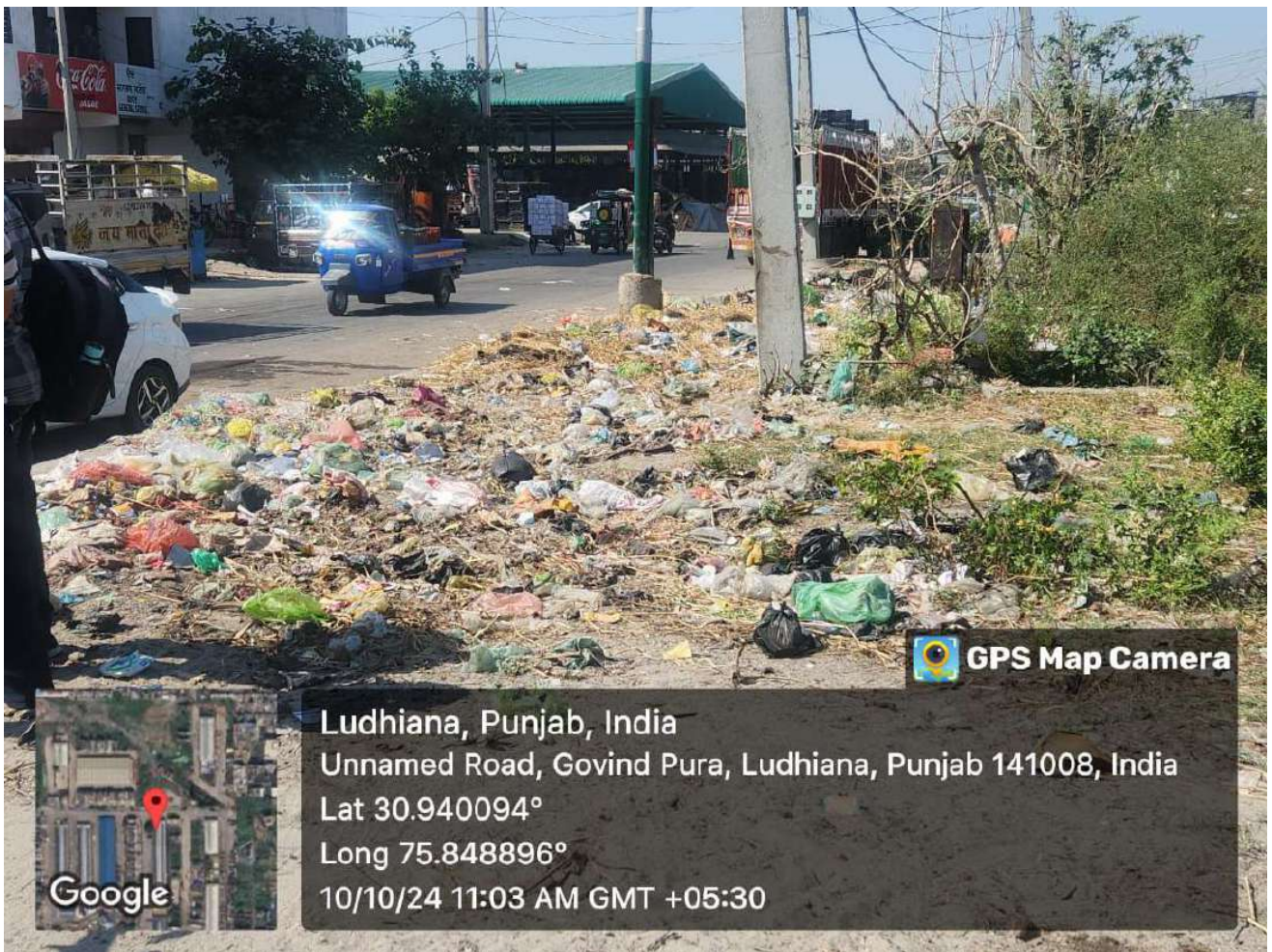


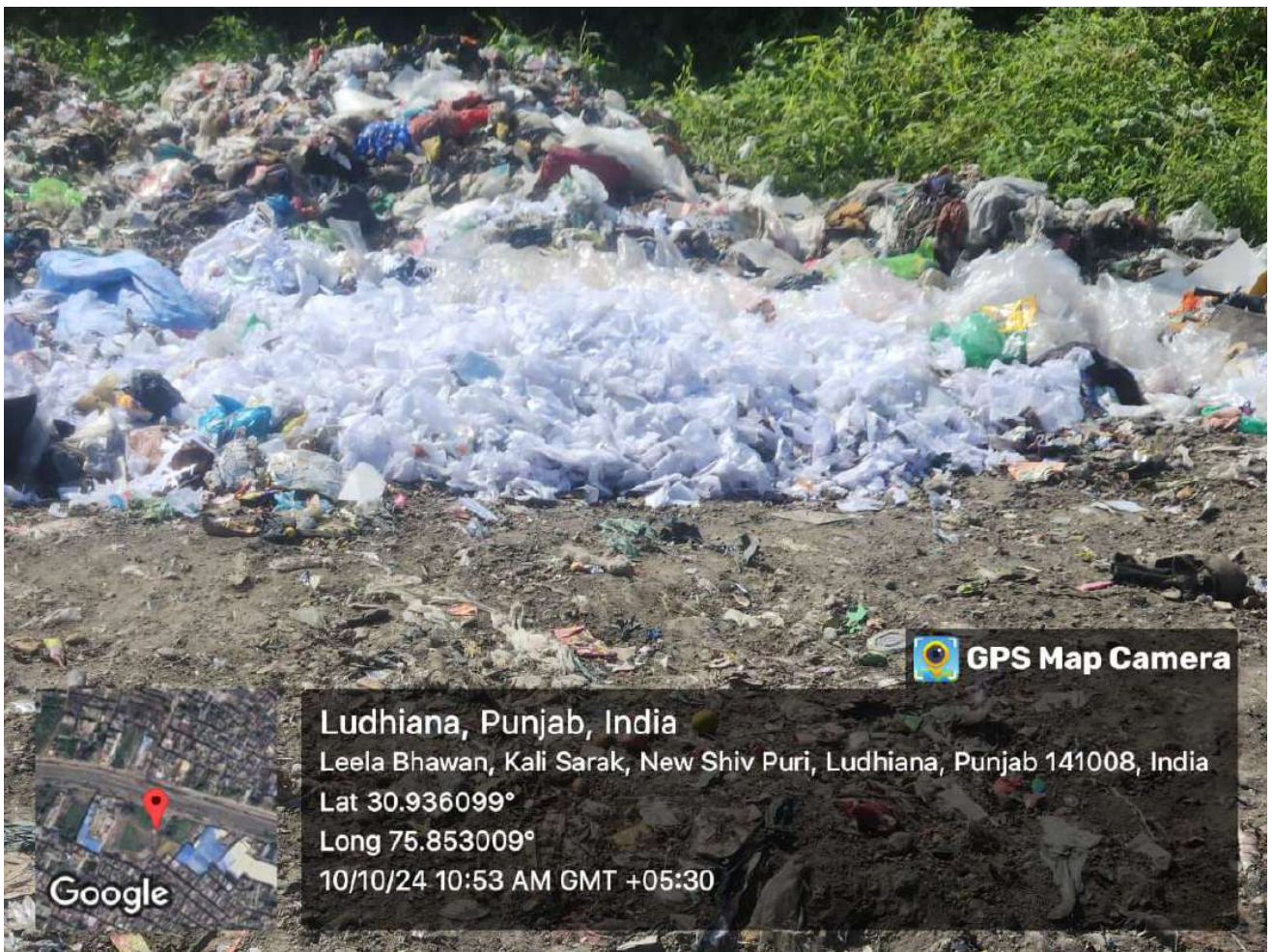












 **GPS Map Camera**

Ludhiana, Punjab, India
Leela Bhawan, Kali Sarak, New Shiv Puri, Ludhiana, Punjab 141008, India
Lat 30.936099°
Long 75.853009°
10/10/24 10:53 AM GMT +05:30



Google



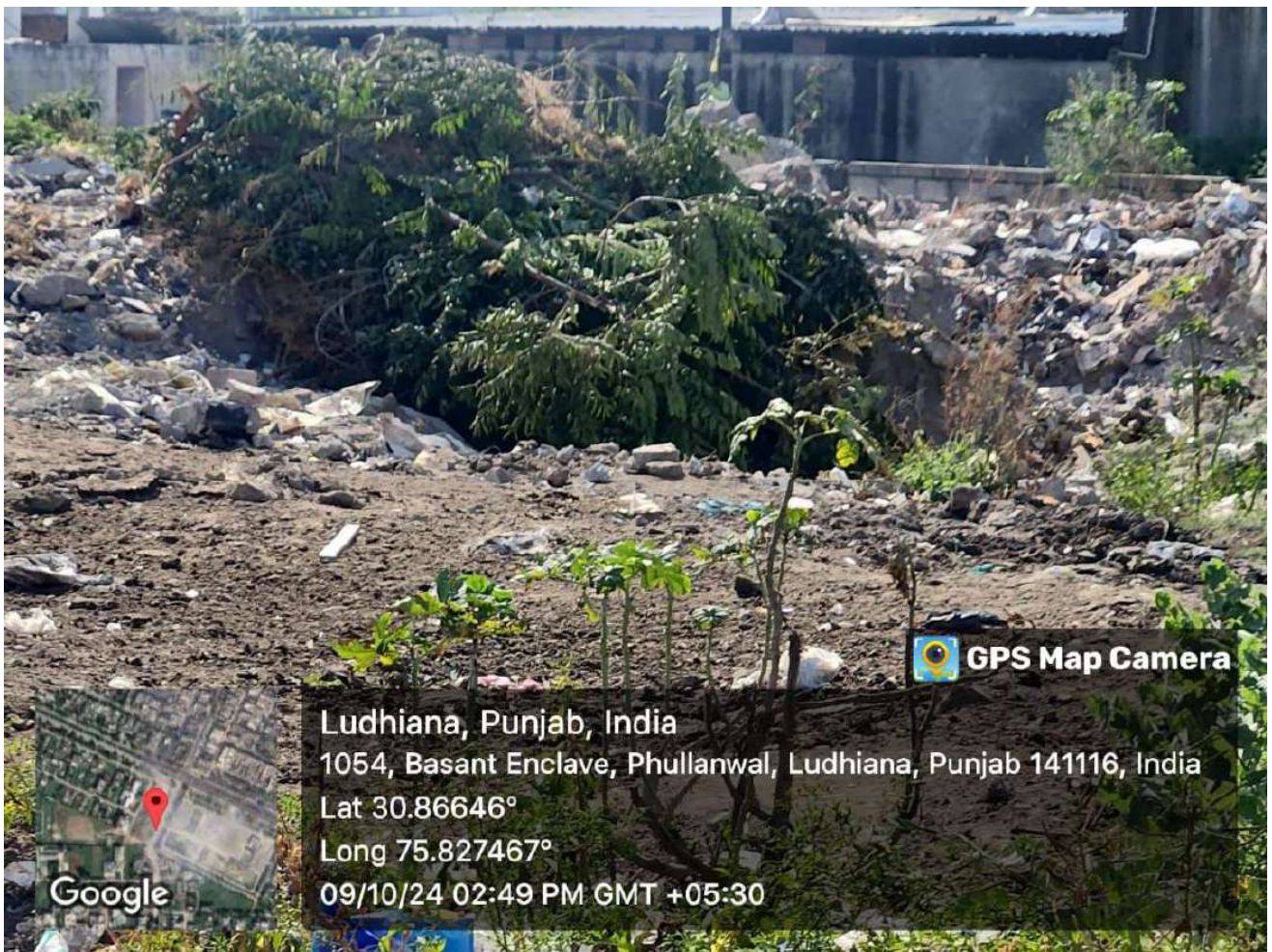








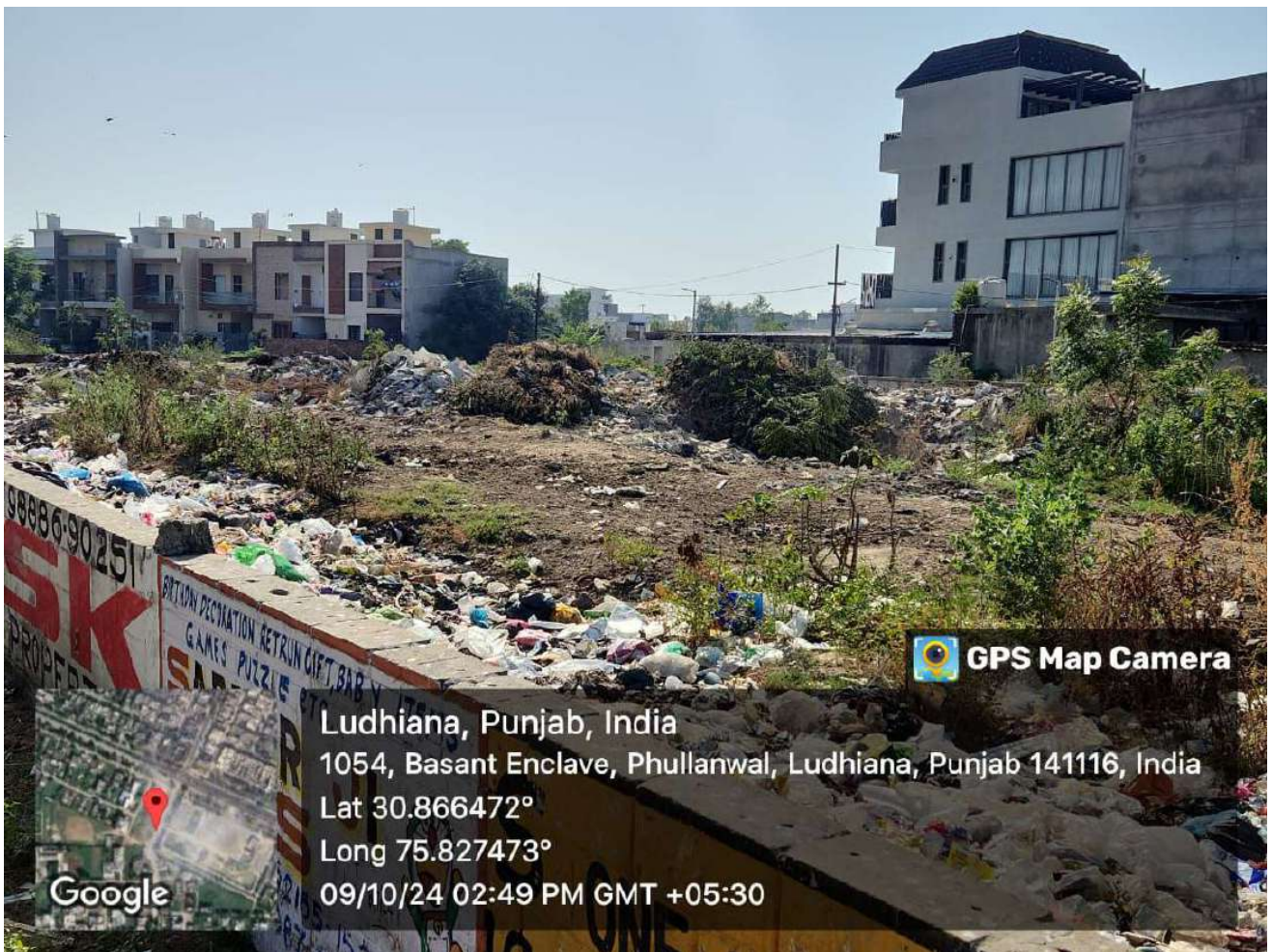


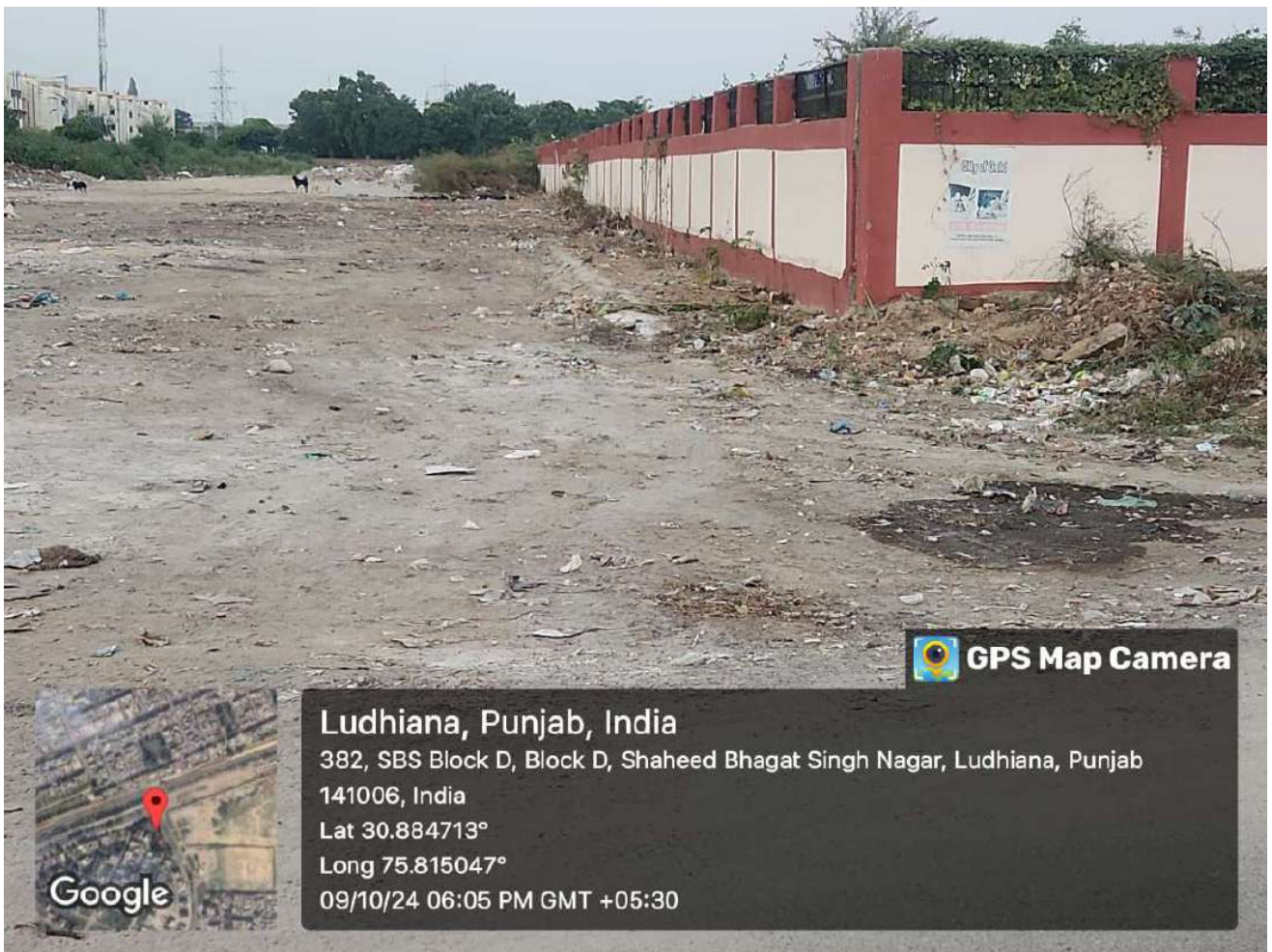


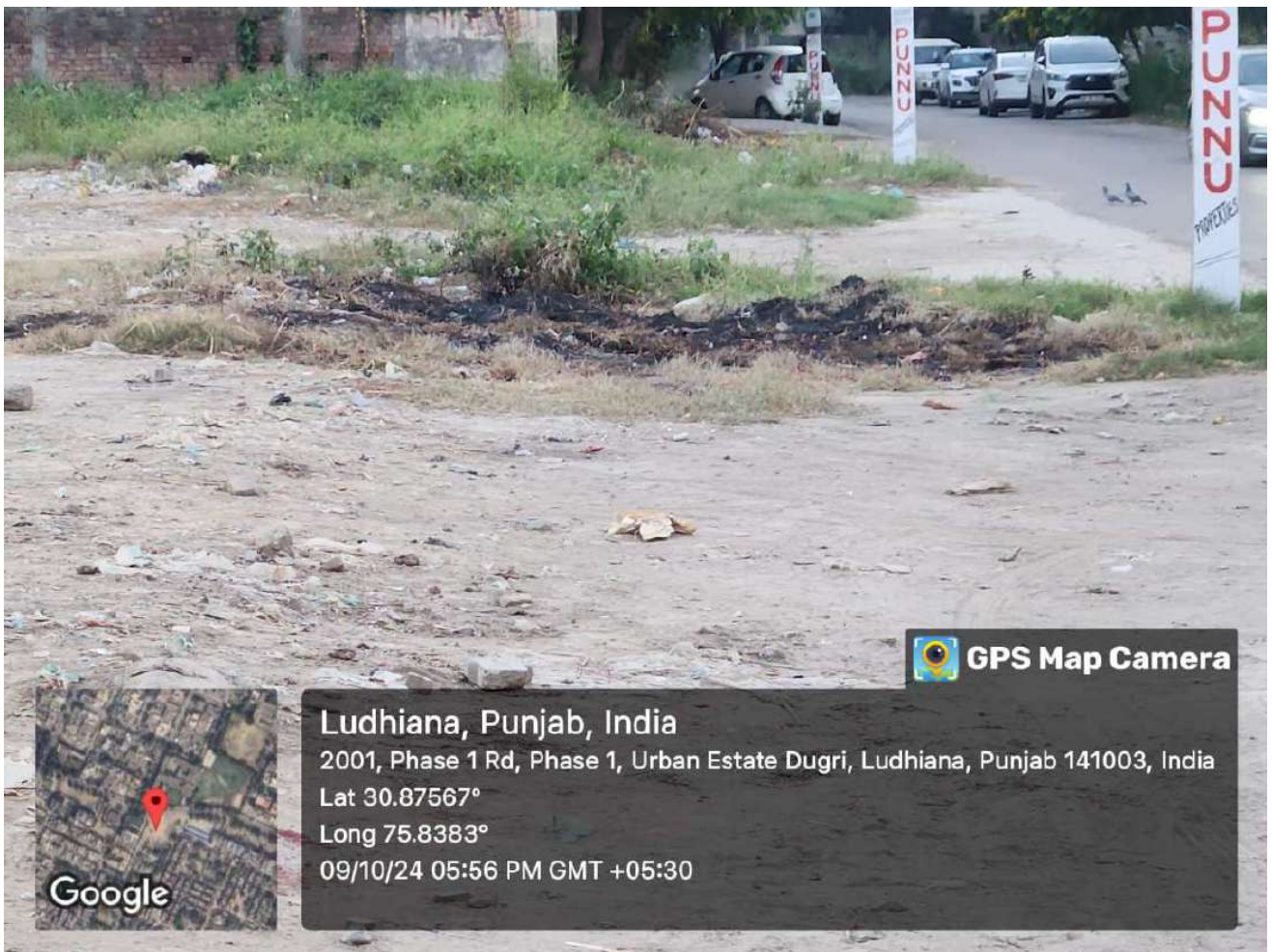












 **GPS Map Camera**

Ludhiana, Punjab, India
2001, Phase 1 Rd, Phase 1, Urban Estate Dugri, Ludhiana, Punjab 141003, India
Lat 30.87567°
Long 75.8383°
09/10/24 05:56 PM GMT +05:30



 **GPS Map Camera**

Ludhiana, Punjab, India

382, SBS Block D, Block D, Shaheed Bhagat Singh Nagar, Ludhiana, Punjab
141006, India

Lat 30.884712°

Long 75.815045°

09/10/24 06:05 PM GMT +05:30









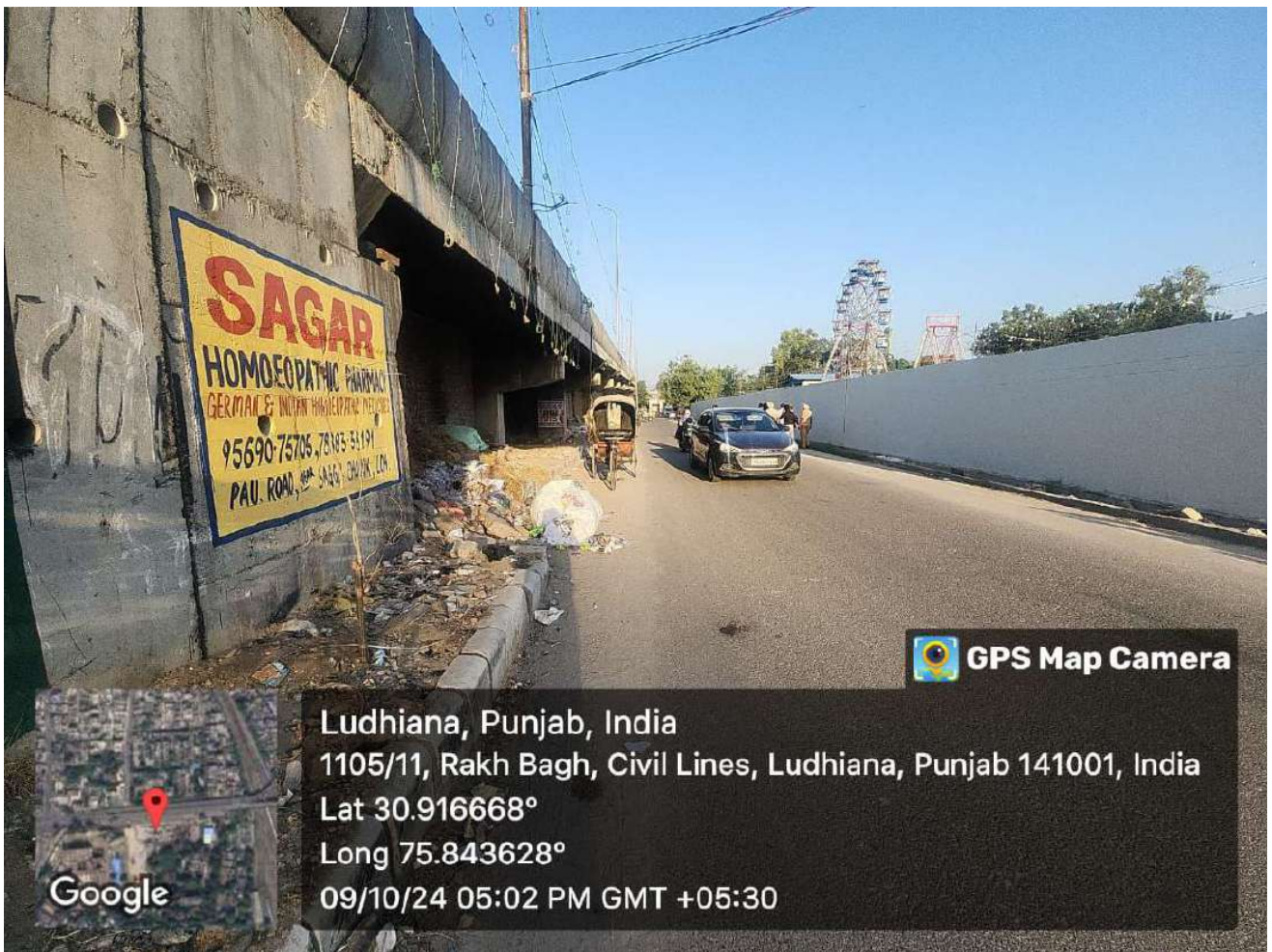


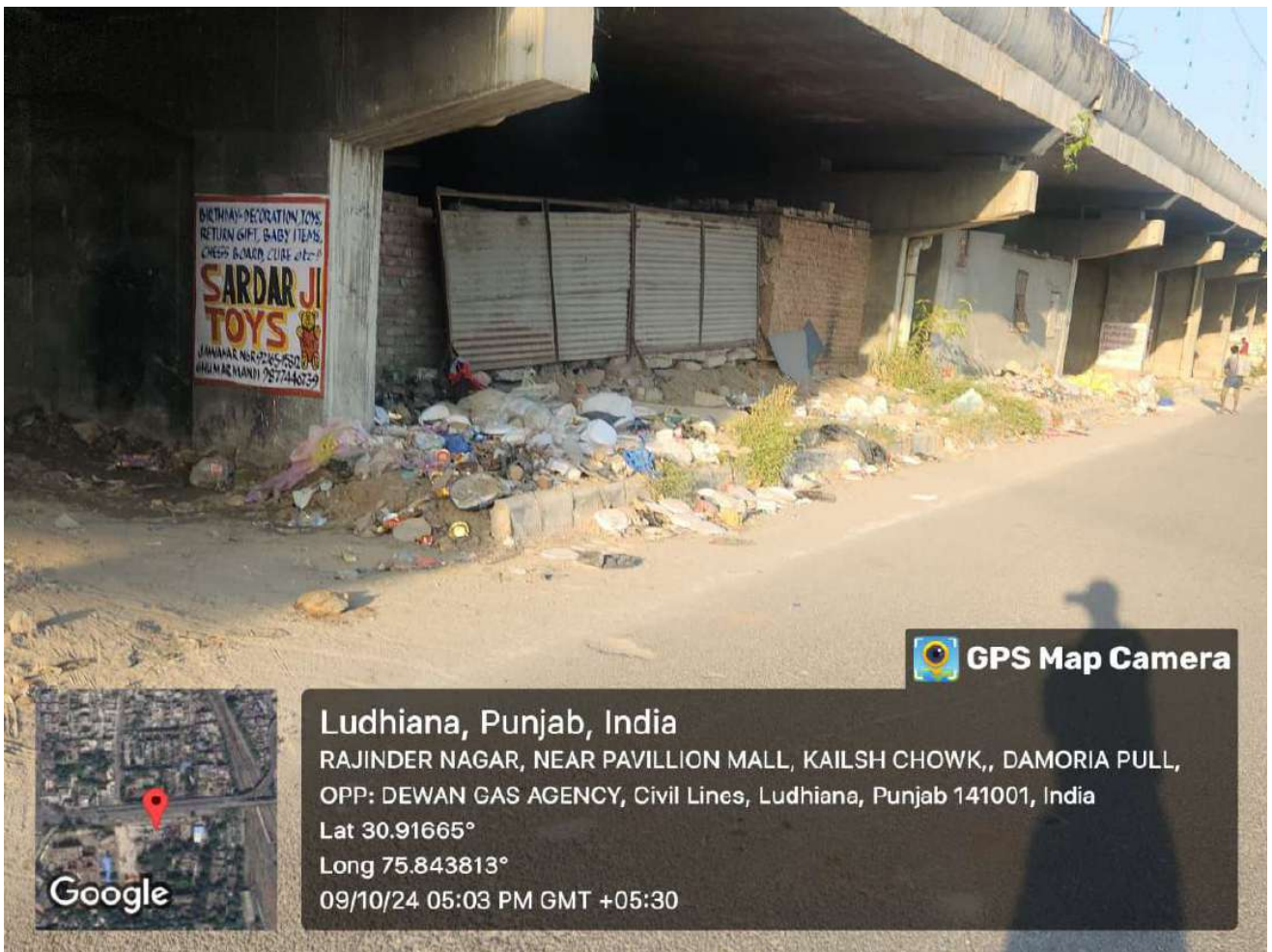
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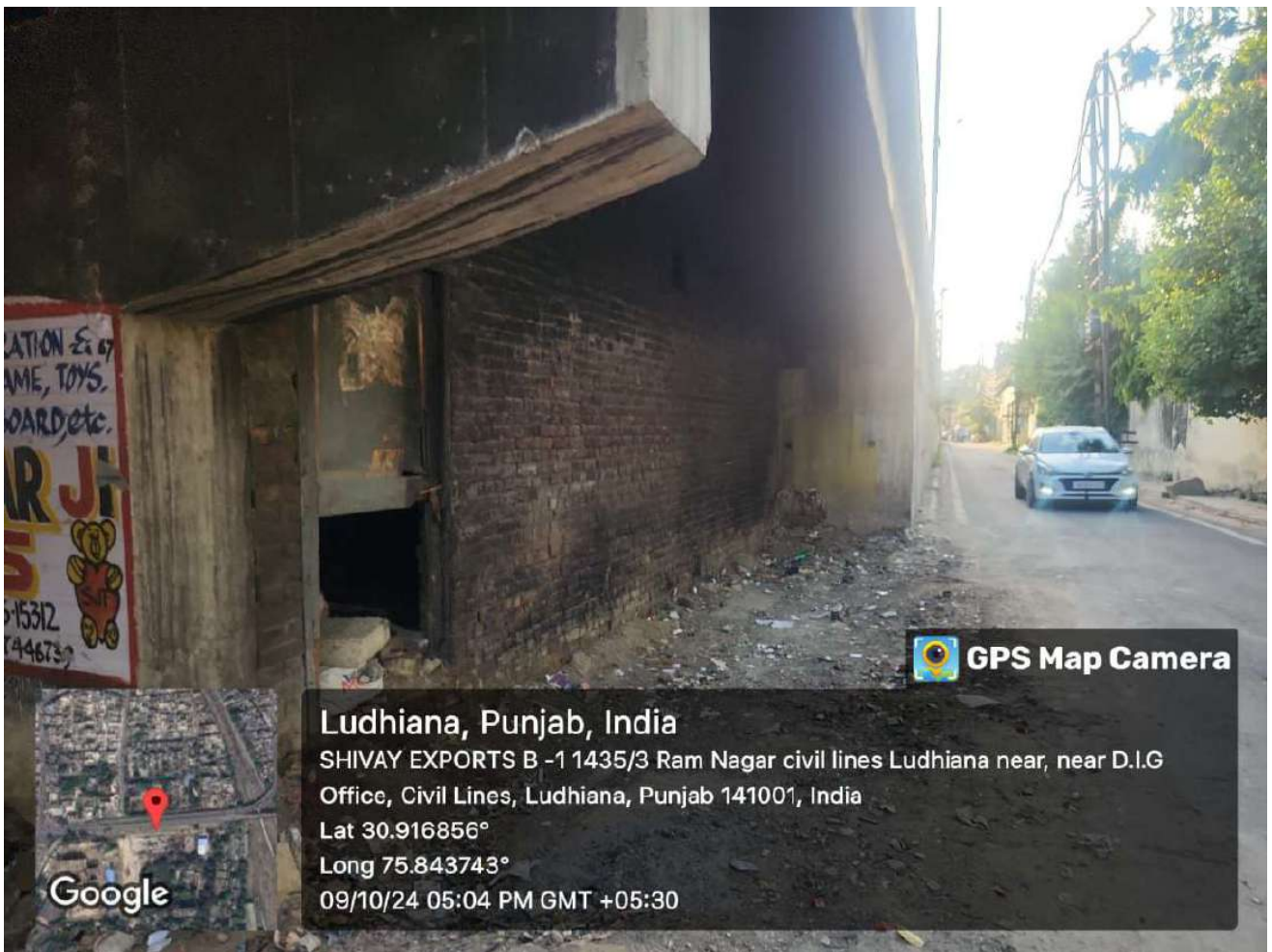


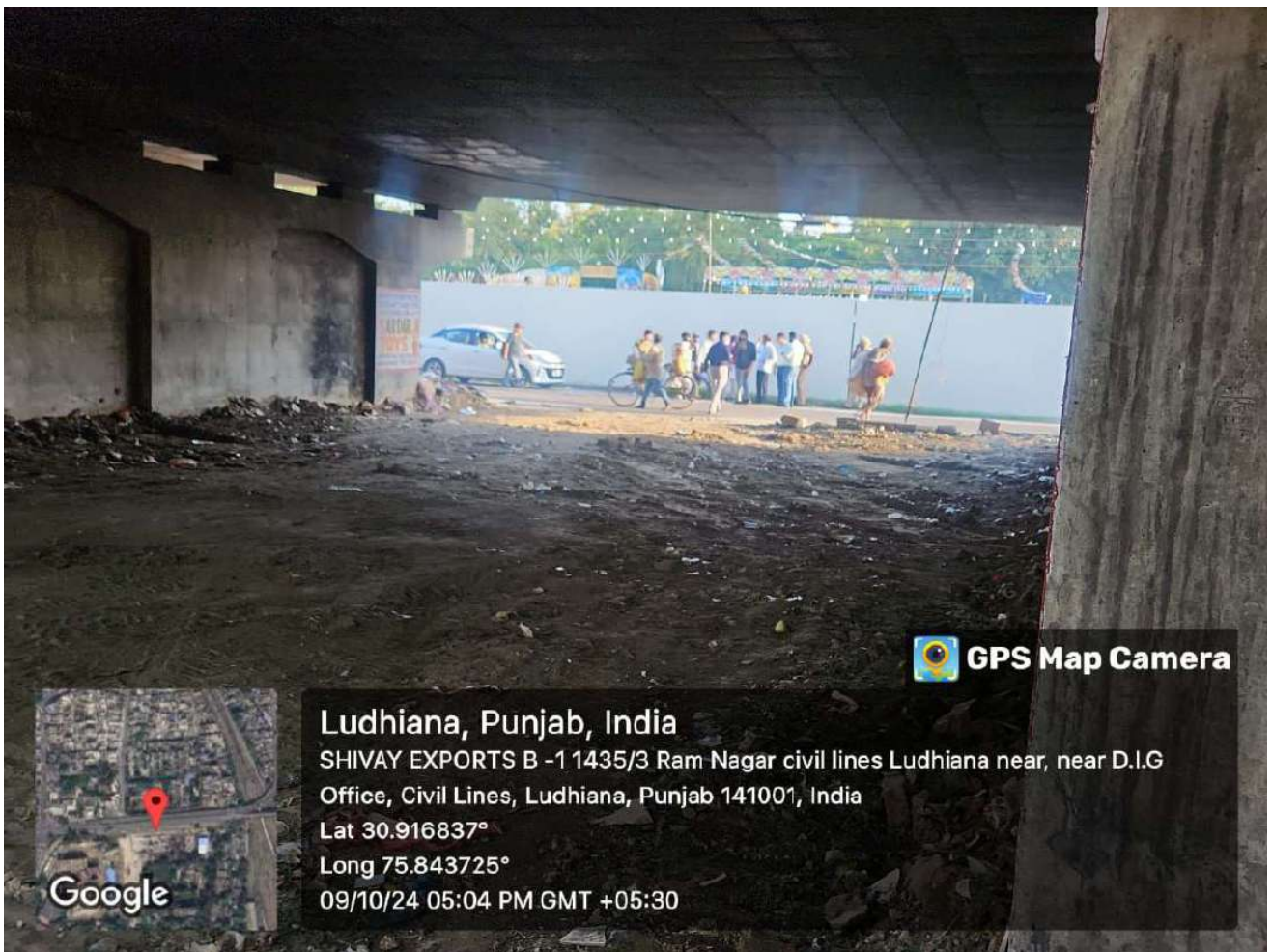
Ludhiana, Punjab, India
6582, Rakh Bagh, Civil Lines, Ludhiana, Punjab 141001, India
Lat 30.916603°
Long 75.844431°
09/10/24 05:01 PM GMT +05:30







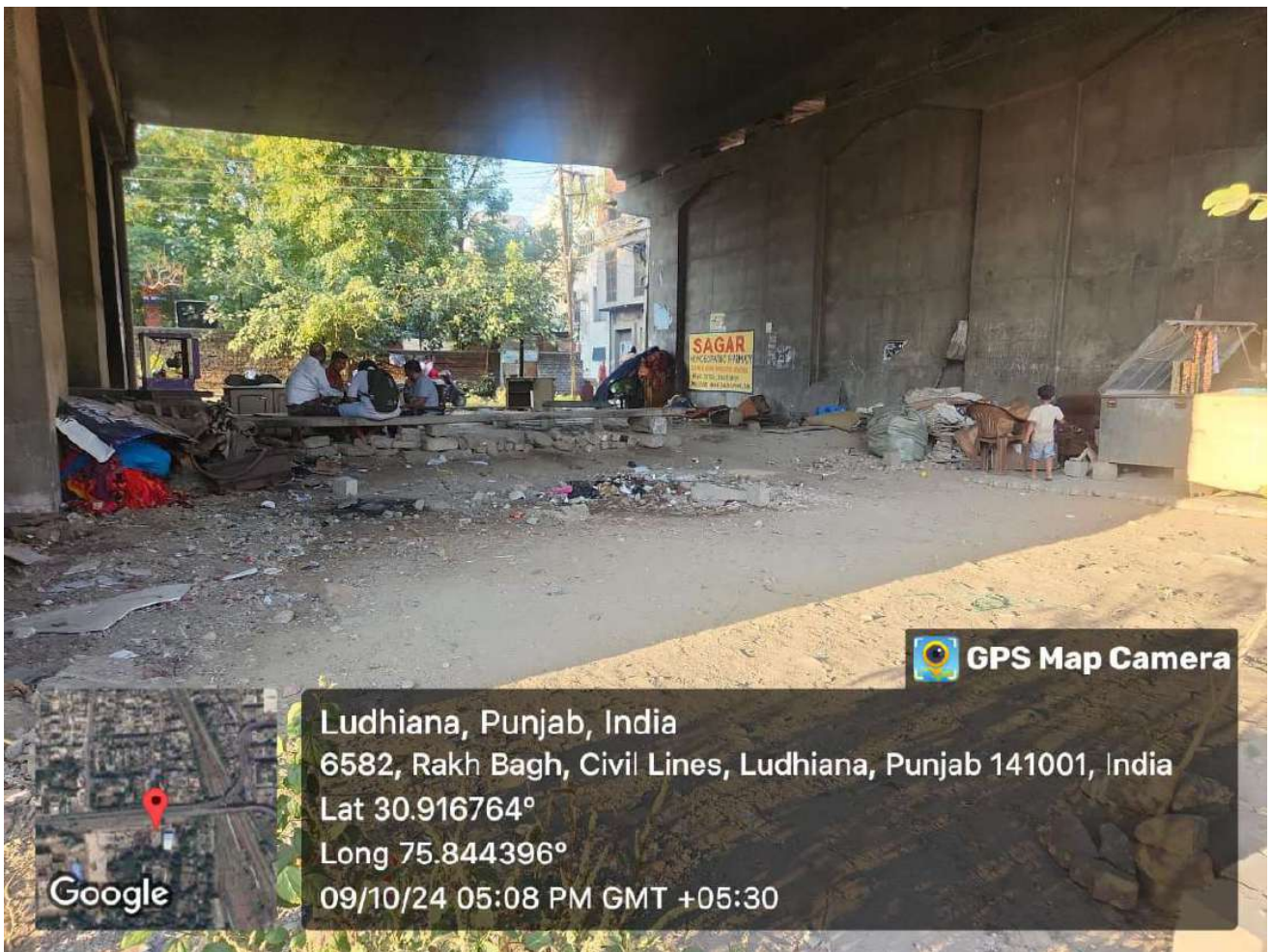




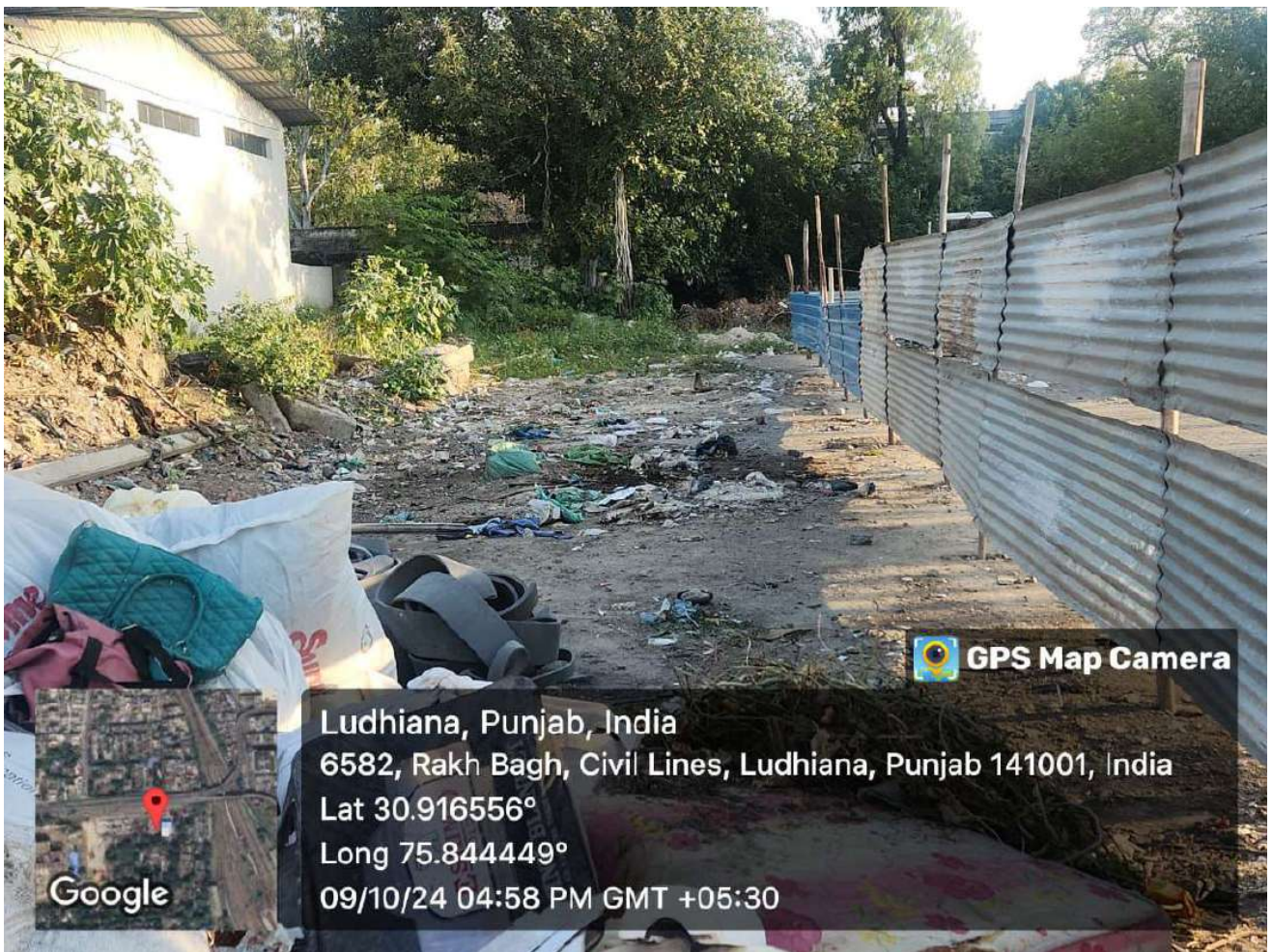




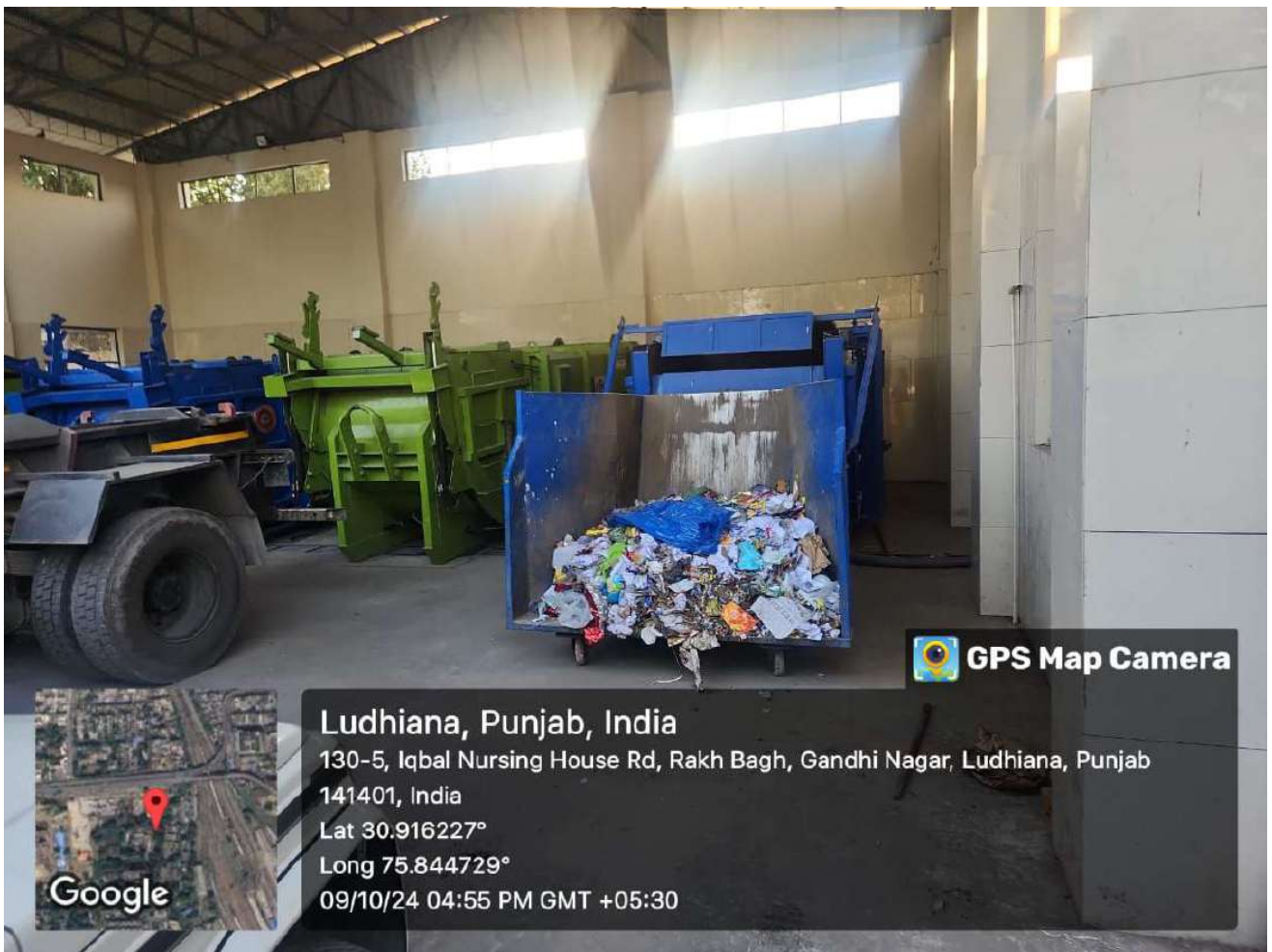
Ludhiana, Punjab, India
RAJINDER NAGAR, NEAR PAVILLION MALL, KAILSH CHOWK,, DAMORIA PULL,
OPP: DEWAN GAS AGENCY, Civil Lines, Ludhiana, Punjab 141001, India
Lat 30.916787°
Long 75.843899°
09/10/24 05:07 PM GMT +05:30











 **GPS Map Camera**

Ludhiana, Punjab, India

130-5, Iqbal Nursing House Rd, Rakh Bagh, Gandhi Nagar, Ludhiana, Punjab

141401, India

Lat 30.916227°

Long 75.844729°

09/10/24 04:55 PM GMT +05:30

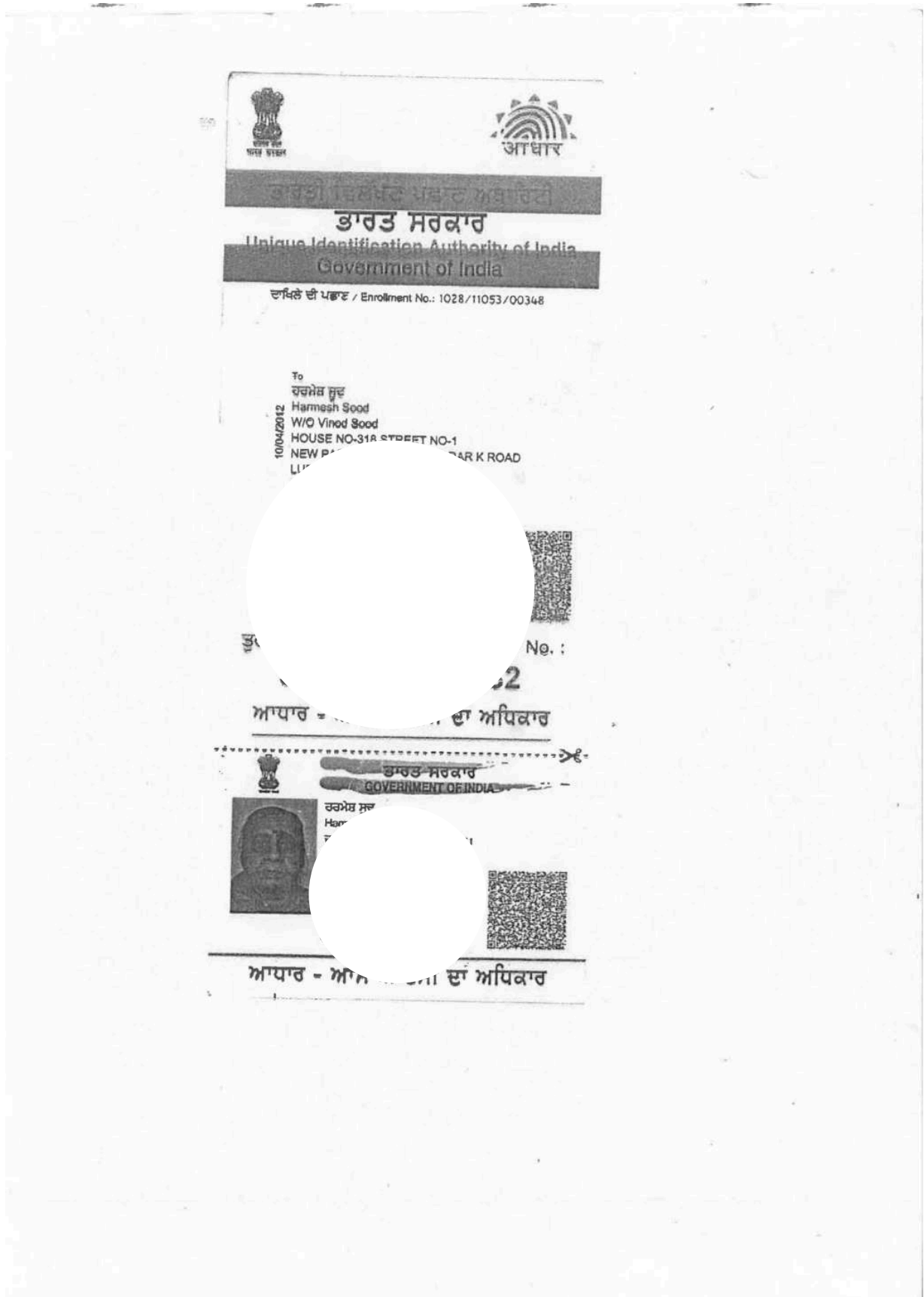


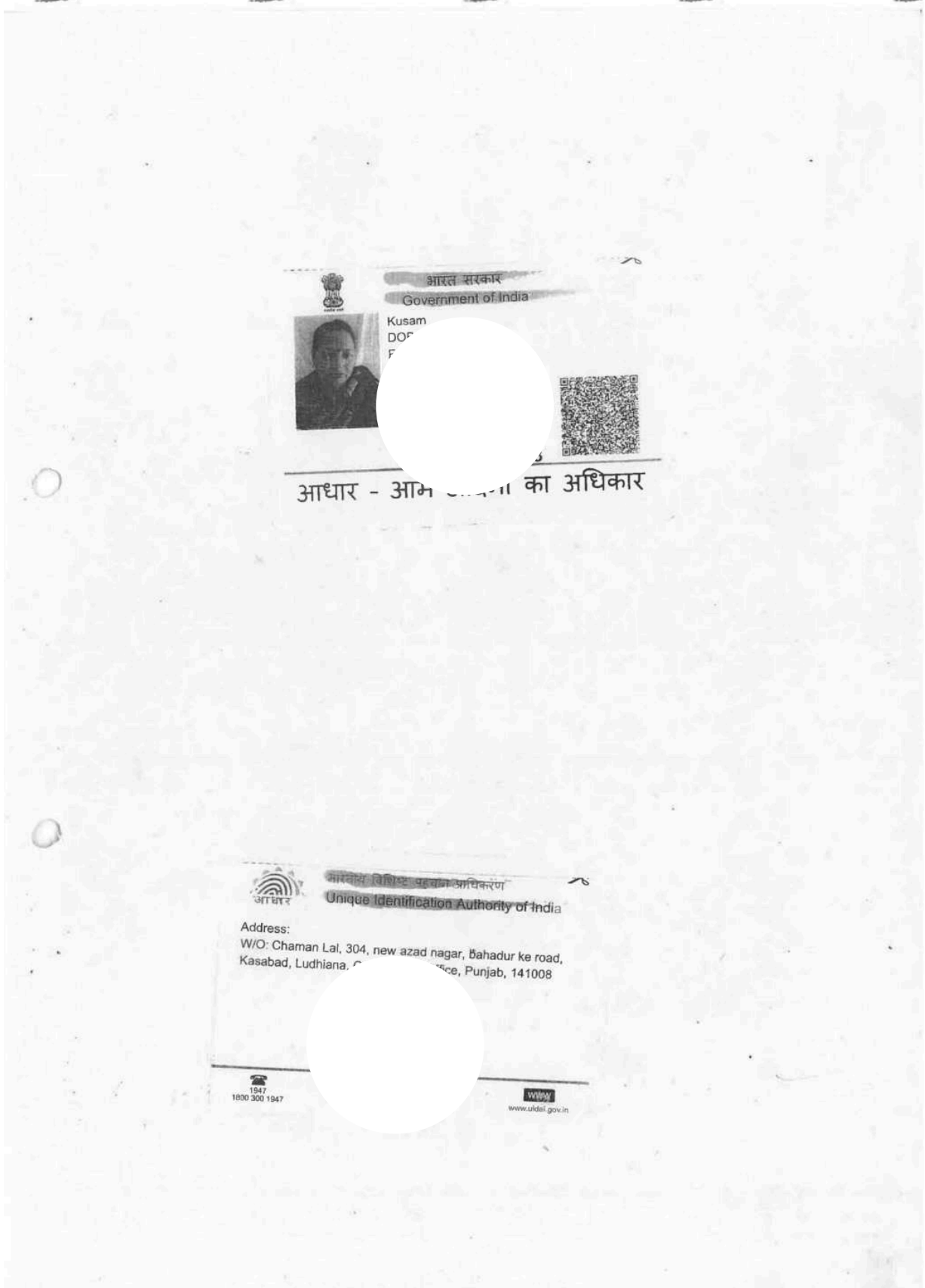
श्री गणेशाय नमः
 श्री गणेशाय
 NGT

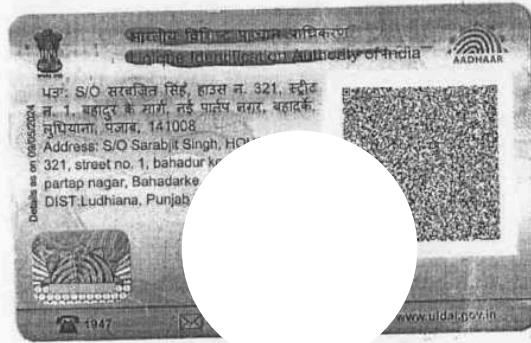
DATE
 10/10/2024

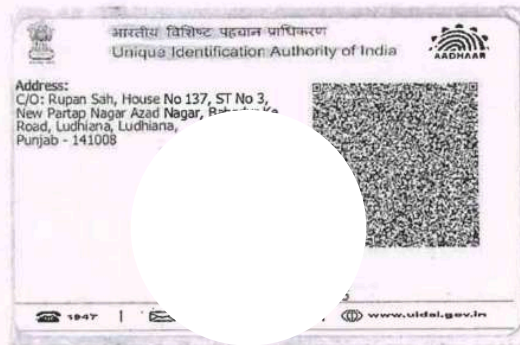
हम सभी गाँव पुरा, न्यू प्रताप नगर, बहादुर के रोड में रहने वाले हैं। हमारे घरों के पीछे फल और सब्जी मण्डी बहादुर के रोड की तरफ से कचरा फेंकाया जा रहा है। मण्डी में बाहर से भी सारा कूड़ा महलों और गलियों का डकड़ो करके फेंका जा रहा है। जिस से हम न घरों से बाहर निकल सकते हैं और न ही छत पर चढ़ सकते हैं। इस गंदगी की वजह से मच्छर और मकखीयाँ इतनी ज्यादा हैं कि सभी लोग बيمार हो रहे हैं। जगह-जगह गंदगी के ढेर लगे हैं। कोई उठाने वाला नहीं है। मण्डी बोर्ड ने कूड़े का जी कंपैस्टर लगाया है वो भी खाली पड़ा है। मण्डी बोर्ड की वजह से हम इलाका निवासीयों की जिन्दगी नर्तक बन गई है। यहाँ पर कोई भी सुनवाई नहीं है। कृपा इसे मछे गंदगी से हमें छुटकारा दिलावायें। नगर निगम भी मण्डी बोर्ड से साथ मिल कर कूड़ा फेंका जा रहा है। कृपा मदद करें।
 समुह इलाका निवासी गाँव पुरा, न्यू प्रताप नगर
 बहादुर के रोड, लुधियाना

| | | | |
|--------------------|--------------|---------------|--------------|
| पवन कुमार | Vecna Devi | Darshan Bawa | उमेश कुमार |
| Jyoti Verma | दिव्या अक्षय | manu Singh | तिरुमल मिश्र |
| Walter Singh | Prabha Sood | मिठा राम | अनुम |
| Bh. Jindal (cont.) | संतोष कुमारी | Surjeet Singh | |

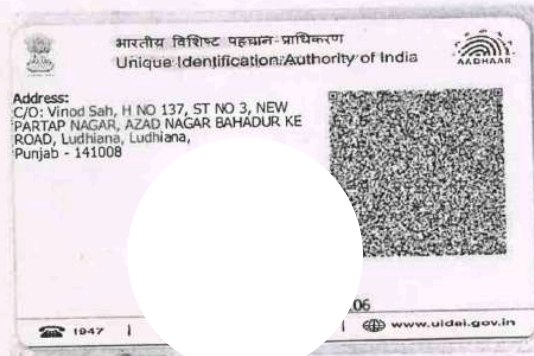








विनोद साह



इन्दु देवी



ਭਾਰਤ ਸਰਕਾਰ
GOVERNMENT OF INDIA

ਮਨਜ਼ੂਰ ਕਰ
 Manj...
 P... 66






ਆਧਾਰ - ਮਨਜ਼ੂਰੀ ਦਾ ਅਧਿਕਾਰ






ਭਾਰਤੀ ਵਿਲੱਖਣ ਪਛਾਣ ਅਥਾਰਿਟੀ
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

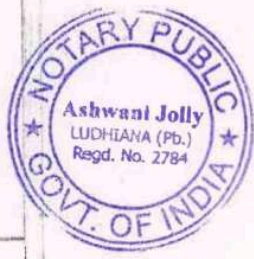
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 W/O ਮੁਖਦੇਵ ਸਿੰਘ, H NO ...
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 1947
 1000 180 1947

 uidai@uidai.gov.in

 www.uidai.gov.in

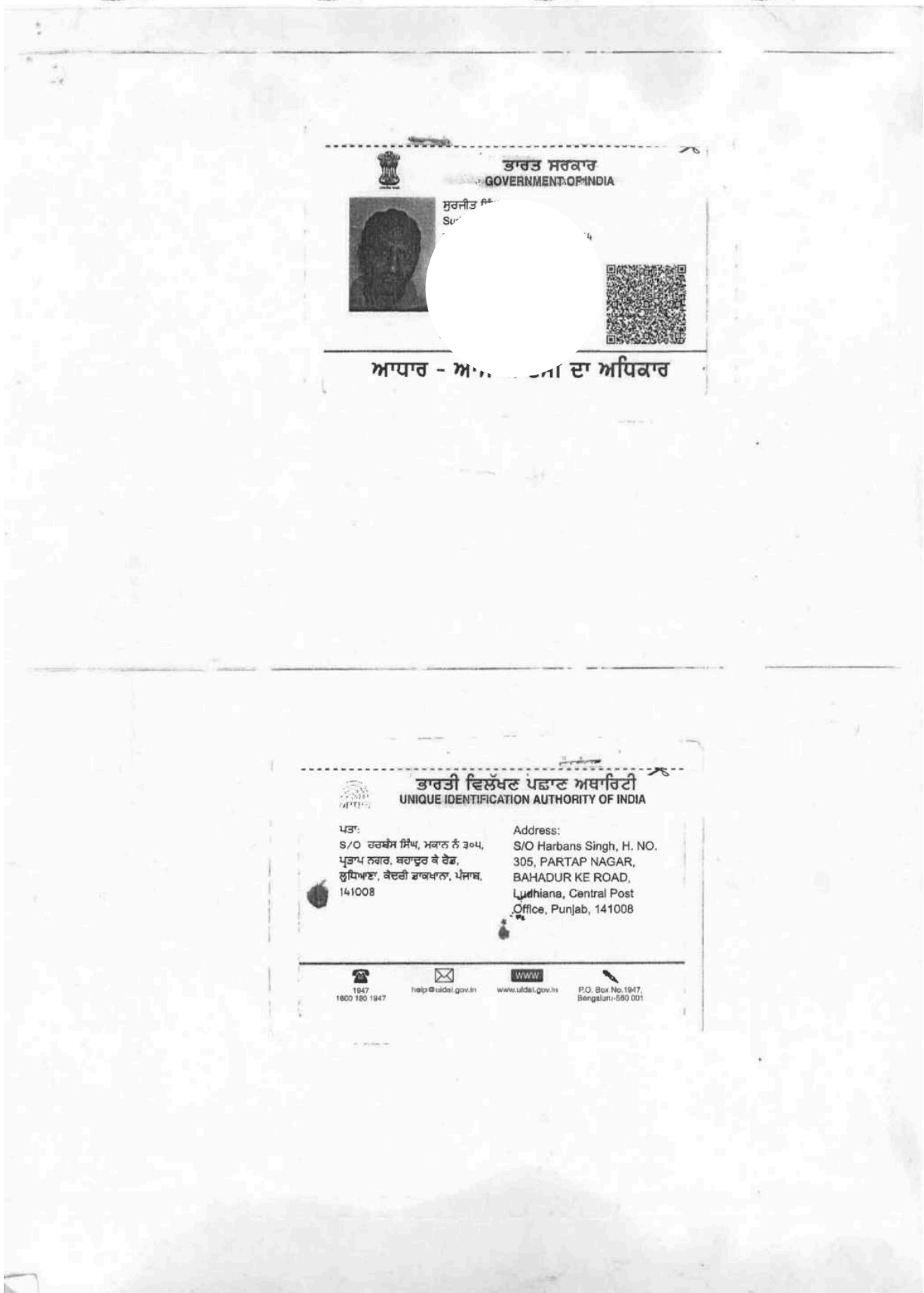
 P43 Box No. 1947,
 Bengaluru-560 001

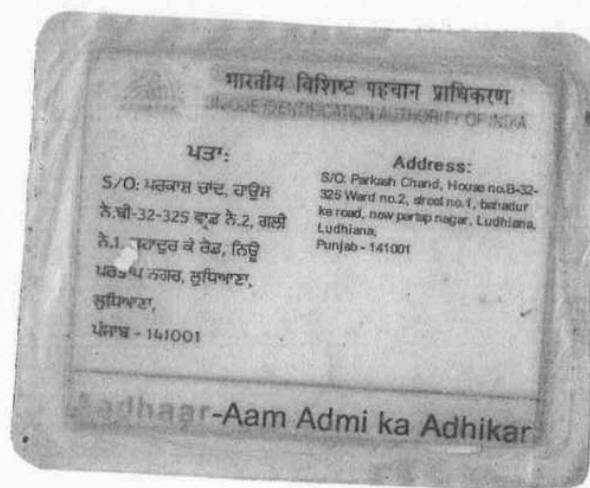


Verified to be true Photo Copy

Notary Public, Ludhiana.

23 FEB 2019







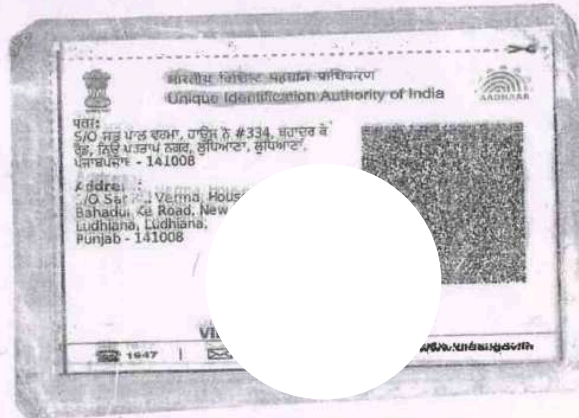
8146330878

Jyoti Verma



Pawan Kumar

98151 99703





ਭਾਰਤ ਸਰਕਾਰ
GOVERNMENT OF INDIA

ਨਿਰਮਲ ਸਿੰਘ
 Nirmal Singh
 ਜਨਮ ਮਿਤੀ: 1969




ਅਧਿਕਾਰ



ਭਾਰਤੀ ਵਿਲੱਖਣ ਪਛਾਣ ਅਥਾਰਿਟੀ
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

ਪਤਾ:
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 ਗਲੀ ਨੰ -1, ਨੇੜੇ ਦੁਰਗਾ ਮਾਤਾ
 ਮੰਦਿਰ, ਨੂਜ ਪੁਰਾਪ ਨਗਰ ਬਹਾਦਰ ਗੇ
 ਰੋਡ, ਲੁਧਿਆਣਾ, ਪੰਜਾਬ, 141008

Address:
 S/O Bachn Singh, house
 no-290, street no -1, Near
 Durga Mata Mandir, New
 Partap Nagar Bahadar Gay Rod,
 Ludhiana, Punjab, 141008

1947
 1800 180 1947


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P.O. Box No.1947,
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Government of India

Download Date: 01/06/2019



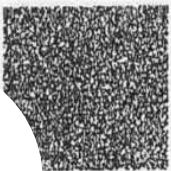
Jaida Bagon
Date of Birth/DOB: 01/01/1951
Female/ FEMALE

Issue Date: 01/02/2019

मेरा आधार कार्ड

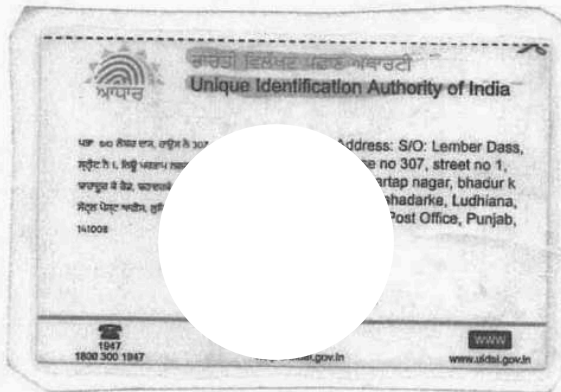
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Unique Identification Authority of India
Government of India

ਦਾਖਿਲੇ ਦੀ ਪਛਾਣ / Enrollment No.: 1028/11053/00348

To
 ਹਰਮੇਸ਼ ਸੂਦ
 Harmesh Sood
 W/O Vinod Sood
 HOUSE NO-318 STREET NO-1
 NEW PARTAP NAGAR,BAHADAR K ROAD
 LUDHIANA
 Central Post Office Ludhiana
 Punjab 141008

10/04/2012
 22271473
 UG22271473BIN



ਭਾਰਤ ਸਰਕਾਰ
GOVERNMENT OF INDIA


 ਹਰਮੇਸ਼ ਸੂਦ
 Harmesh Sood
 ਜਨਮ ਦਾ ਸਾਲ 1961
 ਇਸਦੀ ਪਛਾਣ



ਆਧਾਰ - ਅਧਿਕਾਰ

भारत सरकार
Government of India

Meenakshi
Date of Birth/DOB: 15/07/1989
Female/ FEMALE

Aadhaar no. Issued: 30/09/2016

आधार नंबर जारी किया गया है।

of citizenship
with verification (online code / offline XML).

मेरा आधार पहचान

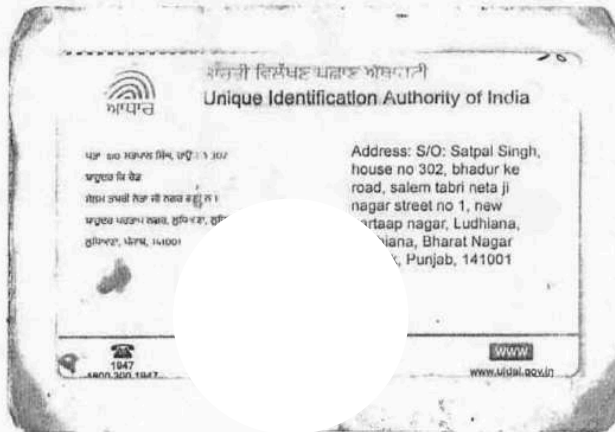
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Unique Identification Authority of India

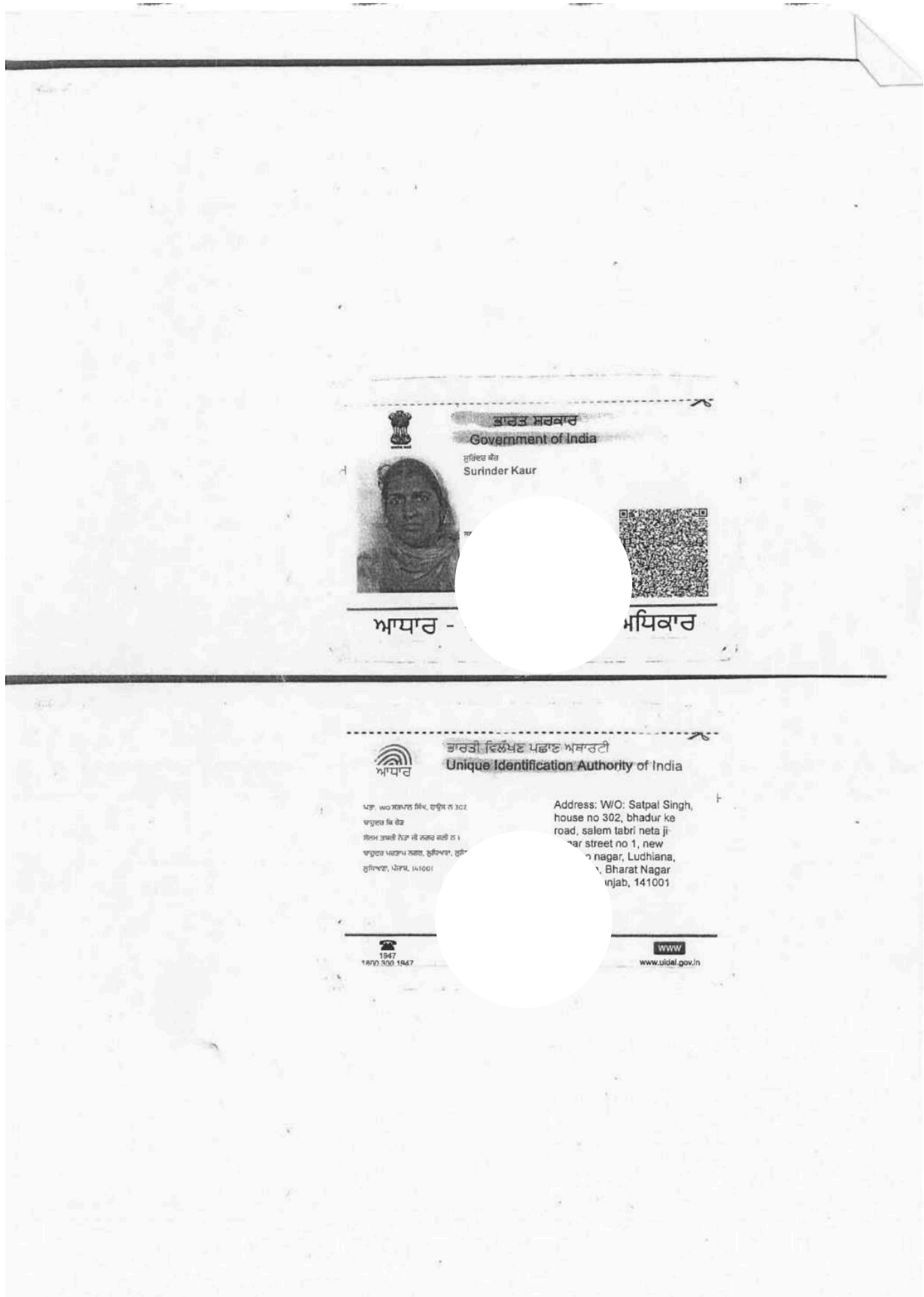
Address:
C/O: Chander Shekhar, House No. 304,
Street No. 01, Near Vegetarian Market, New
Partap Nagar, Bahadur K Road, Ludhiana,
PO: Central Post Office, DIST: Ludhiana,
Punjab - 141008

Details as per: 02/09/2014

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 Government of India



ਸੁਰਿੰਦਰ ਕੌਰ
 Surinder Kaur

ਆਧਾਰ - ਮਹਿਕਮਾ



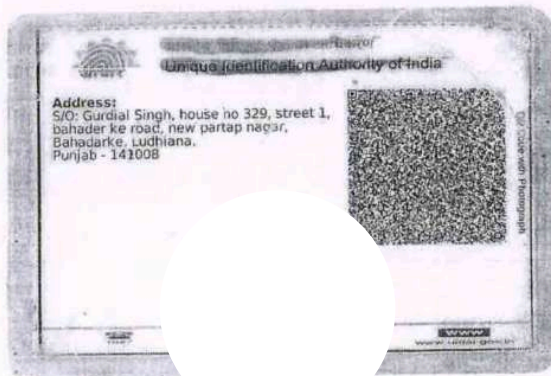
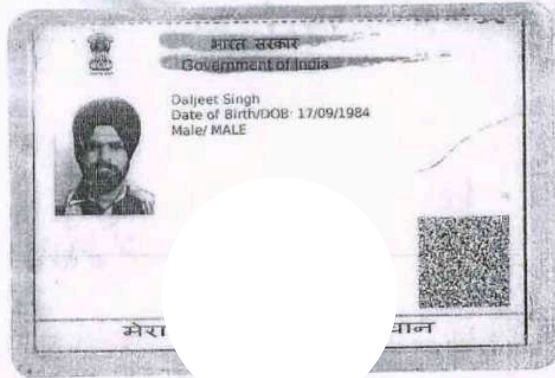
ਭਾਰਤੀ ਵਿਲੱਖਣ ਪਛਾਣ ਅਥਾਰਟੀ
 Unique Identification Authority of India

ਪਤਾ: W/O ਸਤਪਾਲ ਸਿੰਘ, ਚਾਉਕ ਨੰ 302
 ਬਾਹੁਰ ਕੇ ਰੋਡ
 ਸੇਲਮ ਤਬਰੀ ਨੇਤਾ ਜੀ ਨਗਰ ਸਟਰੀਟ ਨੰ 1
 ਭਾਰਤ ਨਗਰ, ਲੁਧਿਆਣਾ, ਪੰਜਾਬ, ਭਾਰਤ
 ਲੁਧਿਆਣਾ, ਪੰਜਾਬ, 141001











Address: W/O: Satpal Singh,
 house no 302, bhadur ke
 road, salem tabri neta ji
 nagar street no 1, new
 bharat nagar, Ludhiana,
 Punjab, Bharat Nagar
 Ludhiana, Punjab, 141001

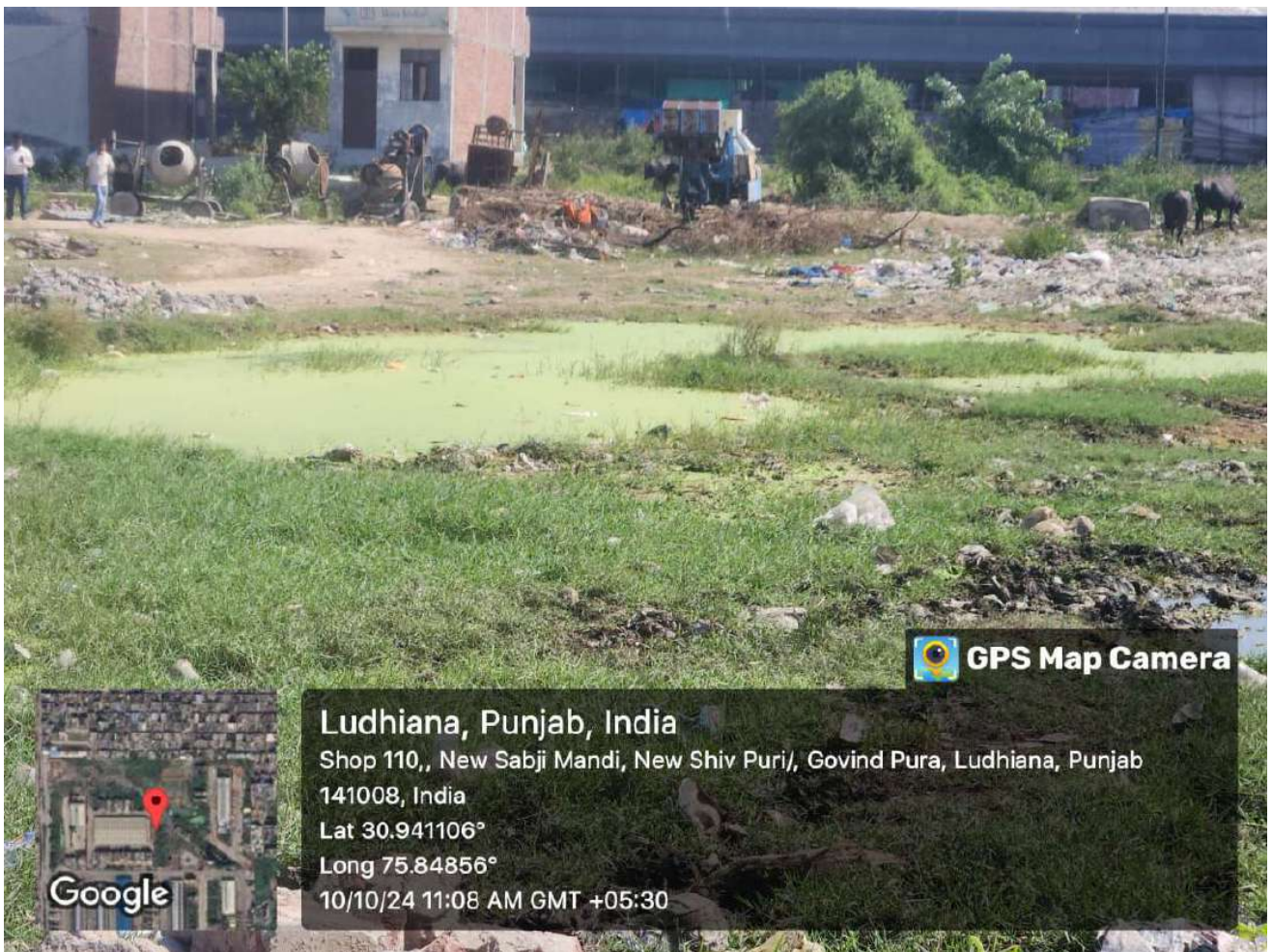
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 1410 302 1947

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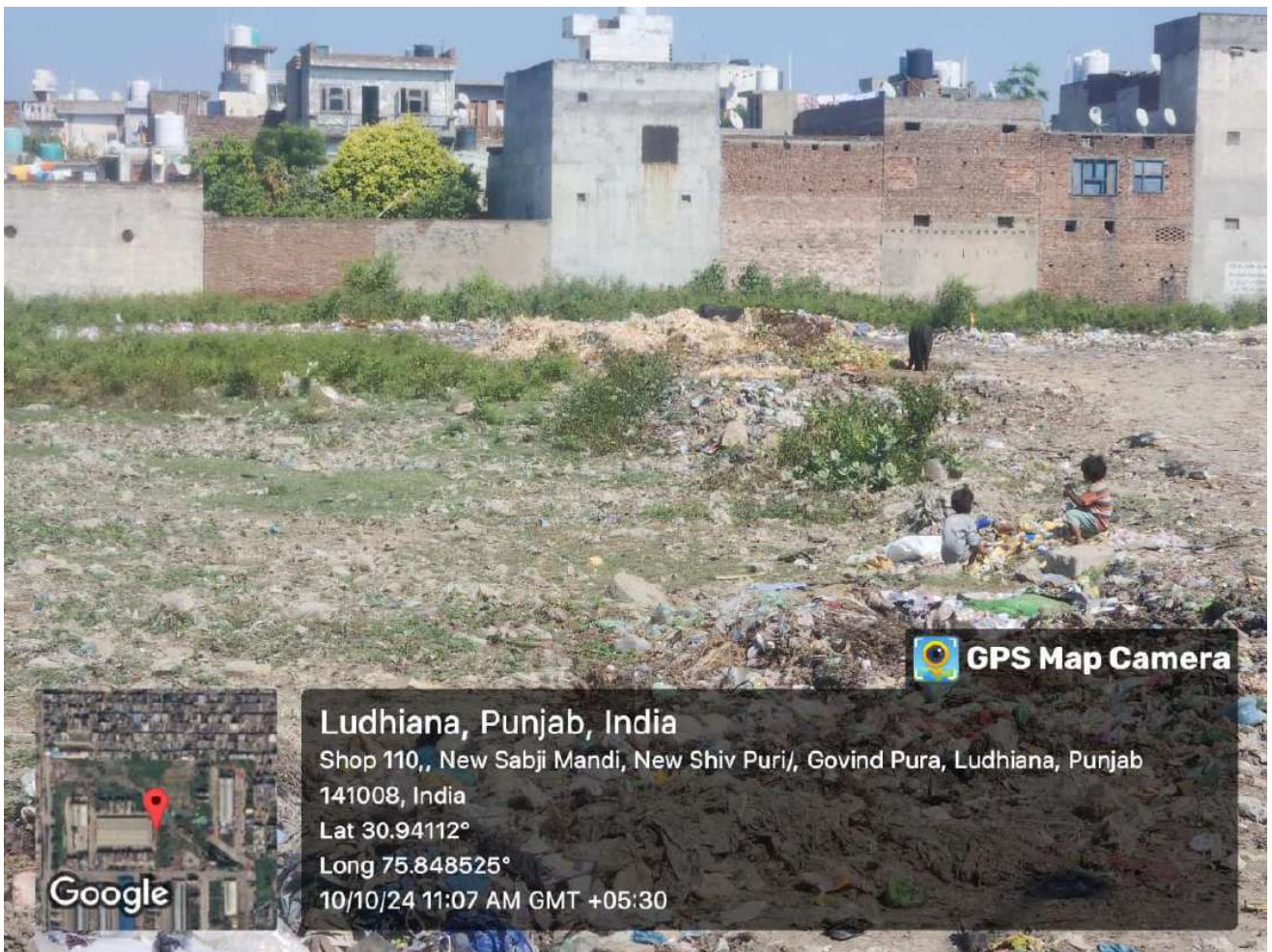
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|---|---|
|   <p>भारत सरकार Government of India</p> |   <p>सूचना / INFORMATION</p> |
| <p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p> <p>Enrolment No.: 1055/90503/83223</p> <p>To Bhupinder Sood S/O: Vinod Sood, house no 318, street 1, new dana mandi, new partap nagar, VTC: Bahadarke, PO: Central Post Office, Sub District: Ludhiana (west), District: Ludhiana, State: Punjab, PIN Code: 141008, Mobile: 9855274152</p> <p>Signature valid Digitally signed by Bhupinder Sood DN: cn=Bhupinder Sood, o=UIDAI, email=bsood@uidai.gov.in, c=IN</p> <p>आपका आर haar No. : मेरा पहचान</p> | <ul style="list-style-type: none"> ■ आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं। जन्मतिथि आधार नंबर धारक द्वारा प्रस्तुत सूचना और विनियमों में विनिर्दिष्ट जन्मतिथि के प्रमाण के दस्तावेज पर आधारित है। ■ इस आधार पत्र को यूआईडीएआई द्वारा नियुक्त प्रमाणीकरण एजेंसी के जरिए ऑनलाइन प्रमाणीकरण के द्वारा सत्यापित किया जाना चाहिए या ऐप स्टोर में उपलब्ध एमआधार या आधार क्यूआर कोड स्कैनर ऐप से क्यूआर कोड को स्कैन करके या www.uidai.gov.in पर उपलब्ध सुरक्षित क्यूआर कोड रीडर का उपयोग करके सत्यापित किया जाना चाहिए। ■ आधार विशिष्ट और सुरक्षित है। ■ पहचान और पते के समर्थन में दस्तावेजों को आधार के लिए नामांकन की तारीख से प्रत्येक 10 वर्ष में कम से कम एक बार आधार में अपडेट कराना चाहिए। ■ आधार विभिन्न सरकारी और गैर-सरकारी फायदों/सेवाओं का लाभ लेने में सहायता करता है। ■ आधार में अपना मोबाइल नंबर और ईमेल आईडी अपडेट रखें। ■ आधार सेवाओं का लाभ लेने के लिए एमआधार ऐप डाउनलोड करें। ■ आधार/बायोमेट्रिक्स का उपयोग न करने के समय सुरक्षा सुनिश्चित करने के लिए आधार/बायोमेट्रिक्स लॉक/अनलॉक सुविधा का उपयोग करें। ■ आधार की मांग करने वाले सहमति लेने के लिए बाध्य हैं। ■ Aadhaar is proof of identity, not of citizenship or date of birth (DOB). DOB is based on information supported by proof of DOB document specified in regulations, submitted by Aadhaar number holder. ■ This Aadhaar letter should be verified through either online authentication by UIDAI-appointed authentication agency or QR code scanning using mAadhaar or Aadhaar QR Scanner app available in app stores or using secure QR code reader app available on www.uidai.gov.in. ■ Aadhaar is unique and secure. ■ Documents to support identity and address should be updated in Aadhaar after every 10 years from date of enrolment for Aadhaar. ■ Aadhaar helps you avail of various Government and Non-Government benefits/services. ■ Keep your mobile number and email id updated in Aadhaar. ■ Download mAadhaar app to avail of Aadhaar services. ■ Use the feature of Lock/Unlock Aadhaar/biometrics to ensure security when not using Aadhaar/biometrics. ■ Entities seeking Aadhaar are obligated to seek consent. |
|   <p>भारत सरकार Government of India</p> <p>Aadhaar no. issued: 30/11/2013</p>  <p>Bhupinder Sood Date of Birth/DOB: 09/10/1986 Male/ MALE</p> <p>आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं। इसका उपयोग ऑनलाइन प्रमाणीकरण, या क्यूआर कोड/ऑफलाइन प्रमाणीकरण के साथ किया जाना चाहिए।</p> <p>of citizenship with verification (online mode / offline XML).</p> <p>मेरा पहचान</p> |   <p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p> <p>Address: S/O: Vinod Sood, house no 318, street 1, new dana mandi, new partap nagar, Bahadarke, PO: Central Post Office, DIST: Ludhiana, Punjab - 141008</p>  <p>Details as on: 14/06/2024</p> <p>1947 www.uidai.gov.in</p> |

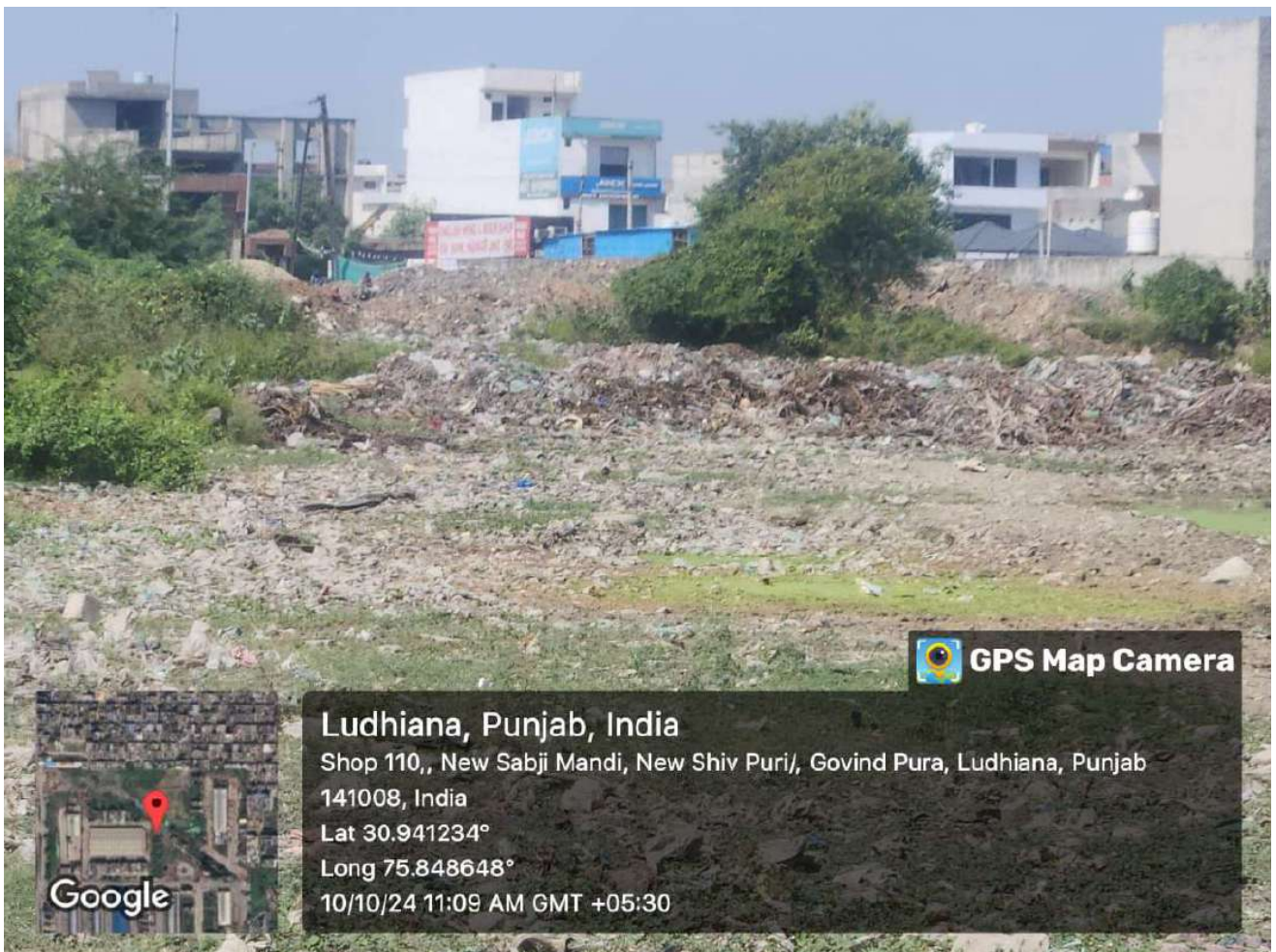


 **GPS Map Camera**

Ludhiana, Punjab, India
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141008, India
Lat 30.941106°
Long 75.84856°
10/10/24 11:08 AM GMT +05:30

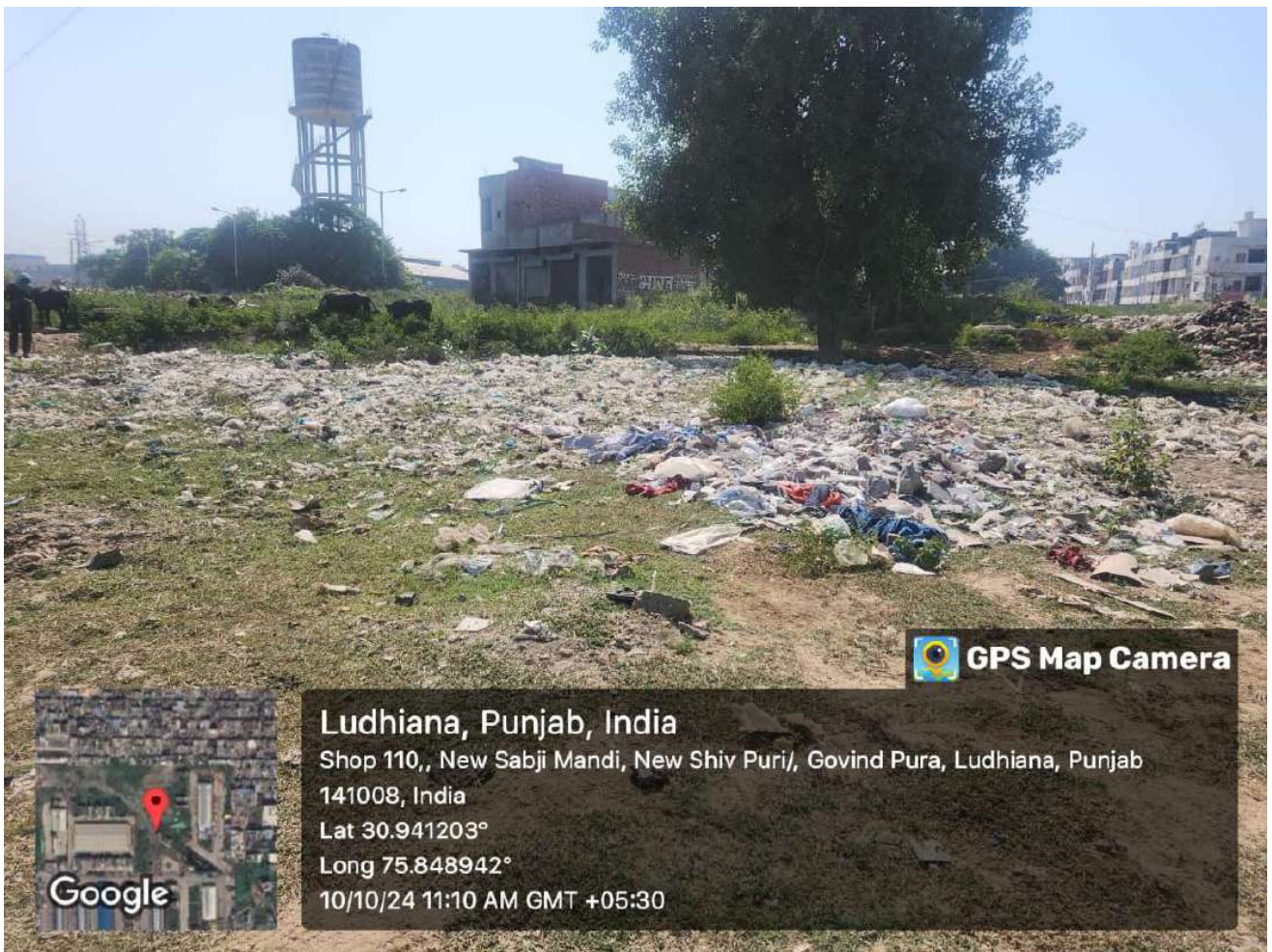


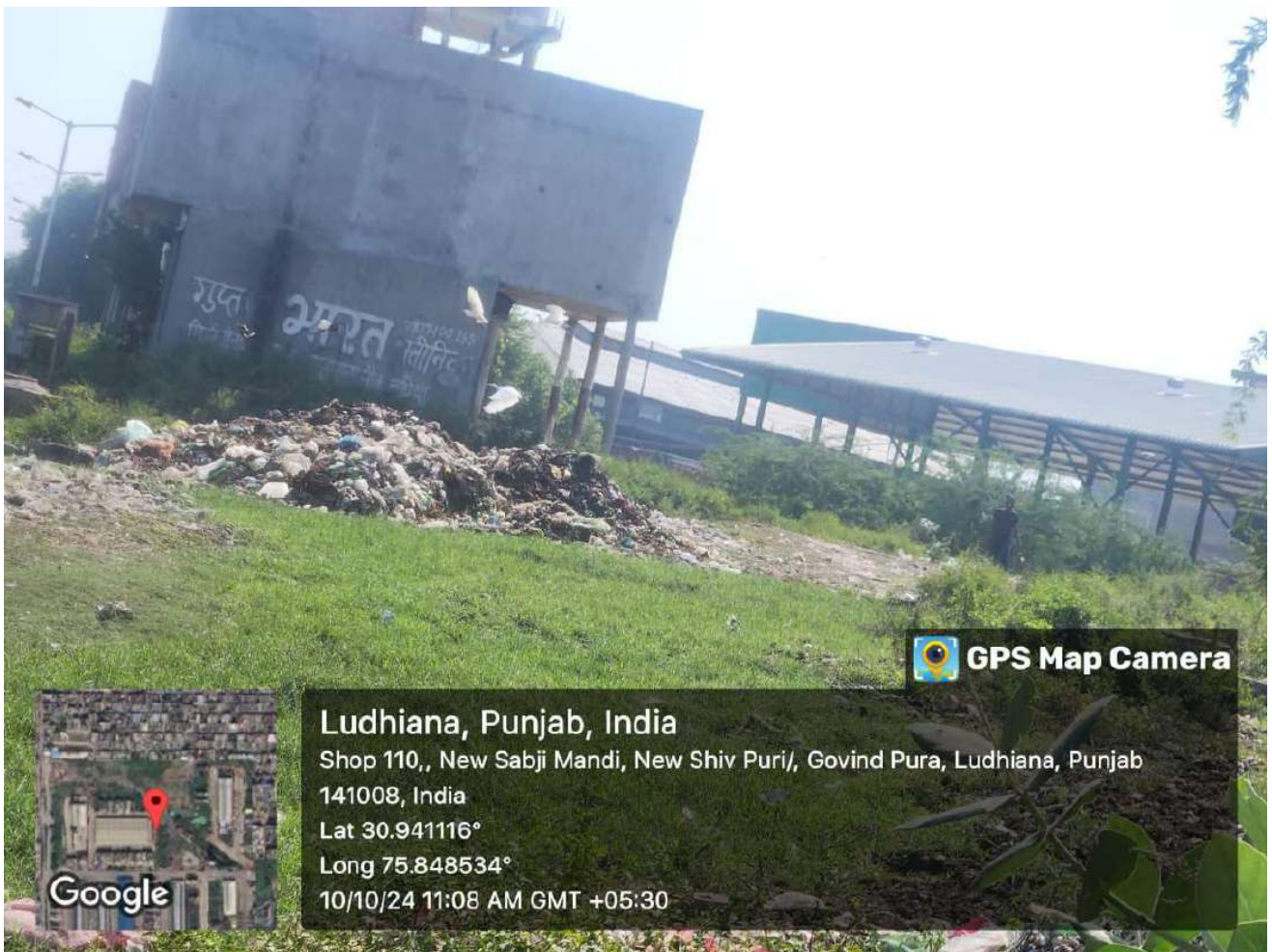












 **GPS Map Camera**

Ludhiana, Punjab, India

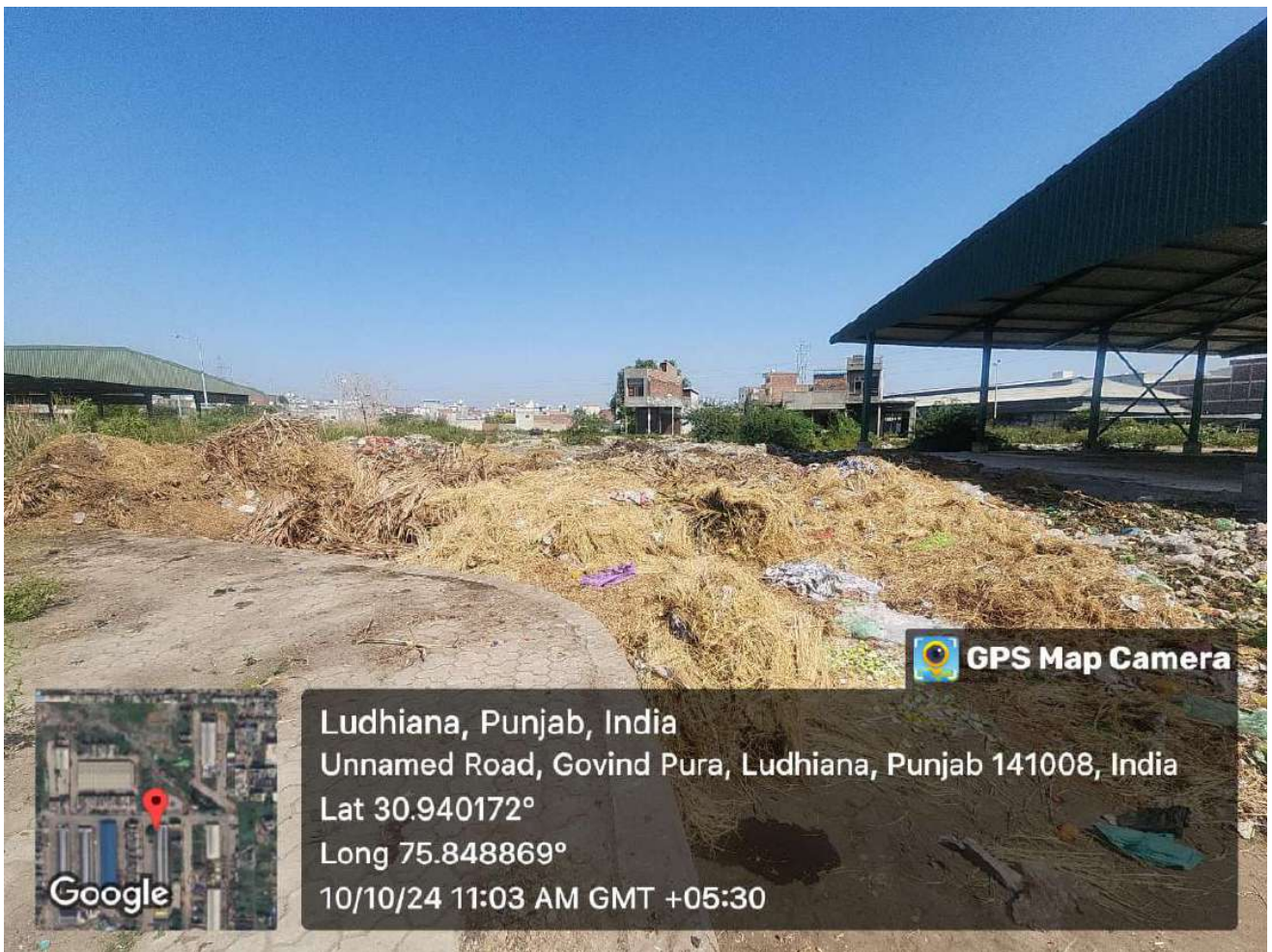
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141008, India

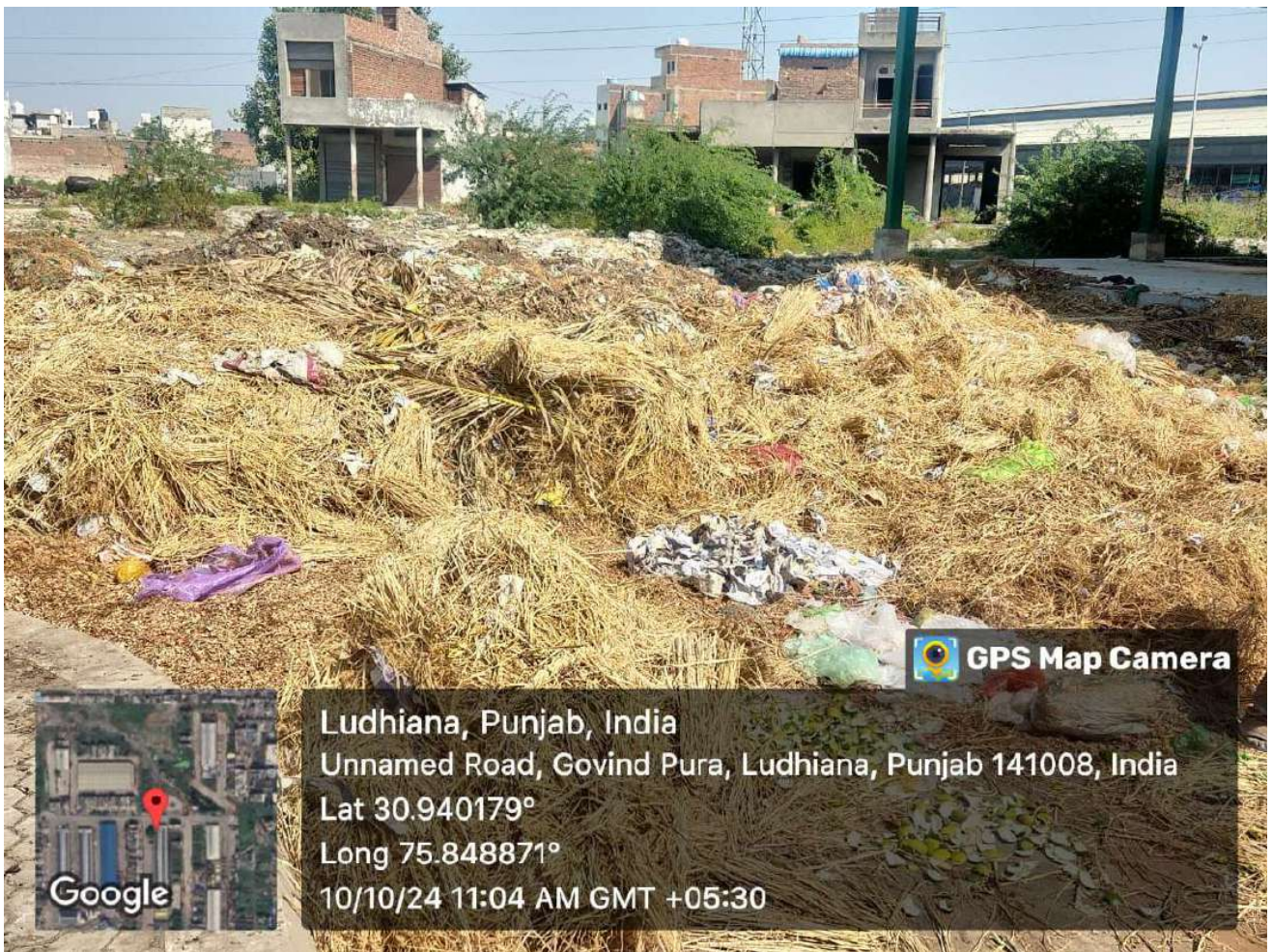
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Long 75.848534°

10/10/24 11:08 AM GMT +05:30







ANNEXURE 13

SOLID WASTE MANAGEMENT -MC LUDHIANA

| | |
|---|---|
| Total Geographical Area | 159.37 Sq. km |
| Total Zones | 04 |
| Total Wards in the City | 95 |
| Total Population (As per Census 2011) | 1618879 (320000 Households) |
| Total Solid Waste Generated | 1031 TPD (Approx.) |
| Total Solid Waste Processing | 591 TPD Wet Waste :- 352 TPD(through Windrow Composting and others) Dry Waste:- 239 TPD (through Informal Waste Collectors) |
| Present Status of Solid Waste Management Work. | <ul style="list-style-type: none"> In 2011, the Concession agreement was signed between Municipal Corporation Ludhiana and A2Z Waste Management (Ludhiana) Ltd in PPP mode for a period of 25 years. The broad scope of the project comprised CT&D, P&D and CTP&D and was in accordance with MSW rules. Now M/s A2Z Waste Management Company Pvt. Ltd has terminated the concession agreement dated 30-11-2011 and withdrawn their services on dated 05.02.2021. In the larger Public Interest, as a stop gap arrangement i.e till the selection of new Contractor, M/s Alliance Waste Management Company is providing the Services of lifting of garbage from Secondary Collection Point to Jamalpur Dumpsite |
| Machinery Deployed for transportation by Alliance waste Management. | 29 Tipper, 9 JCB, 1 refuse compactors, 3 Poclairn |
| Total Waste Collectors | 2080 |
| Total Safai Sewak | 5307 |
| Door to Door Collection of Solid Waste | 93% door to door collection is being done by Informal sector by deploying 2080 Rehras and 350 E-Rickshaws. |
| Source Segregation | Source Segregation of waste is being done by Informal Sector which is approximately 81% by deploying 2080 Rickshaw Rehras and 350 E-Rickshaws . |

Short Term measure for Processing of Waste:-

- a) Municipal Corporation Ludhiana has started Windrow Composting at Jamalpur Site for the management of Wet Waste.
- b) MCL has signed an MoU with Aarthi Renewables PDY Pvt Ltd Chennai on 28/08/2024 to set up a pilot project for processing 400 MTPD fresh waste into Bio- Charcoal. The Company will set up the plant in 90 days i.e. by 30/11/2024. This company has the technology called torrefaction and has supplied the technology for 800 MTPD MSW based Bio-Charcoal plant of NTPC at Varanasi. The whole investment will be done by the Company and MCL will provide 400 MTPD mixed/segregated solid waste at the 2 acre land provided by the MCL.
- c) Another RFP under PPP mode for processing of 700 MTPD fresh waste has been floated by MCL on 24/08/2024
- . The bidders will be quoting per Ton processing fees . Land for plant will be provided by MCL. The concessionaire will set up the plant in 60 days from signing of the agreement .In case L1 bidder bids negative tipping fees (ie it will give fees to MCL for per ton of processing) then the company running the pilot project will have to match this bidder thereby ensuring no loss to MCL .

Long Term measure for Processing of Waste:-

- a) The DPR and RFP for setting up of an Integrated Solid Waste Management Project comprising 800 TPD centralized MRF, 450 TPD Waste to Energy Plant and 300 TPD Composting Plant has been prepared and will be submitted to PMIDC.
- b) Tender was floated the third time and financial bids opened on 26.08.2024 for Bio-CNG Plant of 200 TPD near Jamalpur STP. Technical and Financial Bids are opened. Three firms participated; final financial bid decision is pending.

Bio-remediation of Legacy Waste:-**For Jamalpur Dumpsite:-**

- a) The bio-remediation of 5 Lakh MT of waste at Tajpur Dump Site is under progress with Smart City Ludhiana funding and 420000 MT has been bio-remediated so far by the concessionaire Sagar Motors Pvt Ltd. We hope to complete the balance work by 31/12/2024.
- b) Fresh tender for Bio-remediation of 25 Lakh cum legacy waste on the other side of the dump site has been floated on 16/08/2024 and the 5 bids have been received Bids are under evaluation.

For Jainpur Dumpsite remediation

Fresh tender for Bio-remediation of 2.19 Lakh MT legacy waste on the dump site has been floated on 06/08/2024 and the 3 bids have been received Bids are under evaluation.

Status of Portable Compactor Station

| Sr. No | Source of Funds | No of Operational Compactors |
|--------|-----------------------------|------------------------------|
| 1 | Ludhiana Improvement Trust | 9 |
| 2 | GLADA | 1 |
| 3 | Ludhiana Smart City Limited | 14 |
| | Total | 24 |


List of Portable Compactors:-

| Sr.No. | Zone | Source of Fund | Location of Compactor Site | Status |
|--------|------|----------------|----------------------------|----------------------|
| 1 | A | LSCL | Book Market | Civil Work Completed |
| 2 | A | LSCL | Jail Road Civil Hospital | Operational |
| 3 | A | LSCL | Backside Dental Hospital | Operational |
| 4 | A | LSCL | Manna Singh Slum | Operational |
| 5 | A | LSCL | Near Petrol Pump | Civil Work Pending |
| 6 | A | LSCL | Division No. 3 | Operational |
| 7 | A | LSCL | Sabzi Mandi | Civil Work Completed |
| 8 | A | LSCL | Bajwa Nagar Pulli | Operational |
| 9 | B | LSCL | Cheema Chowk | Operational |
| 10 | B | LSCL | 100 Futta Road | Civil Work Completed |
| 11 | B | LSCL | Metro Road | Operational |
| 12 | B | LIT | Tajpur STP | Operational |
| 13 | B | LIT | Metro Road | Operational |
| 14 | B | GLADA | Backside Vardhman | Operational |
| 15 | C | LSCL | Partap Chowk | Operational |
| 16 | C | LSCL | Military Camp 1 | Operational |
| 17 | C | LSCL | Military Camp 2 | Operational |

| | | | | |
|----|---|------|---------------------------------|----------------------|
| 18 | C | LSCL | Dhandari Kalan | Operational |
| 19 | C | LSCL | Giaspura Flats 1 | Civil Work Completed |
| 20 | C | LSCL | Giaspura Flats 2 | Civil Work Completed |
| 21 | C | LSCL | Dana Mandi | Civil Work Pending |
| 22 | D | LSCL | Lodhi Club 2 | Civil work Completed |
| 23 | D | LSCL | Scoter Market | Operational |
| 24 | D | LSCL | Old Court Pavilion Mall 1 | Operational |
| 25 | D | LSCL | Old Court Pavilion Mall 2 | Operational |
| 26 | D | LIT | Barewal Shamshanghat | Operational |
| 27 | D | LIT | Lodhi Club Road | Operational |
| 28 | D | LIT | Backside Orient Cinema | Operational |
| 29 | D | LIT | Rishi Nagar Polytechnic College | Operational |
| 30 | D | LIT | Midha Chownk | Operational |
| 31 | D | LIT | Backside Lord Mahaveer Hospital | Operational |
| 32 | D | LIT | Sarabha Nagar Block J | Operational |

2) Swachh Bharat Mission-Urban
ii Solid Waste Management

| Sr.No | Points | Information | | | | | | | | | | | | | | | | | | |
|-------|---------------------------------------|---|-------|------|------------------------|---|-------------|---------|---|-----------------|-------|---|------------------------------|--------------------|---|---------------------------------------|----------------|--|-------|--------|
| (i) | Total Waste generation | Wet :-567 TPD Dry:-464 TPD Total:-1031 TPD | | | | | | | | | | | | | | | | | | |
| (ii) | Source Segregation:- | 81% | | | | | | | | | | | | | | | | | | |
| (iii) | Waste Processing:- | <p>Wet Waste:- 352 TPD</p> <table border="1"> <thead> <tr> <th>S. No</th> <th>Type</th> <th>Processing Waste (Ton)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Compost Pad</td> <td>342 Ton</td> </tr> <tr> <td>2</td> <td>Home Composting</td> <td>3 Ton</td> </tr> <tr> <td>3</td> <td>Bulk Waste Generator Piggery</td> <td>1.5 Ton 0.5 Ton</td> </tr> <tr> <td>4</td> <td>Cattle Feeding/ Gaushala Stray Cattle</td> <td>3 Ton 2 Ton</td> </tr> <tr> <td></td> <td>Total</td> <td>352Ton</td> </tr> </tbody> </table> <p>Dry Waste:- 239 TPD Total(Wet and Dry):- 591 TPD</p> | S. No | Type | Processing Waste (Ton) | 1 | Compost Pad | 342 Ton | 2 | Home Composting | 3 Ton | 3 | Bulk Waste Generator Piggery | 1.5 Ton 0.5 Ton | 4 | Cattle Feeding/ Gaushala Stray Cattle | 3 Ton 2 Ton | | Total | 352Ton |
| S. No | Type | Processing Waste (Ton) | | | | | | | | | | | | | | | | | | |
| 1 | Compost Pad | 342 Ton | | | | | | | | | | | | | | | | | | |
| 2 | Home Composting | 3 Ton | | | | | | | | | | | | | | | | | | |
| 3 | Bulk Waste Generator Piggery | 1.5 Ton 0.5 Ton | | | | | | | | | | | | | | | | | | |
| 4 | Cattle Feeding/ Gaushala Stray Cattle | 3 Ton 2 Ton | | | | | | | | | | | | | | | | | | |
| | Total | 352Ton | | | | | | | | | | | | | | | | | | |


Dr. V. H. MALHOTRA
MOH
M-C WDH/2014



